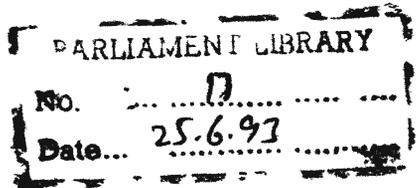


LOK SABHA DEBATES (English Version)

Fifth Session
(Tenth Lok Sabha)



(Vol. XVII contains Nos. 11 to 18)

LOK SABHA SECRETARIAT
NEW DELHI

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~~ORIGINAL~~ ENGLISH PROCEEDINGS INCLUDED IN ENGLISH VERSION AND ORIGINAL HINDI PROCEEDINGS INCLUDED IN HINDI VERSION WILL BE TREATED AS AUTHORITY.

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LOK SABHA DEBATES

LOK SABHA

*Tuesday, December 8, 1992/ Agrahayana
17, 1914 (Saka)*

*The Lok Sabha met at
Eleven of the Clock*

[MR. SPEAKER *in the Chair*]

(Interruptions)

*At this stage, Shri Anil Basu, Shri Phool
Chand Verma and some other Hon.
Members came and stood on the floor
near the Table*

MR. SPEAKER: The House stands
adjourned to reassemble at 2.00 P.M.

WRITTEN ANSWERS TO QUESTIONS

[*English*]

New Trains from Gandhidham

*201. DR. AMRITLAL KALIDAS PATEL:
Will the Minister of RAILWAYS be pleased to
state:

(a) whether the Government have re-
ceived proposals to introduce new trains
from Gandhidham to New Delhi, Bangalore,
Hyderabad and Howrah; and

(b) if so, the time by which the above
proposals are likely to be considered and
implemented?

THE MINISTER OF STATE IN THE
MINISTRY OF RAILWAYS (SHRI MAL-
LIKARJUN): (a) Yes, Sir.

(b) The proposals have been examined.
It is not possible to introduce the trains on
account of resource and capacity constraints.

Childhood Education

*202. SHRI HANNAN MOLLAH: Will
the Minister of HUMAN RESOURCE DE-
VELOPMENT be pleased to state:

(a) the outcome of the two-day work-
shop organised by the National Council of
Education, Research and Training on "Early
Childhood Education" held in New Delhi
during November, 1992.

(b) the efforts made to stimulate learn-
ing in children below six;

(c) the measures taken to introduce
early education as a support programme for
universalisation of elementary/primary edu-
cation; and

(d) the action proposed to be taken to
implement the recommendations made in
the workshop?

THE MINISTER OF HUMAN RE-
SOURCE DEVELOPMENT (SHRI ARJUN
SINGH): (a) to (d). The workshop recom-

mended strategies to bring about qualitative improvement in the implementation of early childhood education programmes. To stimulate learning, the early childhood education programmes focus on a child-centred approach, play-way method and activity based learning. Early childhood education forms an integral part of the various child development programmes and prepares young children for primary school. Child care facilities in such programmes provide better opportunities for older siblings to participate in schools. State Governments have been requested to take action on-

- i) Coordination between the Integrated Child Development Services programme and the primary school system.
- ii) Development of better quality of early childhood education materials.
- iii) Identification of institutions to provide training to early childhood education functionaries.

Blackmarketing of Railway tickets

*203. SHRI SUBRATA MUKHERJEE:
Will the Minister of RAILWAYS be pleased to state:

(a) whether complaints have been received of harassment of genuine railway passengers by touts in major metro-politan cities compelling the passengers to buy railway tickets from them in connivance with railway employees;

(b) if so, te details thereof;

(c) the steps taken to ensoure sale of tickets from railway counters only; and

(d) the number of surprise checks and raids conducted during last one year to curb

the activities of the touts?

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF): (a) No, Sir.

(b) Does not arise.

(c) Sufficient number of computerised passenger reservation terminals/counters have been provided for purchase of tickets by passengers. Publicity is also made advising the public against buying railway tickets from unauthorised sources as the same is illegal and punishable under Railways Act 1989.

(d) From November 1992 to October 1992, 4295 checks were made in the Reservation Offices which led to apprehension of 2054 touts.. 8243 checks were also conducted on trains and 9449 cases of travel on transferred tickets were detected.

Prevention and Control of AIDS

*204. SHRI MANORANJAN BHAKTA:
SHRI UTTAMRAO DEORAO PATIL:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the highlights of UNDP's recent report prepared on development implications of AIDS in Asia and the pacific with particular reference to India;

(b) the broad details of the discussions held in the Second International Congress on Acquired Immune Deficiency Syndrome in Asia and the pacific region at New Delhi in November, 1992;

(c) the preventive steps taken at grass-root level to control the spread of AIDS in India in the light of observations made in the said Conference;

(d) the educational campaign proposed to be undertaken to educate women particularly about this dreaded disease; and

(e) the other measures proposed to be taken for prevention and control of AIDS in India?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRIM. L. FOTEDAR):

(a) to (e). The recent report of UNDP on developmental implications of AIDS in Asia and Pacific strongly urges the policy-makers in the region to focus on the broader social, economic and political factors that contribute to the spread of HIV/AIDS. It draws attention to the fact that the present deceptively low level of reported cases of AIDS and HIV infection, which can be ascribed to late reporting, under reporting or even non-detection, often breeds a sense of complacency among policy-makers and the people. In this context, the report identifies endemic poverty, low productivity, population pressure, the rapid rate of socio-economic transition, migration of rural population to urban centres in search of jobs, the level of unemployment and under employment, haphazard urbanisation and growth of slums as a byproduct of industrialization, increasing fluidity in family life and set partnerships and the general break-down in social codes as factors contributing to the spread of HIV infection in the community. The report notes that the relatively subordinate position occupied by women in this region increases their vulnerability to HIV much more. The report predicts that productivity in industries associated with transport, tourism, entertainment, mining and fishing, agricultural sectors and the armed forces are likely to be seriously affected due to the spread of HIV infection in this region. The report concludes that there is likely to be a severe social and economic crisis in this region unless multi-sectoral preventive strategy is taken up in hand to control the spread of HIV infection and urges that investment on prevention would be the

most cost-effective under the circumstances.

The Second Asia Pacific AIDS Congress held in New Delhi from 8th to 12th November, 1992 suggested a strong emphasis on Sexually Transmitted Diseases Control Programme, safety of blood and blood products and awareness generation programmes for prevention of HIV. It also advocated establishment of linkages between HIV prevention programme and the Maternal and Child Health Programme to prevent the spread of HIV in women and children. The Congress called for all-out efforts to ensure non-discrimination and non-stigmatization to HIV/AIDS infected persons, complete confidentiality and freedom to HIV-infected persons to travel and work. It was also recommended that anonymous unlinked sentinel survey should be the best tool for epidemiological surveillance.

Most of the conclusions and recommendations of the UNDP Report and the Second Asia Pacific AIDS Congress from part of the over-all strategy evolved by the Government to prevent and control AIDS. While the over all efforts of the Government to alleviate poverty and to improve the quality of the life the people are adequately reflected in the various sectoral policies, the programme to prevent and control AIDS specifically aims at forging a multi-sectoral alliance, involving the governmental as well as non-governmental agencies. The programmes to generate awareness and specific preventive interventions are being taken up through all available organisations and fora operating within the social and economic system. As a result the multifaceted dimensions of HIV infection are much better known in the country than ever before.

Since AIDS has no vaccine or cure, the preventive strategy consists of blood and blood products strengthening of the Sexually Transmitted Diseases control programme, better clinical management, pro-

motion of the use of condom, non-discrimination and non-stigmatization of HIV/AIDS patients and raising the level of awareness among the individuals and the community about the causative and preventive aspects of AIDS. Devoting special attention to women through counselling, education and inter-personal communication is an integral part of this strategy.

Autonomous Colleges

*205. SHRICHANDRAJEET YADAV:
SHRI MOHAN SINGH (DEORIA);

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Scheme of Autonomous Colleges in the country under New Delhi Education Policy, 1986 has been started;

(b) if so, since when;

(c) the basic objectives of the scheme;

(d) the number of colleges granted autonomy as against the target at the end of the Seventh Plan, State-wise; and

(e) the overall achievements made in regard to basic objectives of the scheme?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) to (e). According to the information furnished by the University Grants Commission, in pursuance of the National Policy on Education-1986 and the programme of Action, the Commission circulated revised guidelines on the Scheme of Autonomous Colleges to all State Governments/Universities in January, 1987. According to the guidelines circulated by UGC, autonomous colleges have the freedom to determine their own courses of study and syllabi; prescribe rules of admission; evolve

methods of evaluation; conduct examination and are accountable for the content and quality of education. In the programme of Action of 1986, it was originally envisaged that about 500 colleges should be developed as autonomous colleges in the 7th plan. However, 102 colleges were functioning as autonomous colleges at the end of the 7th plan as per the details given below:-

<i>State</i>	<i>No. of Autonomous Colleges</i>
Andhra Pradesh	16
Gujarat	2
Madhya Pradesh	28
Orissa	5
Rajasthan	5
Tamil Nadu	44
Uttar Pradesh	2
	102

On the basis of the recommendations made by an Expert Committee which was constituted by the Commission in August, 1990 to review the implementation of the Scheme of Autonomous colleges, the UGC in its meeting held on 6th June, 1991 decided to continue the Scheme during the Eighth Plan period as most of the Autonomous Colleges were found to have made significant changes in their management structure as well as in the academic programmes.

Integrated Development of Himalayas

*206. SHRI MAHESH KANODIA:
SHRI SARAT CHANDRA
PATTANAYAK:

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) the total amount sanctioned by the Union Government to Himalayan States under different programmes for integrated development of Himalayas, during each of the last three years and for 1992-93, State-wise;

(b) whether there is any proposal to set up National Bio-Diversity Conservation Board to take care of plants in Himalayas; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRIKAMAL NATH): (a) The Ranges of Himalaya extend from North to the North East of the Country. They comprise of the hill States (Arunachal Pradesh, Himachal Pradesh, Jammu and Kashmir, Manipur,

Meghalaya, Mizoram, Nagaland, Sikkim and Tripura) which are categorised as special category States and receive Special Central Assistance (SCA). In addition, 8 districts in UP, 2 districts in Assam and 3 divisions of Darjeeling district of West Bengal are given assistance under Hill area development programme of the Union Government. Allocations for different programmes flow from Ministries dealing with major sectors such as Rural Development, Agriculture (including Horticulture), Water Resources (including ground water), Industries, Mineral Extraction, Roads, Power Generation etc. These allocations have cross-sectoral linkages in the concept of development. There are certain specific programmes designated as integrated development programmes for which allocations are as in statement enclosed.

(b) No, Sir.

(c) Does not arise.

STATEMENT

Sl. No.	Approval Outlays (Rs in lakhs)									
	1	2	3	4	5	6	7	8	9	10
		Arunachal	Assam	Himachal	J & K	Manipur	Megha- alaya	Mizoram	Nagal and	
SCHEME										
1.	Integrated Rural Development Programme (IRD P) and allied programmes									
	1989-90	281	878	231	158	80	125	115		115
	1990-91	308	1029	136	250	100	132	148		141
	1991-92	290	1180	260	275	108	150	151		169
	1992-93	225	1300	280	1418	113	192	151		175
2.	Draught Prone Area Programme (DPAP)									
	1989-90	-	-	-	107	-	-	-	-	-
	1990-91	-	-	-	196	-	-	-	-	5
	1991-92	-	-	-	196	-	-	-	-	6
	1992-93	-	-	-	210	-	-	-	-	5

Scheme

Sl. No.	Approval Outlays (Rs in lakhs)									
	1	2	3	4	5	6	7	8	9	10
			Arunachal	Assam	Himachal	J & K	Manipur	Megha- alaya	Mizoram	Nagal and
3.		Integrated Rural Energy Programme (IREP)								
		1989-90	18	57	85	25	10	25	15	10
		1990-91	30	65	70	35	15	40	20	15
		1991-92	35	70	80	45	22	60	25	20
		1992-93	36	65	90	47	22	60	25	20
4.		NREP/Jawahar Rozgar Yojna (JRY)								
		1989-90	44	542	252	303	150	55	35	40
		1990-91	68	1161	254	400	109	102	42	122
		1991-92	70	1300	500	440	109	116	46	135
		1992-93	70	1450	254	490	114	125	91	135

Scheme	Approval Outlays (Rs in lakhs)									
	1	2	3	4	5	6	7	8	9	10
Sl. No.		Arunachal	Assam	Himachal	J & K	Manipur	Megha- alaya	Mizoram	Nagal and	
5.	Integrated Wasteland Development Project Scheme (IWDPs)									
	1989-90	-	48.47	106.95	82.75	-	-	-	-	-
	1990-91	4.71	-	203.82	27.10	54.50	14.56	91.60	-	-
	1991-92	12.30	-	355.35	264.08	89.01	153.92	50.20	183.35	
	1992-93	-	41.20	278.35	317.98	119.23	204.64	145.80	116.15	
6.	Hill Area Dev. Programme (HADP)*									
	1989-90	-	3446	-	-	-	-	-	-	-
	1990-91	-	3887	-	-	-	-	-	-	-

Approval Outlays (Rs in lakhs)

Scheme	Approval Outlays (Rs in lakhs)									
	Sl. No.	Arunachal	Assam	Himachal	J & K	Manipur	Megha- alaya	Mizoram	Nagal and	
	1	2	3	4	5	6	7	8	9	10
		1991-92	-	3887	-	-	-	-	-	-
		1992-93	-	3887	-	-	-	-	-	-

Approved outlays (Rs. in lakhs)

Scheme	Approved outlays (Rs. in lakhs)				
	Sikkim	Tripura	Uttar Pradesh	West Bengal *	
	9	10	11	12	
1. Integrated Rural Development Programme (IRDP) and allied programmes					
1989-90	23	140	7805		2700
1990-91	30	340	8118		3485
1991-92	25	343	8465		3834
1992-93	25	354	8175		3834
2. Drought Prone Area Programme (DPAP)					
1989-90	-	-	693		255
1990-91	-	-	693		284
1991-92	-	-	700		287
1992-93	-	-	694		287

Approved outlays (Rs. in lakhs)

Scheme	Approved outlays (Rs. in lakhs)				
	Sikkim	Tripura	Uttar Pradesh	West Bengal*	
	9	10	11		12
3. Integrated Rural Energy Programme (IREP)					
1989-90	16	20	135		35
1990-91	20	25	70		41
1991-92	20	25	70		44
1992-93	20	25	70		44
4. NREP/Jawahar Rozgar Yojna (JRY)					
1989-90	35	122	7377		2150
1990-91	41	122	11275		4621
1991-92	41	132	10603		4536
1992-93	35	145	10464		4536

Scheme	Approved outlays (Rs. in lakhs)				
	Sikkim	Tripura	Uttar Pradesh	West Bengal	
	9	10	11	12	
5. Integrated Westland Development Project Scheme (IWGPS)					
1989-90	7.00	-	137.36		
1990-91	121.23	32.48	260.29		57.00
1991-92	200.53	59.88	306.51		76.00
1992-93	202.06	60.20	316.27		100.00
6. Hill Area Development Programme (HADP)**					
1989-90	-	-	17081		1375
1990-91	-	-	18201		1632

Scheme	Approved outlays (Rs. in lakhs)			
	Sikkim	Tripura	Uttar Pradesh	West Bengal*
	9	10	11	12
1991-92	-	-	18201	1932
1992-93	-	-	18201	1932

* - Pertains to whole State

** - Pertains to 8 Districts in U.P., 2 Districts in Assam and 3 Divisions of Darjeeling District in West Bengal.

Breast Feeding

*207. SHRIMATI BASAVA RAJESWARI:

SHRI K.H. MUNIYAPPA:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether a bottle-fed baby is more susceptible to diarrhoea than a baby fed exclusively on breast milk in the first six months;

(b) if so, the steps taken by the Union Government to create awareness among mothers to breast feed their babies; and

(c) the other steps taken to initiate the concept of baby-friendly hospitals to provide breast feeding?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRIM.L.FOTEDAR):
(a) Yes, Sir.

(b) and (c). A statement is laid on the Table of the House.

The steps taken by the Government to promote awareness and propagate the message of exclusive breast-feeding include the following:

1. The Indian National Code for protection and promotion of Breast-feeding adopted by the Government in December 1983 enjoins the health authorities in the country to encourage and protect breast-feeding by giving publicity to its benefits. The Code also provides for a coordinated effort by ensuring that all the health workers, including these under the Integrated Child Development Scheme, are responsible for motivating and promoting

mothers to exclusively breast-feed their infants.

2. Under the Control of Diarrhoeal Diseases programme, funds have been earmarked to the state governments for spreading the message of the advantages of breast-feeding. This is carried out through organizing mother's meetings regularly at the village level by the female health workers. Under this strategy, women in the rural areas are sensitized about the advantages of exclusive breast-feeding of infants.

Publicity material, like posters, pamphlets etc. on the control of diarrhoeal diseases includes messages on breast-feeding.

3. The state Governments have been addressed through letters emphasizing the importance of exclusive breast-feeding and to involve apex medical and nursing professional bodies, non-governmental organizations and other opinion leaders in spreading the message of the benefits of breast-feeding.
4. During the celebrations of the World Breast-feeding week in India from 1 to 7 August, the concerned departments in the Government of India had organized meetings with various voluntary organizations, professional groups and government representatives with a view to focus on the urgency for promoting the concept of exclusive breast-feeding in the country.
5. A Bill, 'The Infant Milk Substitutes, Feeding Bottles and Infant Foods (Regulation of Production, Supply and Distribution) Bill 1992 was passed in parliament. It prohibits

advertisements of infant milk substitutes and feeding bottles and also prescribes measures to ensure that in the marketing of infant milk substitutes no impression is given that feeding of these products is equivalent to or better than breast-feeding. Contravention of the provisions of the Bill would attract penal action.

The Government is actively collaborating with the professional bodies such as the Indian Medical Association in promoting the concept of 'Baby Friendly Hospital' initiative mooted by UNICE and WHO. Government is actively involved in the National Task Force which will evolve procedures for recognizing Baby Friendly Hospitals in the country.

[Translation]

Cooperative Sugar Mills

*208. SHRI VILAS MUTTEMWAR:

1.	Uttar Pradesh	8
2.	Maharashtra	226
3.	Gujarat	12
4.	Haryana	5
5.	Punjab	13
6.	Bihar	6
7.	Karnataka	9
8.	Assam	1
Total		280

SHRIMATI SURYAKANTA PATIL:

Will the Minister of FOOD be pleased to state:

(a) whether the Government policy to accord priority in issuing licences to the cooperative sugar mills is being implemented;

(b) if so, the reasons therefor;

(c) the number of cooperative sugar mills awaiting clearance, State-wise; and

(d) the time by which approval is likely to be accorded to issue licences to these sugar mills?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI TARUN GOGOI): (a) Yes, Sir.

(b) Does not arise.

(c) The State-wise number of pending applications pertaining to the Co-operative Sector, as on 20.7.1992 is as follows:-

(d) The view of large pendency of unimplemented letters of intent/licences already issued, new proposals have not yet been taken up for consideration.

Population Control

*209. SHRI BHOGENDRA JHA:
SHRI SHRAVAN KUMAR
PATEL:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the National Population Policy has been formulated for implementing the population control programme on a holistic and multi-sectoral basis as decided in the meeting of the National Development Council held on December 23-24, 1991;

(b) if so, the details thereof including the strategies evolved to control population; and

(c) the incentives/disincentives proposed to be given to make the population control programme a success?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRIM.L.FOTEDAR):

(a) No, Sir.

(b) Does not arise.

(c) The matter is under consideration.

[English]

HIV-2 Virus

*210. SHRI M.V. CHAN-

DRASEKHARA MUR-
THY:

SHRI GEORGE FERNAN-
DES:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the number of persons screened, the number of ELISA positive cases and the number of confirmed cases of HIV infection based on Western blot test detected in the country during the last three years, state-wise;

(b) whether the screening test for HIV-1 virus does not always detect HIV-2 virus;

(c) if so, whether the Government propose to make available the test kit for the detection HIV-2 virus in each AIDS detection centre keeping in view the new menace created by this virus; and

(d) if so, the details thereof?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRIM.L.FOTEDAR):

(a) to (d). The surveillance for HIV prevalence was taken up by ICMR from 1st October, 1985. This continued till November, 1990. Thereafter, the surveillance activity was taken over by the Directorate General of Health Services. The activities also expanded progressively over the years. Figures for ELISA positive cases are not separately compiled. The figures for the last 3 years i.e. 1990, 1991 & 1992 (upto the end of October, 1992) state-wise is as under :-

STATEMENT

Name of the State	1990*		1991		1992 (Upto Date)		
	Samples Screened	Western Blot+Ve	Samples Screened	Western Blot+Ve	Samples Screened	Western Blot+Ve	Western Blot+Ve
1	2	3	4	5	6	7	7
Andhra Pradesh	10402	37	15153	50	4135	9	9
Assam	1080	0	3046	3	2372	1	1
Bihar	4215	0	972	0	562	-	-
Chandigarh	8756	41	27129	62	5113	16	16
Delhi	50352	136	131222	343	23242	186	186
Goa	16807	39	17156	40	5990	99	99
Gujarat	33180	24	28239	19	49201	194	194
Haryana	28071	8	18412	10	13153	12	12
Himachal Pradesh	1318	1	3495	2	4351	3	3
Jammu & Kashmir	2906	2	-	0	N.A.	1	1

Name of the State	1992 (Upto Date)						
	1990*		1991		1992 (Upto Date)		
	Samples Screened	Western Blot+Ve	Samples Screened	Western Blot+Ve	Samples Screened	Western Blot+Ve	
1	2	3	4	5	6	7	
Karnataka	16821	15	26840	47	103272	141	
Kerala	10411	16	7533	10	6863	47	
Madhya Pradesh	13011	31	12734	4	8082	7	
Maharashtra	83745	1006	70456	1135	68395	2520	
Manipur	5209	909	3764	542	1626	237	
Orissa	3641	0	3800	0	3894	-	
Mizoram	-	-	-	-	180	-	
Nagaland	-	-	-	-	397	45	
Pondicherry	14271	149	6739	45	8358	207	
Rajasthan	1109	0	382	0	13012	14	
Tamil Nadu	217467	1041	190300	465	73423	596	

Name of the State	1990*			1991			1992 (Upto Date)		
	Samples Screened	Western Blot+Ve	Samples Screened	Samples Screened	Western Blot+Ve	Samples Screened	Samples Screened	Western Blot+Ve	
1	2	3	4	5	6	7			
Uttar Pradesh	6655	9	21022	153	10399	75			
West Bengal	20634	14	20637	6	44682	32			
Total:	550061	3478	608931	2936	369575	4442			

*The figures for 1990 represent the consolidated figures from 1986-1990.

It is true that the screening test for HIV-1 virus does not always detect HIV-2 virus. It is reported that about 60% to 90% of HIV-2 infections are detected by whole virus lysate HIV-1 Elisa kits. However, to ensure proper and maximum detection, the Government of India is now procuring only HIV 1+2 combined Elisa kits for of blood all over the country.

[*Translation*]

Government Colleges in Gujarat

211. SHRI KASHIRAM RANA:
SHRI CHHITUBHAI GAMIT:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether a team of University Grants Commission visited Gujarat to consider the proposals of the State Government to sanction grants for the development of Government colleges;

(b) if so, the details thereof and the outcome of the visit;

(c) the amount sanctioned and the grants released so far; and

(d) if not, the reasons therefor?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) to (d). Yes, Sir, According to the information furnished by UGC, a Committee consisting of a member of UGC, two experts and UGC officials visited Ahmedabad in October, 1991 to assess the 8th plan development proposals of eligible colleges in Gujarat. The Committee assessed the development proposals of 168 Colleges including 6 Government colleges. 13 Government Colleges could not submit their proposals to the Committee and as such these will be evaluated at a later date. On the basis of the

recommendations of the Committee, the Commission has approved an allocation of Rs.988.90 lakhs for 168 colleges out of which the share of the Government colleges is Rs.41.40 lakhs. Against the approved allocation for Government colleges, the Commission has so far released an amount of Rs. 5.85 lakhs.

Grants to colleges are released in instalments depending on the availability of resources with the Commission and subject to the receipt of utilisation certificates and audited statement of accounts in respect of grants paid earlier. Further instalments of approved grants are released as and when the required documents are received from the Colleges.

C.G.H.S. Dispensaries

*212. SHRI PHOOLCHAND VERMA:
DR. PARSHURAM GANGWAR:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether any criterion has been fixed by the Government for opening of a new C.G.H.S. dispensary;

(b) if so, the details thereof;

(c) whether the C.G.H.S. dispensaries have been set up in Madhya Pradesh, Uttar Pradesh, Delhi and in other parts of the country as per the fixed norms; and

(d) if not, the steps taken or proposed to be taken for opening of more dispensaries?

THE MINISTER OF HEALTH FAMILY WELFARE (SHRI M.L. FOTEDAR): (a) and (b). For opening a new C.G.H.S. dispensary at a place which is covered by CGHS facilities, it is required that the number of Central Government employees residing in the

concerned locality should be 2000-2500. For extending the scheme to a new city, a minimum of 7500 Central Government employees should be residing there.

(c) and (d). The following are the stations where CGHS is functioning at present:-

Delhi, Meerut, Kanpur, Lucknow, Allahabad, Patna, Calcutta, Pune, Nagpur, Bombay, Hyderabad, Bangalore, Madras, Ahmedabad, Jabalpur and Jaipur. (Apart from these, one CGHS dispensary each has been set up at Bhubaneswar and Ranchi exclusively for the employees of the Office of the Accountant General.)

There are certain cities which are eligible for extension of the scheme as per the norms; however, they are not covered by it at present. It is planned to cover such cities and new localities in the cities already covered in a phased manner depending upon the availability of funds.

Industrial Pollution

*213. SHRI YASHWANTRAOPATIL:
SHRI DHARAM PAL SINGH
MALIK:

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the industrial pollution has been increasing in the industrial towns/cities.

(b) if so, whether any survey has since been made by the Government in this regard;

(c) if so, the outcome thereof; and

(d) the corrective measures taken/pro-

posed to be taken by the Government to control industrial pollution?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) to (c). The Central Pollution Control Board has estimated that the major causes for the increase in pollution in metropolitan areas are vehicular emissions and domestic wastes.

(d) The steps taken to control pollution from industries which have not installed pollution control plants include:

- (i) Effluent and emission standards have been prescribed under the Environment (Protection) Act, 1986;
- (ii) Industries have been asked to comply with consent requirements of the State Pollution Control Boards to keep the discharge of effluents and emissions within the stipulated limits;
- (iii) The State Pollution Control Boards have been directed to ensure compliance to the prescribed standards within a time frame. Action under the provisions of the Act is taken against the defaulting units.

[English]

Progress of Ganga Action Plan

*214. SHRI ATAL BIHARI
VAJPAYEE:
SHRI SHANKRSINH
VEGHELA:

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) the reasons for not maintaining the progress of cleaning the river Ganga according to Action Plan formulated;

(b) whether the State Steering Committees were vigilant to review the implementation schemes from time to time;

(c) whether the various State Pollution Control Boards have arbitrarily fixed effluent discharge standards into the river Ganga without any scientific rationale;

(d) whether the Government propose to lay down uniform effluent, discharge standards for various polluting industries and municipal sources; and

(e) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) and (b). Of the 261 schemes taken up under the Ganga Action Plan, 192 have been completed. The remaining schemes are at various stages of completion and most of these are targeted to be completed by December, 1993. Thirteen schemes mostly relating to sewage treatment plants are likely to spill over beyond this date on account of problems of land acquisition, litigations and poor response to tenders. The Ganga Project Directorate and several committees in the Ministry of Environment and Forests regularly monitor the progress of ongoing schemes. The progress is also reviewed in the State Government.

(c) and (d). No, Sir.

(e) Does not arise.

Family Welfare Programmes

*215. SHRI JAGAT VIR SINGH DRONA:
SHRI SANTOSH KUMAR GANGWAR:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Government have re-

leased the allocated funds payable to State Governments on account of family welfare programmes during each of the last two years;

(b) if so, the details thereof, State-wise;

(c) if not, the reasons therefor; and

(d) the time by which the balance amount of arrears payable to each State Government is likely to be settled?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRIM.L.FOTEDAR): (a) to (d). The Family Welfare Programme has been a cent percent Centrally Sponsored Programme since its inception in 1951-52. The expenditure incurred by the State Governments for implementation of Programmes in conformity with the approved pattern/norms, is reimburseable by the Central Government. The provisions available in the Central Budget are released to the State Governments as grants-in-aid during the course of a financial year. The expenditure incurred by the State Governments is audited by the Accountant Generals concerned. The reimbursement claims are filed by the State Governments based on the statements of expenditure duly certified by the Accountant Generals. A statement indicating the assistance released to the States, both in cash and kind, during 1990-91 and 1991-92 is enclosed.

(2) Based on the audited statements of expenditure, an amount of Rs. 301.48 crores became payable as arrears under the Family Welfare Programme. Against this, an amount of Rs. 100.00 crores has already been released to the States towards partial liquidation of arrears during the current financial year.

(3) The balance amount of arrears payable to the States, will be settled as and when additional funds become available.

STATEMENT

(Rs. in lakhs)

	1990-91			1991-92		
	Cash	In Kind	Total	Cash	In Kind	Total
	1	2	3	4	5	6
1. Andhra Pr.	3917.58	580.61	4498.19	5129.96	752.44	5882.40
2. Arunachal Pr.	78.67	25.59	104.26	104.73	10.33	115.06
3. Assam	1289.87	200.08	1489.95	1666.54	316.30	1982.84
4. Bihar	4373.24	621.70	4994.54	4643.20	755.44	5398.64
5. Goa	92.38	15.56	107.94	103.13	19.84	122.97
6. Gujarat	2664.96	487.63	3152.59	2930.78	718.52	3649.30
7. Haryana	1121.51	239.24	1360.75	1400.00	326.60	1726.60
8. Himachal Pr.	1166.39	57.21	1223.60	1965.70	83.32	2049.02
9. J & K	865.86	73.15	939.01	1262.34	84.19	1346.53
10. Karnataka	3647.79	447.59	4095.38	2860.75	464.73	3325.48

(Rs. in lakhs)

	1991-92					
	1990-91			1991-92		
	Cash	In Kind	Total	Cash	In Kind	Total
1	2	3	4	5	6	
11. Kerala	3253.11	259.85	3512.96	1562.73	350.33	1913.06
12. Madhya Pr.	3934.70	863.14	4797.84	4871.07	963.58	5834.65
13. Maharashtra	6929.88	893.39	7823.27	5990.81	1105.45	7096.26
14. Manipur	215.61	22.11	237.72	272.12	14.31	286.43
15. Meghalaya	203.76	8.32	212.08	186.89	13.13	200.02
16. Mizoram	93.52	9.89	103.41	120.35	7.09	127.44
17. Nagaland	100.96	16.28	117.24	133.77	9.82	143.59
18. Orissa	2528.55	333.35	2861.90	4253.34	395.08	4648.42
19. Punjab	1251.43	230.64	1522.16	1715.45	332.58	2048.03
20. Rajasthan	2659.75	520.73	3180.48	3701.94	549.12	4251.06
21. Sikkim	87.91	5.60	93.51	111.41	6.74	118.15

	(Rs. in lakhs)					
	1990-91			1991-92		
	Cash	In Kind	Total	Cash	In Kind	Total
	1	2	3	4	5	6
22. Tamil Nadu	3568.79	422.26	3991.05	4778.65	454.90	5233.55
23. Tripura	194.68	24.76	219.44	222.91	21.17	244.08
24. Uttar Pr.	13327.83	1579.87	14907.70	10413.14	1919.19	12332.33
25. West Bengal	5151.52	590.63	5742.15	6934.33	593.54	7527.87
Total	62760.16	8529.38	71280.54	67336.04	10267.74	77603.78

[*Translation*][*English*]**Encroached Forest Area**

*216. SHRI BHERU LAL MEENA:
SHRI MOHAN LAL JHIKRAM:

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether a policy decision has been taken in regard to the regularisation of forest area encroached upto October 10, 1980;

(b) if so, the land in hectares that has been regularised so far, State-wise;

(c) whether the guidelines issued by the Union Government in this regard are being implemented;

(d) if not, the reasons therefor; and

(e) the remedial steps proposed to be taken in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) Detailed guidelines regarding regularisation of encroachments, which had taken place on forest land prior to 25-10-1980, has been issued on 18-9-1990.

(b) Approval for diversion of 1-03 lakh ha. forest land in Madhya Pradesh and 1,367 ha. forest land in Andman and Nicobar Islands for regularisation of encroachments taken place on forest land have been accorded under the Forest (Conservation) Act, 1980.

(c) Yes, Sir.

(d) and (e). Do not arise.

Medical Colleges

*217. SHRI HARI KISHORE SINGH: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Government propose to ban opening of new medical colleges in the private sector;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRIM.L.FOTEDAR): (a) to (c). There is no proposal to ban the opening of new medical colleges in the private sector. However, steps have been taken to check the establishment of medical colleges without adherence to the standards and infrastructural facilities as laid down by Medical Council of India. An Ordinance was promulgated on the 27th August, 1992 amending the Indian Medical Council Act, 1956 under which prior permission of the Central Government is mandatory before establishing new medical colleges. A Bill to replace the above mentioned Ordinance has already been introduced in the Rajya Sabha

Control of Epilepsy

*218. SHRI K. PRADHANI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Indian Council of Medical Research has conducted any survey to find out the number of Epilepsy patients in the country;

(b) if so, the details thereof, state-wise; and

(c) the steps taken or proposed to be taken by the Government for the control and prevention of Epilepsy?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRIM.L. FOTEDAR): (a) and (b). The Indian Council of Medical Research (ICMR) carried out in 1983 a collaborative study on severe mental disorders and Epilepsy at four centres in the country- Bangalore, Baroda, Calcutta and Patiala. The prevalence rates for epilepsy in these four centres varied from 1.28 to 7.82 per thousand as per the study report.

(c) The faculties for diagnosis and treatment of epilepsy are being continuously upgraded both by Central and State Govts. in their medical institutions.

Eradication of Polio

*219. SHRIMATI DIL KUMARI BHANDARI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Government have formulated any scheme to eradicate polio from the country during the Eighth plan period;

(b) if so, the details of the scheme drawn up in this regard;

(c) the allocation made therefor, State-wise; and

(d) if not, the reasons therefor?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRIM.L. FOTEDAR): (a) to (d). The Government aims at the eradication of poliomyelitis from the country by 2000 A.D. The strategy for eradication is to achieve high levels of immunization coverage of infants with three doses of Oral Polio Vaccine (OPV) through regular immunization sessions. An additional dose of OPV is given 12 months after the third dose and children delivered in health institutions are given one dose of OPV before discharge.

Outbreak containment measures are taken in areas from where cases are reported to prevent further spread of the disease.

Special immunization days, supported by voluntary organizations and professional bodies, are organized annually to increase immunization coverage levels.

In high-risk pockets, special mop-up rounds are carried out periodically by providing two additional doses of OPV to all children under three years of age to reduce the transmission of wild polio viruses.

The state-wise allocation for the Universal Immunization Programme, in both cash and kind (which includes vaccines and cold storage equipment) for the Eighth Plan is given in enclosed statement.

STATEMENT

Estimated Allocations for UIP Activities During 8th Plan (Cash and Kind)

		<i>(Rs. in Lakhs)</i>
<i>Sl. No.</i>	<i>State/UT</i>	<i>Total</i>
1.	Andhra Pradesh	2049.24
2.	Arunachal Pradesh	787.68

(Rs. in Lakhs)

Sl. No.	State/UT	Total
3.	Assam	2292.35
4.	Bihar	4249.83
5.	Goa	148.86
6.	Gujarat	1569.07
7.	Haryana	1271.75
8.	Himachal Pradesh	950.84
9.	Jammu and Kashmir	1070.02
10.	Karnataka	1652.55
11.	Kerala	1166.51
12.	Madhya Pradesh	4546.96
13.	Maharashtra	2492.33
14.	Manipur	612.00
15.	Meghalaya	376.22
16.	Mizoram	218.44
17.	Nagaland	509.35
18.	Orissa	1381.44
19.	Punjab	984.77
20.	Rajasthan	2768.37
21.	Sikkim	298.57
22.	Tamil Nadu	1807.92
23.	Tripura	241.87
24.	Uttar Pradesh	6430.60

<i>Sl. No.</i>	<i>State/UT</i>	<i>Total</i>
25.	West Bengal	1513.16
26.	A and N Island	140.11
27.	Chandigarh	73.41
28.	D and N Haveli	73.01
29.	Daman and Diu	138.26
30.	Delhi	112.50
31.	Lakshadweep	71.93
32.	Pondicherry	286.00
Total		42285.86

Toxic Drugs

*220. SHRI LOKANATH CH-
OUDHURY:
SHRIMATI GEETA MUKHER-
JEE:

Will the Minister of HEALTH AND
FAMILY WELFARE be pleased to state:

(a) whether the toxicity of schedule drugs
for the prevention and treatment of various
diseases is taken into consideration before
their distribution to masses;

(b) if so, whether any case of death or
serious adverse effects due to the indiscrimi-
nate use of such drugs on the prescription of
doctors in Delhi hospitals or due to the free
distribution by the Municipal authorities of
Delhi has come to the notice of the Govern-
ment;

(c) if so, the details thereof; and

(d) the steps taken or proposed to be
taken by the Government in this regard so as
to check the toxicity of such drugs?

THE MINISTER OF HEALTH AND
FAMILY WELFARE (SHRIM.L.FOTEDAR):

(a) Yes, Sir.

(b) to (d). No, Sir. Hospitals and Muni-
cipal authorities of Delhi have not reported any
case of serious adverse reaction or death
due to administration of schedule drugs in
the recent past. However, a case of mild
reaction was reported recently at Vasant
Kunj, New Delhi, during mass malaria eradi-
cation campaign initiated by the Delhi Mu-
nicipal Corporation.

National Zoological Park

2321. SHRI PARASRAM BHARDWAJ:
Will the Minister of ENVIRONMENT AND
FORESTS be pleased to state:

(a) the budget allocation under plan and

non-plan for National Zoological Park, New Delhi during 1990-91, 1991-92 and 1992-93;

(b) whether the Government have received any representation in regard to cut in the budget allocation of National Zoological Park and also for making it an autonomous body;

(c) if so, the details thereof; and

	1990-91	1991-92	1992-93
Non plan	125.54	126.55	125.40
Plan	5.58	3.31	5.00

(b) and (c). No specific representation has been received by the Government in this regard. However, Government have seen some news item to this effect in the Press.

(d) No cuts as such have been made in the budget of the zoo. However, the park is an establishment of the Government and is expected to observe financial discipline and economy stipulations without affecting the upkeep of the animals.

Green Belt along Sea Coast of Andhra Pradesh

2322. SHRISOBHANANDREESWARA RAO VADDE: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether there is any proposal to provide a green belt along the sea coast of Andhra Pradesh with the assistance of the World Bank;

(b) if so, the details thereof; and

(c) the time by which the proposal is

(d) the reaction of the Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) The revenue expenditure of the National Zoological Park, New Delhi during 1990-91, 1991-92 and the corresponding budget estimates for the year 1992-93 are as under-(Rs. in lakhs)

likely to be implemented?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) to (c). A shelter belt plantation programme along the sea coast in Andhra Pradesh is being implemented as a component of the World Bank assisted Cyclone Reconstruction Project since 1990. This project will conclude in 1993-94.

It may also be mentioned that a Forestry Project for Andhra Pradesh is under discussion with the World Bank provision of external assistance. The project proposal includes a component for afforestation of sandy coastal areas.

Loss Suffered by Sugar Industry

2323. SHRID. VENKATESWARA RAO: Will the Minister of FOOD be pleased to state:

(a) the factors responsible for the losses suffered by the sugar industry during the last two years;

(b) the remedial steps taken to reduce the losses; and

(c) the estimated production of sugar during the current sugar season?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI TARUN GOGOI): (a) Government does not maintain profit and loss accounts in respect of sugar mills. Besides cane availability, the profitability or otherwise of a sugar mill depends upon a variety of factors such as capacity, age and condition of plant and machinery, technical and managerial competence, etc.

(b) Government has been taking various measures to improve the financial viability of sugar mills. These include-

- (i) payment of adequate ex-factory levy sugar price determined statutory on the basis of Statutory Minimum Price of Sugarcane and conversion cost schedules recommended by the Bureau of Industrial Costs and Prices;
- (ii) maintenance of open market prices of sugar at reasonable levels through judicious monthly releases;
- (iii) grant of financial assistance at concessional rates of interest from the Sugar Development Fund to sugar factories, both for modernisation/rehabilitation as well as for cane development schemes.

(c) It is estimated that the production of sugar during the current sugar season, 1992-93 would be around 122.00 lakh tonnes.

Kabir Puraskars

2324. SHRI SYED SHAHABUDDIN: Will the Minister of HUAN RESOURCE DEVELOPMENT be pleased to state:

(a) the criteria laid down for giving Kabir Puraskars;

(b) the names, occupations and designations of the individuals who have been awarded Kabir Puraskars during 1991 and 1992; and

(c) the brief particulars of the reason for the award in each case?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): (a) to (c). It is understood that the kabir Samman, in recognition of excellence in the field of poetry, has been instituted by the Government of Madhya Pradesh, from whom information is being collected and will be laid on the Table of the House.

Transfer of Dental Surgeons

2325. SHRISANAT KUMAR MANDAL: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the dental surgeons working in various Central Government hospitals of Delhi are liable to be transferred from one hospital to another;

(b) if so, the number of dental surgeons who have been transferred during the last three years;

(c) if not, whether the Government propose to transfer such dental surgeons who are staying in their hospitals for more than five years; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D.K. THARADEVI

SIDDHARTHA): (a) to (d). The information is being collected and will be laid on the Table of the Sabha.

Appointment of SCs/STs in NCERT

2326. **SHRI RAM VILAS PASWAN:** Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the NCERT, is following the reservation policy in the appointments of academic and technical cadres;

(b) if so, the total posts of Lecturers, Readers and Professors in the NCERT and the number out of them given to Scheduled Castes and Scheduled Tribes, category-wise;

(c) whether NCERT is dereserving various posts without following the prescribed procedure; and

(d) if so, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (**KUMARI SELJA**): (a) and (b). As per the information received from the NCERT, since April 1981, Government of India orders of 1975 in respect of reservation of posts for SCs & STs are being followed in the NCERT for some academic posts. Reservation is being made in the posts of Lectures which is the lowest rank of Group 'A' posts. Out of 315 posts of Lecturers in the NCERT, 4 have so far been filled by persons belonging to Scheduled Castes and Scheduled Tribes.

(c) No, Sir.

(d) Does not arise.

Medical Treatment Abroad

2327. **SHRI R. SURENDER REDDY:** Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Union Government propose to impose ban on medical treatment abroad to have precious foreign exchange;

(b) if so, the details thereof and the approximate amount of foreign exchange likely to be saved thereby;

(c) whether the Government are considering to provide modern and super specialities equipments within the country by giving certain incentives to the hospitals both in the private sector and public sector to ensure facilities for proper treatment in India itself; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (**SHRIMATI D.K. THARA DEVI SIDDHARTHA**): (a) No, Sir.

(b) Does not arise.

(c) and (d). The government of India is providing certain incentives to the hospitals (charitable/semi-charitable/private) in the shape of duty exemption for import of sophisticated medical equipments in terms of Notification No. 64/88-Cus. dated 1.3.1988 of Finance Ministry. The duty exemption certificate is issued by the Directorate General of Health Services strictly on the recommendation of the State Government in which the institution is located. The State Government also certify in respect of each such institution that the hospital will provide 40% free treatment in Out Patient Department and 10% in In-Patient Department.

Reservation quota for Allahabad and Gaya in Rajdhani Express

2328. **SHRI AMAL DATTA:** Will the Minister of RAILWAYS be pleased to state:

(a) whether the reservation quota allotted for Allahabad and Gaya in Rajdhani Express has been fully utilised during the last six months;

(b) if not, the details of occupancy rate against these quotas; and

(c) the remedial steps proposed to be

taken in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALIKARJUN): (a) No, Sir.

(b) The daily average utilisation of quotas for the last six months viz. June to November, 1992 is as under:-

<i>From</i>	<i>To</i>	<i>2.A.C.</i>	<i>Chair Car</i>
Allahabad-New Delhi		44%	47%
Allahabad-Howarah		67%	72%
Gaya	New Delhi	87%	98%
Gaya	Howrah	30%	73%

(c) Utilisation of quotas at various stations are reviewed periodically and suitable adjustments are made taking into account the demand pattern at various stations and overall availability of reserved accommodation.

[Translation]

Construction of Sports Institutions

2329. SHRI BHAGWAN SHANKAR RAWAT: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the number of proposals received from each of the State Governments since 1.7.91 seeking grants for construction of stadia, sports institutions, training centres and development of sports;

(b) the number of proposals sent by

autonomous sports and voluntary organisations, State-wise;

(c) the number of proposals approved or are under consideration;

(d) the amount sanctioned for implementation of approved schemes; and

(e) the time by which pending proposals are likely to be approved?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) to (d). State-wise details of proposals received from 1.7.91 to 30.11.1992 under the Department's Schemes of Infrastructure have been indicated in the enclosed statement.

(e) Depending upon the viability of the proposals, admissible assistance would be sanctioned.

STATEMENT

Sl. No.	State/UT	Number of proposals received	Number of proposals from Autonomous Sports and Vol. Orgns. out of Col. 3	Number of proposals approved	Number of proposals under consideration	Amount Sanctioned for approved Scheme	Number of proposals not found Viable for Central assistance
1.	2.	3.	4.	5.	6.	7.	8.
						Rs.	
1.	Andhra Pradesh	42	10	10	2	43,78,682/-	30
2.	Arunachal Pradesh	-	-	-	-	-	-
3.	Assam	76	-	-	4	-	72
4.	Bihar	4	1	1	2	10,00,000/-	-
5.	Gujarat	11	4	2	1	24,00,000/-	8
6.	Goa	1	-	-	1	-	-
7.	Himachal Pradesh	-	-	-	-	-	-
8.	Haryana	79	2	2	2	23,87,520/-	75
9.	Jammu & Kashmir	10	-	1	1	77,590/-	8

1	2	3	4	5	6	7	8
Si. No.	State/UT	Number of proposals received	Number of proposals from Autonomous Sports and Vol. Orgns. out of Col. 3	Number of proposals approved	Number of proposals under consideration	Amount Sanctioned for approved Scheme	Number of proposals not found Viable for Central assistance
10.	Kerala	38	-	1	13	10,00,000/-	24
11.	Karnataka	69	24	20	6	32,95,884/-	43
12.	Meghalaya	-	-	-	-	-	-
13.	Maharashtra	11	4	3	5	79,61,000/-	8
14.	Manipur	5	-	-	1	-	4
15.	Madhya Pradesh	125	-	24	64	61,03,882/-	87
16.	Mizoram	-	-	-	-	-	-
17.	Nagaland	1	-	1	-	1,00,000/-	-
18.	Orissa	160	-	4	29	4,00,000/-	127
19.	Punjab	12	-	6	2	5,13,828/-	4

Sl. No.	State/UT	Number of proposals received	Number of proposals from Autonomous Sports and Vol. Orgns. out of Col. 3	Number of proposals approved	Number of proposals under consideration	Amount Sanctioned for approved Scheme	Number of proposals not found Viable for Central assistance
1.	2	3	4	5	6	7	8
						Rs.	
20.	Rajasthan	2	-	-	1	-	1
21.	Sikkim	4	-	-	4	-	-
22.	Tamil Nadu	430	7	11	270	2,06,72,580/-	149
23.	Tripura	-	-	-	-	-	-
24.	Uttar Pradesh	56	-	-	47	-	9
25.	West Bengal	33	1	-	7	-	26
	UTS						
1.	Andaman & Nicobar Islands	9	-	7	-	7,00,000/-	2
2.	Chandigarh	4	-	-	-	-	4

Sl. No.	State/UT	Number of proposals received	Number of proposals from Autonomous Sports and Vol. Orgns. out of Col. 3	Number of proposals approved	Number of proposals under consideration	Amount Sanctioned for approved Scheme	Number of proposals not found Viable for Central assistance
1	2	3	4	5	6	7	8
3.	Daman & Diu	-	-	-	-	-	-
4.	Delhi	1	-	-	-	-	1
5.	Dadra & Nagar Haveli	1	-	-	-	-	1
6.	Lakshadweep	-	-	-	-	-	-
7.	Pondicherry	-	-	-	-	-	-

Rs.

[English]

Overbridges on S.E.R.

2330. SHRI SIVAJI PATNAIK: Will the Minister of RAILWAYS be pleased to state:

(a) the details of railways overbridge projects of S.E Railway pending before the Union Government for release of funds from the Railway Safety Works Fund and since when; and

(b) the time by which the projects are likely to be cleared?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MAL-LIKARJUN): (a) Nil, Sir.

(b) Does not arise.

[Translation]

Archaeological Circles

2331. SHRI N.J. RATHVA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the number of archaeological circles in Gujarat and locations of the headquarters thereof;

(b) the names of the areas/districts falling under those circles;

(c) whether the Government propose to set up some new archaeological circles in Gujarat and in other States; and

(d) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DE-

VELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): (a) there is only one Circle of Archaeological Survey of India in Gujarat State having its headquarters at Vadodara.

(b) The Vadodara Circle covers the entire State of Gujarat as also Daman & Diu.

(c) and (d). There is no proposal so far for setting up any new Archaeological Circle in Gujarat. No final proposal has been prepared for Circles in other states.

[English]

Railway Projects in West Bengal

2332. SHRI RAMCHANDRA DOME: Will the Minister of RAILWAYS be pleased to state:

(a) the names of railway projects in West Bengal which had been included in the 6th and 7th Five Year Plans but have not been completed so far;

(b) the present status of each of these projects;

(c) the estimated cost of each of them;

(d) the target fixed for completion of each project;

(e) the names of the projects which are likely to be launched during the 8th Five Year Plan, and

(f) the estimated cost thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MAL-LIKARJUN): (a) to (d). A statement showing

the position of the Railway Projects in West Bengal is attached.

(e) and (f). The projects to be launched during the 8th Plan will be decided on an

annual basis based on availability of resources. In the current year, one project, viz. Gauge conversion of Purulia-Kotshila (35 kms) has been taken up at a cost of Rs. 20 crores.

STATEMENT

(a) to (d). The Railway Projects in West Bengal included in the VI & VII, Five Year Plan and the present status, likely Date of Commissioning and estimated cost are as under:

S.No.	Name of the projects	Progress (in %)	Length (Kms.)	Est. Cost (Rs. in crores)
1	2	3	4	5
New Lines:				
1.	Tamluk-Digha (1984-85)	11%	87	73.71
2.	Lakshmikantapur Namkhana (1987-88)	29%	47	39.16
3.	Eklakhi-Balurghat (1983-84)	3%	87	74.18
Doublings:				
1.	Sahibganj link cabin New Farakka-Malda Town (1986-87)	60%	50	36.80
2.	Barasat-Duttapukur (1988-89)	67%	8	6.68
3.	Duttapukur-Habra (1990-91)	50%	14	18.17

S.No.	Name of the projects	Progress (in %)	Length (Kms.)	Est. Cost (Rs. in crores)
1	2	3	4	5
4.	Barsol-Daikhola & (1987-88)	76.83%	34	30.11
5.	Aluabari Road-Kishanganj & New Jalpaiguri- Ambari Falakata (1989-90)	46.50%	40	46.29

[Translation]

**Passenger Amenities at Station in
Madhya Pradesh**

2333. SHRI SURAJBHANU
SOLANKI:
SHRI SHIVRAJ SINGH
CHAUHAN:

Will the Minister of RAILWAYS be
pleased to state:

(a) whether facilities available for the
passengers on Bhopal and other nearby
stations of Madhya Pradesh are inadequate;

(b) if so, the steps being taken in this
regard;

(c) the amount spend on the maintenance of those stations during the last three years; and

(d) the details of the facilities provided at the said stations during 1992-93?

THE MINISTER OF STATE IN THE
MINISTRY OF RAILWAYS (SHRI MAL-
LIKARJUN): (a) No, Sir.

(b) Does not arise.

(c) Railways do not keep station wise
account of expenditure on maintenance.

(d) Following works have been taken up
during 1992-93 at Bhopal and other stations
in its vicinity:

STATEMENT

Station	Particulars of works	Anticipated cost (Figures in lakh of Rs.)	Allocation in 1992-93
1	2	3	4
Vidisha	New Second Class waiting hall.	10.00	3.00
Bhopal	Improvement to carriage watering (platform No. 3 & 4).	15.00	12.84
Bhopal	Provision of 110V battery charging facility.	9.46	1.00
Vidisha	Extension of Foot Over Bridge.	5.00	3.00
Salamatpur	Provision of Foot Over Bridge.	7.69	0.58
Madan Mahal	Extension to station building.	4.64	3.14

[English]

Fatal Diseases

2334. DR. SUDHIR RAY: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the diseases which are causing maximum deaths in India; and

(b) the steps taken to control such diseases in 1992 and results achieved so far?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D.K. THARADEVI SIDDHARTHA): (a) As per latest available

date upto 1987 deaths by major causes are given in the statement enclosed.

(b) Health being a State subject, the State Governments are required to take necessary steps to control the diseases. However, for control of TB which is the cause of maximum deaths, there is National TB Control Programme in operation since 1962. Under this programme a fully staffed and equipped district TB centres are functioning in 390 districts in the country to provide free diagnostic and treatment facilities. In addition there are 330 other TB clinics functioning mainly in towns and 47000 TB beds are available for seriously sick patients. BCG vaccine is being given to 0-1 year old children as preventive measure under Universal Programme of Immunisation.

STATEMENT

Abbreviated List number, 1979 revision*	1981	1982	1983	1984	1985	1986	1987*
1	2	3	4	5	6	7	8
1979 revision*:							
Total	...	196847	198240	205226	...	259370	321409
ICD (010-018) Tuberculosis	...	17599	20953	18612	...	17845	23526
ICD (140-239) Neoplasms	...	6703	7013	8594	...	10986	11482
ICD (250) Diabetes Mellitus	...	1863	1651	2850	...	3097	4230
ICD (260-269) Nutritional Deficiencies	...	1655	1537	2132	...	2267	3221
ICD (282-285) Anaemias	...	2590	2133	5264	...	6272	6862
ICD (320-322) Meningitis	...	2107	1864	3141	...	3544	5431
ICD (393-398) Chronic rheumatic Heart Disease	...	1731	1506	1740	...	2301	2745
ICD (401-405) Hypertensive Diseases	...	1825	3281	2954	...	5513	4249
ICD (410-414) Ischaemic Heart Diseases	...	11771	11954	13609	...	16724	22709
ICD (430-438) Cerebrovascular Diseases	...	6248	8731	10023	...	12142	12619
ICD (480-486) Pneumonia	...	9274	5536	11444	...	10884	17337

Abbreviated List number, 1979 revision*	1981	1982	1983	1984	1985	1986	1987*
1	2	3	4	5	6	7	8
ICD (490-493) Bronchitis Emphy Sema & Asthma ...		2820	4130	4588	...	5905	6480
ICD (571) Chronic Liver Disease & Cirrhosis ...		2618	2717	3605	...	3556	4095
ICD (580-589) Nephritis, Nephrotic Syndrome & Nephrosis ...		1445	1986	2153	...	2488	4086
ICD (740-759) Congenital And/Malies ...		1112	1666	1696	...	3118	2286
ICD(E800-E848) Transport Accidents ...		936	1147	2815	...	206	1086
ICD(E950-E959) Suicide & Self Inflicted Injury ...		103	278	390	...	23	21
Others.....	...	124447	120157	109616	...	151899	188757

Source: Mortality Statistics of causes of Deaths 1987. Vital Statistics of India - Registrar General of India
* The data for 1987 is according to the Ninth Revision of ICD - 1979.

Note:- The figures represent Mortality Statistics of only those hospitals which has been covered under the Scheme & 'Medical Certification of Cause of Death' in various States/UTs, which is at different stages of implementation. Hence, the figures would not furnish the cause profile. At best, they show the proportion.

Suburban Railways of Howrah/Sealdah

2335. SHRI SYED MASUDAL HOS-SAIN: Will the Minister of RAILWAYS be pleased to state the income from and expenditure on suburban railways of Howrah/Sealdah during the past three years and the

projected trends of revenue and investment for the next two years?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MAL-LIKARJUN): The earnings and expenditure on suburban railways of Howrah /Sealdah during the past three years are as under:-

(Rupees in Crores)

<i>Year</i>	<i>Earnings</i>	<i>Expenditure</i>
1989-90	73.09	172.06
1990-91	86.15	206.91
1991-92 (Provisional)	96.91	245.91

Projections of revenue and investment for a particular section are not made in advance for more than a year. During the year 1992-93 revenue and investment have been estimated as Rs. 102.50 crores and Rs. 20.75 crores respectively.

participating in any international sports event. In case of sportspersons sustaining fatal injury during training for, or participation in, an international competition, a lumpsum grant upto a maximum of Rs. 1.00 lakh is given to their families.

Financial Assistance to Sportsmen

Collapse of Foot Bridge at Jogeshwari Station

2336. DR. RAJAGOPALAN SRIDHARAN: Will the Minister of HUAN RESOURCE DEVELOPMENT be pleased to state:

2337. SHRI RAM NAIK: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is any provision for financial assistance to Sportsmen injured while participating in any sports event; and

(a) whether it is a fact that the foot bridge at Jogeshwari suburban railway station of Western Railway collapsed on September 28, 1992;

(b) if so, the details thereof?

(b) whether the Government have enquired into the causes of the collapse;

THE MINISTER OF HUMAN RE-SOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) and (b). Under the 'National Welfare Fund for Sports persons', lumpsum assistance subject to a maximum of Rs. 25,000/- is given to the sports persons sustaining injury other than fatal injury while

(c) if so, the findings thereof;

(d) the number of commuters injured and the number of commuters to whom amount of relief has been actually paid; and

(e) the steps taken to avoid such incidents in future?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MAL-LIKARJUN): (a) As a huge crowd had collected on the foot over bridge to take shelter from the rail, a small portion of the flooring system gave way.

(b) Yes, Sir.

(c) Enquiry report has not yet been submitted.

(d) All the 50 commuters who were injured have been paid ex-gratia payment

(e) A special inspection of all the foot over bridges and road over bridges on Churchgate-Virar section has been conducted and all immediate repairs carried out.

Renewal of Tracks

2338. SHRI HARADHAN ROY: Will

Vlth Plan	-	19500.Kms (complete track renewals)
Vllthe Plan	-	12000 Kms. (complete track renewals)

(b) The progress of Track Renewals during VIth Plan and during 1990-91/1991-

the Minister of RAILWAYS be pleased to state:

(a) the arean of railway track renewal at the end of Sixth and Seventh Five Year Plans in the country;

(b) the target set for renewal of tracks during the Seventh Plan and 1990-91 and 1991-92 and tracks actually renewed;

(c) the backlog of tracks renewal at the beginning of the Eighth Five Year Plan, and

(d) the time by which the entire arrears for renewal of tracks is proposed to be wiped out?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MAL-LIKARJUN): (a) Over due renewals at the end of

92 was as follows.-

(Figures in Kms., Completed Track Renewals)

<i>Vlth Plan</i>	<i>Target</i>	<i>Actual</i>
1985-86	3300	3578
1986-87	3800	3978
1987-88	4200	4540
1988-89	3750	3858

(Figures in Kms., Completed Track Renewals)

<i>Vllth Plan</i>	<i>Target</i>	<i>Actual</i>
1990-91	3550	3669
1991-92	3325	3360

(c) Overdue Track Renewals at the beginning of VIIIth Five Year Plan (1.4.92) was 9600 Ks. (Complete track renewals).

(d) With the present level of funding the backlog of arrears will be carried well into IXth Plan. However, efforts will be made to liquidate arrears of track renewals on important routes during the VIIIth Plan.

Circular Railway Lines

2339. DR. ASIM BALA: Will the Minister of RAILWAYS be pleased to state:

(a) the progress made so far to complete and extend the circular railway lines under construction in different cities of the country, details for each project; and

(b) the steps being taken to complete these projects as per schedule?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALIKARJUN): (a) and (b). Calcutta circular railway from Dum Dum to Princepghat (13.5K) as per the sanctioned scheme has already been commissioned for commuter traffic. Feasibility of extension of the circular railway from Princepghat to Majherhat (5.5 Km) was examined in consultation with the Calcutta Port Trust (CPT) authorities as the alignment passes through the Calcutta Port Trust land. CPT authorities have not agreed to part with the requisite land.

[Translation]

Hunting of Animals by Tribals

2340. SHRI ANAND AHIRWAR: Will the Minister of ENVIRONEMENT AND FORESTS be pleased to state:

(a) whether hunting on the occasion of festivals is a cultural right of the tribals inhabiting in forests;

(b) whether the Government take action against them for this act; and

(c) if so, steps taken by the Government to protect their cultural rights?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) and (b). The Wild Life (Protection) Act, 1972 recognises only the hunting rights conferred on the scheduled tribes of Nicobar Islands in the Union territory of Andaman and Nicobar Islands as specified in Section 65 of the Act. No other right for hunting is recognised under the Act.

(c) Protection and improvement of the natural environment which 'inter alia' includes forests and wild life is one of the fundamental duties of every citizen of this country. Traditions and beliefs inconsistent with changing environment have necessarily to be given up by the society. This has to be achieved through education, improved social awareness and campaigns for social reform.

Assistance is provided to State Government and non-governmental organisations for promoting awareness among the people for conservation.

English]

Permanent Rural Employment Scheme

2341. SHRI J. CHOKKA RAO: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the Government proposed to allot degraded forest land under Permanent Rural Employment Scheme during VIII Plan;

(b) if so, the details thereof; and

(c) whether it is likely to affect the forest proposed to be covered in the country?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) No, Sir.

(b) and (c). Do not arise.

Notification Regarding Industrial Activities in Aravalli Range

2342. SHRI PRAKASH V. PATIL: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the Government have finalised the notification regulating industrial and certain other activities in Aravalli Range.

(b) if so, the details thereof;

(c) whether the Government have received any representation from certain organisation against this notification; and

(d) if so, the reaction of the Government thereto?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) and (b). Yes, Sir. This notification is to regulate activities such as mining, industrial operations, cutting of trees, construction of clusters of dwelling units and electrifications etc. in identified areas in the Gurgaon district of Haryana and Alwar district of Rajasthan of the Aravali Range.

(c) and (d). The prescribed procedure provides for soliciting suggestions and comments from concerned development agencies and NGOs etc. The final notification was, therefore, gazetted after suitably incorporating the suggestions received from the State Governments of Haryana and Rajasthan, Industrial Associations, Non-Governmental Organisations and individuals.

Audio Visual Education

2343. SHRI DHARMABHIKSHAM: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Government have introduced/proposed to be introduced audio visual education in the country:

(b) if so, the number of schools provided with such facilities, State-wise; and

(c) the targets fixed for providing such facilities during 1992-93?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): (a) and (b). The Centrally sponsored 'Educational Technology'

Scheme, which is already operational, provides Audio-Visual aids to elementary schools, namely, hundred percent assistance for Radio-cum-Cassette Players and 75% assistance for colour TVs in States where programmes for schools are telecast. A Statement showing State-wise position is

enclosed.

(c) It is proposed to provide 10,000 Radio-cum-Cassette Players and 6900 Colour TVs during 1992-93 in different States and Union Territories on the basis of proposals received from them in this behalf.

STATEMENT

Number of Schools Provided with Radio-Cum-Cassette Players and Colour TVs.

S. No.	Name of State/UT	No. of Colour TVs Sanctioned	No. of Radio-cum-Cassette Players Sanctioned.
1	2	3	4
1.	Andhra Pradesh	12,779	17,342
2.	Arunachal Pradesh	—	286
3.	Assam	—	14,338
4.	Bihar	430	430
5.	Goa	29	1,056
6.	Gujarat	7,420	7,000
7.	Haryana	—	9,694
8.	Himachal Pradesh	—	7,256
9.	Jammu & Kashmir	—	10,863
10.	Karnataka	—	26,080

S. No.	Name of State/UT	No. of Colour TVs Sanctioned	No. of Radio-cum-Cassette Players Sanctioned.
1	2	3	4
11.	Kerala	—	7,441
12.	Madhya Pradesh	3,360	5,000
13.	Maharashtra	4,000	32,000
14.	Manipur	—	2,631
15.	Meghalaya	—	1,521
16.	Mizoram	20	1,605
17.	Nagaland	—	970
18.	Orissa	3,876	28,000
19.	Punjab	—	12,807
20.	Rajasthan	1,100	13,500
21.	Sikkim	—	739
22.	Tamil Nadu	—	20,000

S. No.	Name of State/UT	No. of Colour TVs Sanctioned	No. of Radio-cum-Cassette Players Sanctioned.
1	2	3	4
23.	Tripura	—	43
24.	Uttar Pradesh	3,020	30,835
25.	West Bengal	—	3,243
26.	A & N Island	—	130
27.	Chandigarh Admn.	41	41
28.	Delhi Admn.	1,054	1,255
29.	Dadra & Nagar Haveli	—	91
30.	Daman & Diu	—	30
31.	Lakshadweep	—	32
32.	Pondicherry	—	307
		37,129	2,56,566

Literacy

2344. SHRIMATI VASUNDHARA RAJE: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the details of the steps being taken to spread the Literacy in the country;

(b) the progress made in that regard till March, 1992, State-wise;

(c) the percentage of literacy as on October, 31, 1992, State-wise and sex-wise; and

(d) the target fixed for achievement of hundred percent literacy in the country?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): (a) Universalisation of elementary education, non-formal education for drop-outs and the National Literacy Mission (NLM) which aims at imparting functional literacy to 80.00 million adult illiterates in the 15-35 age group by 1995, from part of the overall programme for eradication of illiteracy in the country with the special efforts being made in the educationally back-

ward States/Union Territories. Efforts are being made to secure progressive increase in coverage of districts in all States/Union Territories under Total Literacy Campaigns which will also simultaneously ensure mobilisation and participation of girls and women in literacy programme.

(b) Statement - I showing the number of blocks covered under 'Operation Black Board', the number of centres sanctioned under non-formal education in each State/Union Territory and the number of districts covered either partially or fully under Total Literacy Campaign is enclosed.

(c) The literacy data in the country is collected through decennial census operations. The last census was conducted in 1991. Statement - II showing state-wise the literacy rate sex-wise according to 1991 census is enclosed.

(d) In addition to the programme of universalisation of Elementary Education and non-formal education, it is proposed to cover 345 districts under Total Literacy Campaign by the end of the 8th Five Year Plan, which is expected to increase the literacy rate to around 70%, a stage which is considered crucial for achieving total literacy in the subsequent 2-3 years.

STATEMENT - I

S. No.	Name of States/UTs	No. of NEE Centres	No. of Blocks covered under 'Operation Black Board.'	No. of district covered under Total Literacy Campaign
1	2	3	4	5
1.	Andhra Pradesh	29085	1140	24
2.	Arunachal Pradesh	'	24	-
3.	Assam	14063	73	6
4.	* Bihar	51990	238	6
5.	Goa	-	10	2
6.	Gujarat	4940	61	20
7.	Haryana	810	100	7
8.	Himachal Pradesh	350	68	12
9.	Jammu & Kashmir	3993	197	-
10.	Karnataka	3201	189	9
11.	Kerala	150	151	14

S. No.	Name of States/UTs	No. of NEE Centres	No. of Blocks covered under 'Operation Black Board.'	No. of district covered under Total Literacy Campaign
1	2	3	4	5
12.	Madhya Pradesh	34561	345	11
13.	Maharashtra	2750	298	12
14.	Manipur	2650	28	-
15.	Meghalaya	-	6	-
16.	Mizoram	200	20	-
17.	Nagaland	-	28	-
18.	Orissa	20715	241	7
19.	Punjab	-	118	6
20.	Rajasthan	12161	237	4
21.	Sikkim	-	405	-
22.	Tamil Nadu	1475	399	12
23.	Tripura	-	12	-

S. No.	Name of States/UTs	No. of NEE Centres	No. of Blocks covered under 'Operation Black Board.'	No. of district covered under Total Literacy Campaign
1	2	3	4	5
24.	Uttar Pradesh	63700	895	8
25.	West Bengal	24828	73	13
<i>Union Territory</i>				
26.	A & N Islands	-	5	-
27	Chandigarh	100	1	1
28.	Dadra & Nagar Haveli	100	10	-
29.	Daman & Diu	-	2	-
30.	Delhi	500	-	1
31.	Lakshadweep	-	5	-
32.	Pondicherry	-	6	4

STATEMENT - II

S. No.	India/States/ Union Territory	Literacy Rate 1991		
		Persons	Male	Female
1	2	3	4	5
	INDIA	52.11	63.86	39.42
	STATES			
1.	Andhra Pradesh	45.11	56.24	33.71
2.	Arunachal Pradesh	41.22	51.10	29.37
3.	Assam	53.42	62.34	43.70
4.	Bihar	38.54	52.63	23.10
5.	Goa	76.96	85.48	68.20
6.	Gujarat	60.91	72.54	48.50
7.	Haryana	55.33	67.85	40.94
8.	Himachal Pradesh	63.54	74.57	52.46
9.	Jammu & Kashmir	NA	NA	NA

S. No.	India/States/ Union Territory	Literacy Rate 1991		
		Persons	Male	Female
1	2	3	4	5
10.	Karnataka	55.98	67.25	44.34
11.	Kerala	90.59	94.45	86.93
12.	Madhya Pradesh	43.45	57.43	28.39
13.	Maharashtra	63.05	74.84	50.51
14.	Manipur	60.96	72.98	48.64
15.	Meghalaya	48.26	51.57	44.78
16.	Mizoram	81.23	84.06	78.09
17.	Nagaland	61.30	66.09	55.72
18.	Orissa	48.55	62.37	34.40
19.	Punjab	57.14	63.68	49.72
20.	Rajasthan	38.81	55.07	20.84

S. No.	India/States/ Union Territory	Literacy Rate 1991		
		Persons	Male	Female
1	2	3	4	5
21.	Sikkim	56.53	64.34	47.23
22.	Tamil Nadu	63.72	74.88	52.89
23.	Tripura	60.39	70.08	50.01
24.	Uttar Pradesh	41.71	55.35	26.02
25.	West Bengal	57.72	67.24	47.15
<i>Union Territories</i>				
26.	A & N Islands	73.74	79.68	66.22
27	Chandigarh	78.73	82.67	73.61
28.	Dadra & Nagar Haveli	39.45	52.07	26.10
29.	Daman & Diu	73.58	85.67	61.38
30.	Delhi	76.09	82.63	68.01

S. No.	India/States/ Union Territory	Literacy Rate 1991		
		Persons	Male	Female
1	2	3	4	5
31.	Lakshadweep	79.23	87.06	70.88
32.	Pondicherry	74.91	83.91	65.79

* The 1991 census has not yet been conducted in Jammu & Kashmir

NA stands for 'not available'.

Bridge at Sindurpanka and Sambalpur

2345. DR. KRUPASINDHU BHOI: Will the Minister of RAILWAYS be pleased to state:

(a) whether road over bridges on railway lines are proposed to be constructed at Sindurpanka on the National Highways No. 6 and in Sambalpur (Orissa);

(b) if so, the details thereof; and

(c) the action being taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MAL-LIKARJUN): (a) Yes, Sir.

(b) and (c). The work of road over bridges is being executed in connection with Sambalpur-Talcher New Line under construction. Contracts have been awarded and the work is in good progress.

Train Accident at Chanakyapuri

2346. SHRI SUBASH CHANDRA NAYAK: Will the Minister of RAILWAYS be pleased to state:

(a) whether there was a train accident at Chanakyapuri station, New Delhi in November, 1992;

(b) if so, the details thereof alongwith the cause of the accident; and

(c) the details of the damage caused to railway property as a result thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MAL-LIKARJUN): (a) Yes, Sir.

(b) On 21/11/92, Bad-Diwana Goods train with a load of 72 Tank wagons loaded with furnace oil, passed Delhi Safdarjung at 8.35 hrs. The train parted between Delhi Safdarjung and Brar Square stations, leaving behind 35 Tank wagons. Another POL Goods train Kharohar Road-Shakurbasti with a load of 64 wagons, carrying refund oil left Delhi Safdarjung at 8.55 hrs. and collided with the rear portion of Bad-Diwana Goods train at about 9.00 hrs. A Committee of senior railway officers has been appointed to find out the cause of accident.

(c) The details of damages caused due to this accident to railway property are as under:-

(a)	Permanent Way	=	Rs. 2,18,740/-
(b)	Carriage and Wagon	=	Rs. 3,74,000/-
(c)	Signal and Telecommunication	=	Rs. 20,000/-
(d)	Overhead electrical equipment	=	Rs. 3,00,000/-
(e)	Locomotive	=	Rs. 50,000/-
Total			Rs. 9,62,740/-

Stations In Punjab

Punjab identified for improvement; and

2347. SHRI GURCHARAN SINGH DADAHOOR: Will the Minister of RAILWAYS pleased to state:

(c) the funds earmarked for this purpose during 1992-93?

(a) the proposal to improve Railway Stations in Punjab during the Eighth Plan;

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALIKARJUN): (a) and (b). For the improvements of stations, in Punjab, following works have been taken up during 1992-93, the first year of VIII plan.

(b) the names of Railway Stations in

<i>S. No.</i>	<i>Station</i>	<i>Particulars of work</i>
1.	Firozpur	Replacing existing corroded passenger platform shelter on platform No. 1.
2.	Jalandhar City	Improvement to water supply arrangements in station area.
3.	Ludhiana	Replacement of existing steel H. S. tank of 437400 liters capacity.
4.	Jalandhar City	Remodelling of station building in Connection with developing model station (Phase-II).
5.	Amritsar	Extension of shed on platform No.
6.	Ludhiana	Extension of shed on platform No. 2 & 3.
7.	Jalandhar Cantt.	Extension of passenger platform shelter on platform No. 2 & 3.
8.	Bhatinda	Provision of water coolers and water cooler huts on platform at Bhatinda.
9.	<i>Ambala Division</i>	<i>Provision of public address equipment at Rajpura, Sirhind, Sangrur and Abohar station.</i>
10.	Patiala	Improvement to circulating area.

Similar improvement works will be undertaken if so warranted by traffic needs, in the remaining years of the VIII plan also,

subject to availability of funds.

(c) Rs. 60.15 lakh.

Rat menace in Delhi Hospitals

2348. SHRICHINMAYANANDSWAMI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Government have received any complaint regarding rats menace in Government Hospitals of Delhi during the last two years;

(b) if so, the details thereof; and

(c) the remedial steps taken or proposed to be taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D.K. THARADEVI SIDDHARTHA): (a) to (c). While occasional instances of rat nuisance have been reported in some Government hospitals, in order to keep pests at bay, rat catchers and rat poisons are being used. Rodent and pest control agencies are also engaged.

Mobile Food and Nutrition Extension Unit in Orissa

2349. SHRI K.P. SINGH DEO: Will the Minister of FOOD be pleased to state:

(a) the number of Mobile Food and Nutrition Extension units working at Bhubaneswar in Orissa;

(b) whether the Government propose to set up such units at Dhankanal and other districts of the State;

(c) if so, the details thereof; and

(d) if not, the time by which such units are likely to be set up in each district of Orissa?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI TARUN

GOGOL): (a) There is one Community Food and Nutrition Extension Unit of Food and Nutrition Board functioning at Bhubaneswar.

(b) There is no provision for setting up additional units in the Eighth Five Year Plan.

(c) and (d). Do not arise.

[Translation]

Conversation of Neemuch-Ratlam Section

2350. DR. LAXMINARAYAN PANDEYA: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is any proposal for gauge-conversion between Neemuch and Ratlam on the Chittaur-Ratlam section of Western Railway; and

(b) if so, the time by which this work is likely to commence?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) Yes, Sir.

(b) The work is expected to be taken up during 8th Five Year Plan subject to availability of funds.

[English]

Overbridge at Ambalapuzha

2351. SHRI THAYIL JOHN ANJALOSE: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Government have received any representation from the State Government of Kerala for construction of Ambalapuzha overbridge on Alleppey Kayamkulam railway line;

(b) if so, the details thereof; and

(c) the action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALIKARJUN): (a) Yes, Sir.

(b) A road over bridge is to be provided at chainage 10605 on the NH 47 between Punnapura & Ambalapuzha station on Alleppey-Kayamkulam line.

(c) The preliminary work has already been taken up.

[*Translation*]

Guruli Ramgarhwa Halt Station

2352. SHR RAM SAGAR: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Government has received any memorandum for change of place of Guruli Ramgarhwa halt station on Gorakhpur-Chhitauni section of North-Eastern Railway;

(b) if so, whether the Government have so far considered the demand;

(c) if so, the details of the decision taken thereon; and

(d) if not, by what time a decision is likely to be taken?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALIKARJUN): (a) to (d). A memorandum for change of place of Guruli Ramgarhwa halt station has been received during November, 1992 and the matter will be decided in due course on merits.

[*English*]

Daily Train between Pune and Ahmedabad

2353. SHRI ANNA JOSHI: Will the Minister of RAILWAYS be pleased to state:

(a) the total number of trains running between Pune and Ahmedabad;

(b) whether there is a great demand for starting a daily train between these stations; and

(c) the action taken by the Government so far?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALIKARJUN): (a) 5 pairs of Weekly Express trains connect Ahmedabad and Pune.

(b) Demands for daily running of 1095/1096 Ahmedabad-Pune Express (weekly) have been received.

(c) Examined but not found feasible.

[*Translation*]

National Lake Development Programme

2354. SHRI GIRDHARI LAL BHARGAVA:
DR. KRUPASINDHU BHOI:

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the Government have a proposal to introduce a National Lake Development Programme;

(b) whether the Government have sought any assistance from international organisations for the implementation of the said programme;

(c) if so, the details thereof; and

(d) the lakes identified for development under the said programme?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) Yes, Sir.

(b) to (d). The proposal is still at the formulation stage and the details have not been finalised.

Closing of NMML on Certain Days

2355. SHRI VIRENDRA SINGH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the number of days the Jawahar Lal Nehru Memorial Library and Museum remained closed in addition to Government Holidays during 1991;

(b) whether the said premises are being closed due to security arrangements required in connection with the programmes of VIPs;

(c) whether the Government are aware of the unnecessary harassment being caused to thousands of research scholars on that account; and

(d) if so, the action taken to ensure that facilities available with NMML remains undisturbed?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): (a) According to the information supplied by the Nehru Memorial Museum & Library (NMM&L) during the year 1991, the Museum and/or the Library were closed on eight occasions for full days and on ten occasions for shorter durations.

(b) and (c). Yes, Sir.

(d) It has been decided that, as far as possible, the facilities available at the NMM&L may not be used by outside agencies it is unavoidable.

Import of Sugar

2356. SHRI ARJUN SINGH YADAV: SHRI RAM TAHAL CHOUDHARY:

Will the Minister of FOOD be pleased to state:

(a) the total quantity of sugar imported during last year and the rate of procurement; and

(b) the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI TARUN GOGOI): (a) There has been no import of sugar during last year i.e. 1991-92.

(b) Does not arise.

[English]

Foreign Assistance for Ganga Action Plan Phase-II

2357. SHRI BIR SINGH MATHATO: SHRI CHITTA BASU: SHRI YASHWANTRAO PATIL:

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether Government have received any foreign assistance for Ganga Action Plan Phase-II;

(b) if so, the details thereof;

(c) whether the State Governments of Haryana, Uttar Pradesh, Bihar and West Bengal have prepared action plan for Ganga Action Plan Phase-II;

(d) if so, the details thereof; and

(e) if not, steps taken any the Union Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) and (b). Japanese assistance of Yen 17.77 billion (equivalent to Rs. 401 crores) has been pledged for pollution abatement of river Yamuna under the Ganga Action Plan Phase-II.

(c) to (e). Schemes for the other components of Ganga Action Plan Phase II are under formulation in consultation with the concerned State Governments. Details in this regard are being worked out.

[*Translation*]

Stock of Wheat and Rice

2358. SHRI MADAN LAL KHURANA: Will the Minister of FOOD be pleased to state:

(a) the average quantity of wheat and rice required every year for Public Distribution System; and

(b) the total stocks of wheat and rice in the central pool at present?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI TARUN GOGOI): (a) The allocations of the foodgrains from the Central Pool are made on a month to month basis to various States/Union Territories keeping in view the overall availability of stocks in the Central Pool, relative needs, market availability and other related

factors. These allocations are only supplemental to the market availability and are not expected to meet the entire demand of the States/Union Territories. However, the overall monthly allocation of rice and wheat during the year 1992 to the States/Union Territories is approximately 9 and 8 lakh tonnes, respectively.

(b) The total stocks of wheat and rice (Provisional) in the Central Pool as on 01-11-1992 are 40.24 lakh MTs and 60.02 lakh MTs, respectively.

[*English*]

Child Survival and Safe Motherhood Programme

2359. SHRIMATI CHANDRA PRABHA URS: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Child Survival and Safe Motherhood Programme has been implemented in all districts of the country;

(b) if not, the places where these projects have been implemented, State-wise;

(c) the places in Karnataka selected under the above programmes during the current year;

(d) the amount spent under the programme so far and progress achieved; and

(e) the places proposed to be covered under the above project during 1992-93, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D.K. THARADEVI SIDDHARTHA): (a) to (e). 1. The Child Survival and Safe Motherhood (CSSM) Programme has the following components:

- (a) sustaining and strengthening the on-going Immunization, Oral Rehydration Therapy and Prophylaxis Programme;
- (b) improving maternity care at the community level by providing an enhanced reporting fee of Rs. 10.00 per case to the Traditional Birth Attendants (TBAs) and disposable delivery kits to pregnant women;
- (c) expanding, in a phased manner, the programme for control of Acute Respiratory Infections (ARI) for children below 5 years of age; and
- (d) strengthening the Sub-centres, Primary Health Centres and Community Health Centres of the High IMR States of Assam, Bihar, M.P. Orissa, Rajasthan and U.P. For demonstration purposes, however, district Chickmaglure of Karnataka has been included in the first year 1992-93.
2. While the UIP, ORT, Prophylaxis schemes and essential maternal care at the community level are already being implemented in all districts of the country including the districts of Karnataka, the ARI component will be expanded in a phased manner beginning with 51 districts in 1992-93. Similarly, strengthening of the Sub-centres, PHCs and CHCs, which is limited, in the first instance, to the districts of the six high IMR States will also be carried out in a phased manner beginning with 21 districts in 1992-93, including Chickmaglure of Karnataka.
3. The list of 51 districts for introduction of ARI control activities and 21 districts for strengthening of Sub-centres, PHCs and CHCs is given in Statements I and II respectively.
4. During 1992-93, a total outlay of Rs. 2654.45 lakhs has been earmarked as cash assistance to the States/UTs for the implementation of various components of the Project. Out of this, Rs. 1760.71 lakhs has already been released. In addition, commodity assistance in the form of vaccines, cold chain equipment, Iron & Folic Acid tablets, Vitamin A solution and ORS packets for all districts and drug kits for 51 districts, has also been supplied to all the States/UTs.

STATEMENT-I

List of 51 Districts taken up under Introduction of ARI control Activity

Andhra Pradesh	: Nizamabad, Adilabad, Medak
Assam	: Kamrup, Naogaon
Bihar	: Patna, Aurangabad, Gaya, Saran
Gujarat	: Vadodara, Jamnagar
Haryana	: Ambala, Rohtak, Yamunagar
Himachal Pradesh	: Hamirpur, Mani

Karnataka	:	Bangalore (Rural), Chickmaglure
Kerala	:	Allappuzha, Mallapuram
Madhya Pradesh	:	Bhopal, Raisen, Vidisha, Dhar, Chindwara, Seoni
Maharashtra	:	Nagpur, Yavatmal
Orissa	:	Gangam, Sambalpur, Keonjhar
Punjab	:	Hoshiarpur, Ropar, Faridkot
Rajasthan	:	Jaipur, Jodhpur, Kota, Bhilwara, Banswara
Tamil Nadu	:	North Arcot, Thirunelveli, Dharamapuri, Ramanathapuram
Uttar Pradesh	:	Varanasi, Ghazipur, Mirzapur, Lucknow, Barabanki
West Bengal	:	Hoowrah, Calcutta, 24-Paraganas-S.

STATEMENT - II

List of 21 Districts taken up under CSSM Programme for strengthenign of Sub-centres, PHCs and CHCs during 1992-93

Andhra Pradesh	:	Adilabad
Bihar	:	Gaya, Saran
Karnataka	:	Chickmaglure
Madhya Pradesh	:	Raisen, Dhar, Chindwara, Seoni
Orissa	:	Ganjam, Sambalpur, Keonjhar
Rajasthan	:	Jodhpur, Kota, Bhilwara, Banswara
Tamil Nadu	:	North Arcot, Thirunelveli
Uttar Pradesh	:	Vasranasi, Ghazipur, Barabanki
West Bengal	:	24-Paraganas-S

[*Translation*]

Shegaon Station Building

2360. SHRI PANDURANG PUNDLIK FUNDKAR: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is any proposal to construct new building for the Shegaon Railway Station in Buldhana district of Maharashtra;

(b) if so, the estimated cost thereof and the time by which approval is likely to be accorded therefor; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MAL-LIKARJUN): (a) No, Sir.

(b) Does not arise.

(c) The existing Station building as well as other amenities provided at this station are considered adequate to meet with the requirements of traffic at present.

[*English*]

Additional line between Howrah and Kharagpur

2361. SHRISATYAGOPAL MISRA: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is any proposal to construct another railway line between Howrah and Kharagpur in the South Eastern Railway during the Eighth Plan period;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MAL-LIKARJUN): (a) to (c). A survey has just been carried out for construction of additional Railway line from Santragachi (near Howrah) to Kharagpur. We are examining the Survey report. Further decision would depend on result of survey and availability of resources in the coming years.

Treatment of Burn Cases

2362. SHRI R. JEEVARATHNAM: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the number of deaths occurred due to burn injuries in the hospitals of Delhi during the last two years;

(b) the steps taken or proposed to be taken by the Government for the upgradation of hospitals so as to tackle burn cases;

(c) whether the Government propose to set up a special cell in all C.G.H.S. dispensaries for the treatment of burn victims; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D.K. THARADEVI SIDDHARTHA): (a) and (b). Total number of deaths due to burn injuries reported by the Central Government Hospitals in Delhi, during the last two years, is 3274. Facilities are already available in the major hospitals of Delhi to tackle burn cases. Additional staff is provided where necessary. Wards for burn patients are also being airconditioned in a phased manner. Steps to control secondary infections are also taken.

(c) No, Sir.

(d) Does not arise.

Postings of Spouses

2363. SHRI V. DHANANJAYA
KUMAR:
SHRI DHARAM PAL SINGH
MALIK:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the details of the guidelines laid down by the Government for posting of spouses at the same station;

(b) whether such guidelines are being implemented fully in the Directorate of Education, Delhi Administration;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARISELJA): (a) to (d). The information is being collected and will be laid on the table of the House.

[*Translation*]

Foreign Assistance for Family Welfare Programme

2364. SHRI HARI KEWAL PRASAD:
SHRI ARJUN SINGH YADAV:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the details of the programmes being implemented with foreign assistance under Family Welfare Programme in Uttar Pradesh, district-wise;

(b) whether the progress of the work is according to the programme;

(c) if not, the reasons therefor; and

(d) the steps proposed to be taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D.K. THARADEVI SIDDHARTHA): (a) to (d). Details of programmes being implemented with foreign assistance under Family Welfare Programme in Uttar Pradesh, districtwise and their progress of implementation and given in the Statement.

STATEMENT

Details of Programmes being implemented with foreign assistance under family welfare programme in Uttar Pradesh

The following programmes are being implemented in Uttar Pradesh with foreign assistance under the National Family Welfare Programme:-

Area Project A World Bank assisted India population Project (IPP-VI) is being implemented in Uttar Pradesh along with two other States for a period of five years with effect from 6.4.1990. The project cost for Uttar Pradesh is Rs. 110.54 crores covering the entire State. The main objectives of the project are to strengthen the infrastructure for delivery of health and family welfare services, to upgrade the knowledge and skill of medical and para-medical functionaries with a view to reducing birth rate and maternal and child mortality and morbidity.

The progress under the project in the State which was initially slow has picked up momentum now. The progress of the project activities in the State is being monitored through monthly progress reports, participation in the meetings of the Governmenting Body chaired by the Chief Secretary of the State and review meetings in the Ministry.

The problems being faced in implementation of the project are brought to the notice of the State Government at appropriate levels.

Centre of Excellence A Micro-surgical Recanalisation Centre (Centre of Excellence) is being established at K.G. Medical College, Lucknow with financial assistance from the United Nations Fund for Population Activities (UNFPA) for training of medical officers in standers of male and female sterilisation and recanalisation facilities by micro-surgical techniques to needy couples. The core-officers viz. a senior Gynaecologist and Surgeon have already been trained in the said technique. Micro-surgical equip-

ments have since been supplied to the college. The centre is expected to start functioning soon.

Information, Education and Communication (IEC) Training Scheme An IEC training scheme with financial assistance from United States Agency for International Development (USAID) is being implemented with effect from November, 1987 with an outlay of Rs. 211.45 lakhs to improve the Primary Health Care Delivery System through visit schedule, training, supervision, community participation and monitoring and evaluation. So far following 17 backward districts have been covered under the scheme in three phases:-

<i>Phase - I</i>	<i>Phase - II</i>	<i>Phase - III</i>
Lucknow	Sitapur	Lalitpur Basti
Hardoi	Raibrelly	Sultanpur Morodabad
Unnao	Lakhimpur kherry	Aligarh
	Meerut	Budaun
	Saharanpur	Gonda
	Bulandshahar	Rampur

The progress under this scheme is slow. Delays in release of funds by the State to the implementing agencies, non-payment of stipends on regular basis to the participating trainees are the major reasons for the slow implementation of the scheme. Monitoring of th Scheme with the implementing agencies in the State at senior level meetings and visits by central teams etc. are some of the steps being taken by the Government to remedy the situation.

Link Women Scheme

A Scheme with financial assistance by

the World Health Organisation (WHO) has been introduced in 1992-93 in following ten backward districts of Uttar Pradesh having Crude Birth Rate (CBR) of 39 per thousand population and above (1981 census) with an allocation of Rs. 4.10 lakhs to make family welfare programme a community based programme with women's participation:-

1. Bijnor
2. Banda
3. Jaunpur

4. Tehri Garhwal
5. Agra
6. Ghaziabad
7. Gorakhpur
8. Azamgarh
9. Pratapgarh
10. Deoria

One Link Woman is to be identified for 20 eligible couples in the villages to serve as a link for health care delivery and motivating couples for adopting the small family norm.

No progress report has been received on the expenditure incurred under the scheme so far.

Child Survival and Safe Motherhood (CSSM) Programme A Child Survival and Safe Motherhood (CSSM) Programme with financial assistance from World Bank and UNICEF having an approved outlay of Rs. 853.61 crores for the 8th Plan period has been launched with effect from 1992-93. The programme aims at reducing infant, child and maternal mortality through:

- (a) Sustaining and strengthening the ongoing Immunization, Oral Rehydration, Therapy and Prophylaxis Programmes;
- (b) Improving maternal care at the community level by providing an enhanced reporting fee of Rs. 10.00 per case to the Traditional Birth Attendants (TBAs) and disposable delivery kits to pregnant women;
- (c) expanding, in a phased manner, the programme for control of Acute Respiratory Infections (ARI) for children below 5 years of age; and,

- (d) strengthening the Sub-centres, Primary Health Centres and Community Health Centers of the high IMR States of Assam, Bihar, Madhya Pradesh, Orissa, Rajasthan and Uttar Pradesh.

While the UIP, ORT, Prophylaxis schemes and essential maternal Care at the Community level are already being implemented in all districts of the country, the ARI component will be expanded in a phased manner beginning with 51 districts in 1992-93. Similarly, strengthening of the Sub-centres, PHCs and CHCs, which is limited in the first instance to the districts of the six high IMR States will also be carried out in a phased manner beginning with 21 districts in 1992-93.

The districts of Uttar Pradesh included in 1992-93 for the introduction of ARI control activities are Barabanki, Ghazipur, Lucknow, Mirzapur and Varanasi. Three of these namely, Barabanki, Ghazipur and Varanasi have been taken up for strengthening of Sub-centres, PHCs and CHCs in the current year.

Activities under the programme are being implemented as per schedule.

Beedi Workers Project

A project for Beedi Workers is being implemented in Uttar Pradesh along with three other States with the assistance of the United Nations Fund for Population Activities (UNFPA) for a period of four years with effect from 1.7.1991. Cost of the project is Rs. 188.00 lakhs. Following areas/districts are covered under the project:

1. Ghazipur
2. Sultanpur
3. Varanasi

4. Allahabad

gramme at Sub-district level

5. Rai Bareilly

An All India Hospitals Post Partum Programme at Sub-district level, a component of National Family Planning Programme, is being implemented throughout the country with partial financial assistance from Royal Government of Norway. 147 Sub-districts level Post Partum Centers are functioning in the State of U.P.

6. Mirzapur

7. Rampur

8. Amroha

9. Grushianganj

Private Voluntary Organisation Health (PVOH-II) Scheme

10. Jaupur

11. Jhansi

The main aim of the project is to bring about improvement in the Couple Protection Rate (CPR) among the Beedi Workers in the project Areas and to provide Family Welfare Education, Family Planning and MCH Services effectively through the hospitals and dispensaries established under the Beedi Workers' Welfare Fund. The progress of the project was reviewed recently and it was found satisfactory.

The Scheme is being implemented with the assistance of United States Agency for International Development (USAID) with effect from 31.8.87. Total assistance to be received under the scheme is Rs. 10m. The project is to continue till 30.9.1997. The project seeks to reduce morbidity, mortality and fertility among the rural and urban poor by improving health, family planning and nutrition services by strengthening private and voluntary sector. In Uttar Pradesh projects have been sanctioned for the following three Voluntary Organisations:-

All India Hospitals Post Partum Pro-

Name of the Organisation/Project	(In Rs.)	(In Rs.)
	<i>Committed Grant</i>	<i>Grant released</i>
1. Naujhil Integrated Rural Project for Health and Development	59,78,075	18,28,250
2. Janhitkari Chikitsalaya, Kanpur	33,78,690	10,22,545
3. Kamala Nehru Memorial Hospital Allahabad	46,19,330	15,19,220

National Family Health Survey Project

Under the USAID assisted "Family Planning Communication and Marketing" project, there is a component to strengthen the population Research Centres (PRCs) to enhance their research capabilities. As a

part of this project, a National Family Health Survey is being carried out with the International Institute of Population Sciences, Bombay as the coordinating Agency and involving selected consultancy Organisations and the Population Research Centres. The survey is being undertaken in a phased

manner. Under phase-II, which is the current phase, U.P. is one of the States where field work is going on as a part of the survey. The survey is likely to be completed by the end of the January, 1993. The survey covers the entire State of U.P. except six districts viz. Siddhartha Nagar, Maharaj Ganj, Mau, Hamirpur, Sonbhadra & Uttar Kashi.

Innovations in Family Planning Services Project

An agreement has been signed on 30.9.1992 by the Deptt. of Economic Affairs with the United States Agency for International Development (USAID) for strengthening the Family Welfare Programme in Uttar Pradesh with a total assistance of US\$ 325 million over a period of 10 years from USAID.

The objectives of the project are to:-

- (a) Increase access to Family Planning Services by extending Service delivery in the Public Sector and in the Non-Governmental Sector and through promotion of social marketing of contraceptives;
- (b) Improve the quality of Family Planning Services by expanding the choice of contraceptive methods and improving the technical competence of personnel through training and upgradation of their skills;
- (c) Promote Family Planning by broadening support among leadership groups and increase public understanding of the benefits of Family Planning.

It is expected that at the end of the Project period, the total fertility rate of Uttar Pradesh will decline from 5.4 to 4 and there will be an increase in the Couple Protection Rate (CPR) from 35% to 50%.

The project activities are expected to

commence shortly.

[English]

Construction of Additional Godowns in South

2365. SHRI M.V.V.S. MUERTHY:
SHRI R. SURENDERREDDY:

Will the Minister of FOOD be pleased to state:

(a) whether construction of additional godowns in the South for storage purpose has been stopped;

(b) if so, the reasons therefor; and

(c) the remedial measures taken by the Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI TARUN GOGOI): (a) No Sir.

(b) and (c). Do not arise.

Conversion of Aunrihar-Chhapra Railway Line

2366. SHRI VISHWANATH SHASTRI:
Will the Minister of RAILWAYS be pleased to state:

(a) whether the Government have discontinued the conversion work of the metre gauge rail line between Aunrihar and Chhapra;

(b) if so, the reasons therefor;

(c) if not, the reasons for suspending the gauge conversion work;

(d) whether the necessary equipments etc. have been shifted to Varanasi-Allahabad rail line from Aunrihar-Chhapra rail line; and

(e) if so, the reasons therefor?

THE MINISTER OF STATE IN THE
MINISTER OF RAILWAYS (SHRI MAL-
LIKARJUN): (a) No, Sir.

(b) and (c). Do not arise.

(d) No, Sir.

(e) Does not arise.

Compensatory Afforestation

2367. SHRI SURYA NARYAN
YADAV:
SHRI S.B. THORAT:

Will the Minister of ENVIRONMENT
AND FORESTS be pleased to state:

(a) the details of the Compensatory
Afforestation required to be done till Sep-
tember, 1992, State-wise; and

(b) the performance of the State Gov-
ernments in this regard till September, 1992?

THE MINISTER OF STATE OF THE
MINISTRY OF ENVIRONMENT AND FOR-
ESTS (SHRI KAMAL NATH): (a) and (b).
The total requirement of Compensatory Af-
forestation in the country in respect of pro-
posals approved under Forest (Conserva-
tion) Act, 1980, till September, 1992 was
3.67 lakhs ha. Compensatory afforestation
over an area of 1.39 lakhs ha. has been done
till September, 1992. The State-wise per-
formance is given in the Statement enclosed.

STATEMENT

Sl. No.	Name of State/Us	Compensatory Afforestation Stipulated (ha.) Upto September, 1992	Compensatory Afforestation Done (ha.) Upto September, 1992
1	2	3	4
1.	Andhra Pradesh	13030	4706
2.	Arunachal Pradesh	873	300
3.	Assam	1213	554
4.	Bihar	1518	60
5.	Goa	93	93
6.	Gujarat	19304	9888
7.	Haryana	519	507
8.	Himachal Pradesh	5107	2282
9.	Jammu & Kashmir	1425	288
10.	Karnataka	9014	9515
11.	Kerala	701	108

Sl. No.	Name of State/Uts	Compensatory Afforestation Stipulated (ha.) Upto September 1992	Compensatory Afforestation Done (ha.) Upto September, 1992
1	2	3	4
12.	Madhya Pradesh	228247	64104
13.	Maharashtra	39693	23306
14.	Mizorām	Neg.	-
15.	Meghalaya	245	270
16.	Orissa	20180	12157
17.	Punjab	80	136
18.	Rajasthan	4018	985
19.	Sikkim	213	596
20.	Tamil Nadu	850	333
21.	Tripura	219	219
22.	Uttar Pradesh	14209	5682

Sl. No.	Name of State/Uts	Compensatory Afforestation Stipulated (ha.) Upto September 1992	Compensatory Afforestation Done (ha.) Upto September, 1992
1	2	3	4
23.	West Bengal	4359	604
24.	A & N Islands	1990	2046
25.	D & N Haveli	262	262
26.	Daman & Diu	-	-
Total		367362	139001

Cancer Hospitals in the Private Sector

2368. SHRI N. DENNIS: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the number of Cancer Hospitals functioning in this country in the private sector, State-wise;

(b) whether the Government provide financial assistance and incentives for setting up cancer hospital in private sector;

(c) if so, the details thereof; and

(d) the steps taken or proposed to be taken by the Government to encourage the private sector to set up cancer hospitals keeping in view of large number of cancer patients?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D.K. THARADEVI SIDDHARTHA): (a) A statement showing the number of Cancer hospitals in the private sector, state-wise as per report available in the Directorate General of Health Services Office is given in enclosed Statement.

(b) No, Sir.

(c) Does not arise.

(d) Though the Ministry does not provide assistance for setting up of cancer hospitals in private sector, financial assistance is provided to non-government voluntary organisations for undertaking health education activities and early detection of cancer and setting up of Cobalt Therapy Units.

STATEMENT

1. Andhra Pradesh	2
2. Bihar	1
3. Gujarat	4
4. Karanataka	3
5. Kerala	1
6. Madhya Pradesh	2
7. Maharashtra	8
8. Punjab	1
9. Tamil Nadu	7
10. Uttar Pradesh	3
11. West Bengal	1

AIDS Cure through Fossil

2369. SHRI K.V. THANGKABALU:
SHRI VISHWANATH SHAS-
TRI:
SHRIMATIGEETAMUKHER-
JEE:
SHRI C. SREENIVAASAN:
DR. RAJAGOPALAN
SRIDHARAN:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to refer to the reply given to Unstarred Question No. 9006 on May 5, 1992 and state:

(a) whether the information regarding cure of AIDS by fossils has been collected;

(b) if so, the details thereof;

(c) whether the innovation of any medicine for the cure of AIDS in any system of medicine has come to the notice of Government;

(d) if so, the details thereof; and

(e) the steps taken or proposed to be taken by Indian Council of Medical Research in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D.K. THARADEVI SIDDHARTHA): (a) and (b). The information collected by the Government indicates that nowhere in the world any vaccine using the blood of horse-shoe crab, has been developed.

(c) and (d). Government is aware of certain claims made by Ayurvedic and Homeopathic physicians in this respect.

(e) ICMR is helping in the conduct of studies to see the effect of such drugs, and the claims made from time to time.

Additional Train Services on Howrah-Haldia Section

2370. SHRI SUDHIR GIRI:
SHRI SUKHENDU KHAN:
PROF. SUSANTA
CHAKRABORTY;

Will the Minister of RAILWAYS be pleased to state:

(a) whether there is manifold increase in passenger and goods traffic on Howrah-Haldia section due to industrial and commercial expansion in Haldia;

(b) whether, there is any proposal to provide additional passenger/goods trains on this section; and

(c) if so, the details thereof and, if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALIKARJUN): (a) to (c). The freight traffic activity at Haldia Port has gradually increased over the years. The main commodities carried on this section are coal for thermal power stations and industries in Southern India, imported coal and raw material for steel plants, imported fertilisers and petroleum products. Adequate number of freight trains are running on this section to move the traffic from and to Haldia Port. There is, however, no noticeable increase in passenger traffic.

Discrimination against AIDS patients

2371. SHRI MANIKRAO HODLYA GAVIT: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Government have come across any case of discrimination against AIDS patients in Government or Private

sector organisations in the metropolis sack-
ing AIDS affected employees;

(b) if so, the details thereof;

(c) whether Government propose to
depute any expert committee to examine
such cases and advise the Government in
this regard; and

(d) if so, the details in this regard?

THE MINISTER OF STATE IN THE
MINISTRY OF HEALTH AND FAMILY
WELFARE (SHIRMATI D.K. THARADEVI
SIDDHARTHA): (a) No, Sir.

(b) to (d). Does not arise. -

Relaxation of Age Limit for Women

2372. SHRI K.V. THANGKABALU:
SHRI PRAKASH V. PATIL:

Will the Minister of HUMAN RESOURCE
DEVELOPMENT be pleased to state:

(a) whether the Government propose to
relax age limit upto 35 years for women
joining technical services like Librarian in
Government libraries;

(b) if not, the reasons therefor; and

(c) whether such relaxation is available
for joining Government schools?

THE DEPUTY MINISTER IN THE
MINISTRY OF HUMAN RESOURCE DE-
VELOPMENT (DEPARTMENT OF EDUCA-
TION AND DEPARTMENT OF CULTURE)
(KUMARISELJA): (a) to (c). The information
is being collected and will be laid on the
Table of the House.

Railway Line between Bhopal and Ramganj Mandi

2373. SHR DIGVIJAYA SINGH: Will the
Minister of RAILWAYS be pleased to state:

(a) whether any survey has been con-
ducted for construction of a railway line
between Bhopal and Ramganj Mandi;

(b) whether the project has been ap-
proved;

(c) if so, the action being taken in this
regard; and

(d) if not, the factors responsible for the
project being unviable?

THE MINISTER OF STATE IN THE
MINISTRY OF RAILWAYS (SHRI MAL-
LIKARJUN): (a) Yes, Sir.

(b) No, Sir.

(c) Does not arise.

(d) Negative rate of return.

[*Translation*]

11nd Class Coaches for long distance Trains

2374. SHRI MANPHOOL SINGH: Will
the Minister of RAILWAYS be pleased to
state:

(a) whether the number of 11nd class
general coaches attached to long distance
and fast trains is much less as compared to
that of other coaches;

(b) whether the Government propose to
increase the number of said coaches in
order to solve the difficulties of ordinary
people; and

(c) if so, the details thereof and when it is likely to be implemented?

THE MINISTER OF STATE IN THE MINISTER OF RAILWAYS (SHRI MAL-LIKARJUN): (a) Yes, Sir.

(b) and (c). Within the existing having capacity of locomotives, it is not proposed to increase the number of general second class coaches having regard to the long waiting list to passengers for reserved accommodation in most of the long distance trains.

Sick Sugar Mills in Madhya Pradesh

2375. SHRI KHELAN RAM JANGDE: Will the Minister of FOOD be pleased to state:

(a) the total number of sugar mills in Madhya Pradesh and the number of sick mills out of them;

(b) whether the Union Government have received any proposal/memorandum from the Government of Madhya Pradesh for the revival of these sick mills;

(c) if so, the details thereof;

(d) the steps taken by the Government in this regard; and

(e) the number of mills out of them revived so far by the Government?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI TARUN GOGOI): (a) There are 8 sugar mills installed in the State of Madhya Pradesh. Under the provisions of the Sick Industrial Companies (Special Provisions) Act, 1985, companies which become sick have to be referred to the Board for Industrial and Financial Reconstruction (BIFR). These provisions have now been extended to cover Government Companies also. Board for

Industrial and Financial Reconstruction has reported that reference regarding one sick sugar factory of Madhya Pradesh (Jiwaji Rao Sugar Company Ltd.) has been received by them.

(b) to (d). No proposal/memorandum has been received in the recent past from the Government of Madhya Pradesh in the Ministry of Food regarding revival of sick sugar mills. Sick sugar mills have to themselves prepare schemes for rehabilitation/modernisation and get them approved by the financial institutions. Financial assistance is also available from the Sugar Development Fund for such rehabilitation/modernisation schemes subject to their fulfilling the conditions laid down.

(e) BIFR has recommended winding-up of the aforesaid sugar mill under the provisions of Section 20 (1) of the Sick Industrial Companies (Special Provisions) Act, 1985.

Running of Deluxe Train Via Gaya

2376. SHRI UPENDRA NATH VERMA: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is any proposal to run daily Deluxe train from Delhi to Calcutta through Gaya;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTER OF RAILWAYS (SHRI MAL-LIKARJUN): (a) There is no such proposal at present.

(b) Does not arise.

(c) Not feasible due to operational and resource constraints.

[English]

Nursing Colleges

2377. PROF. K.V. THOMAS: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the number of nursing colleges in the country State-wise;

(b) the number of private nursing colleges out of them;

(c) the number of nursing colleges which have not been recognised by Indian Nursing Council, State-wise; and

(d) the steps taken or proposed to be taken by the Government to set up more nursing colleges in view of growing demand of trained nurses in the country?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D.K. THARADEVI SIDDHARTHA): (a) to (c). A statement is enclosed.

(d) The training of nurses is the responsibility of individual States. However the Central Govt. have decided to assist the States in establishing some more nursing Schools.

STATEMENT

S.No.	Name of State	No. of Nursing Colleges	No. of Private nursing colleges	Unrecognised Nursing Colleges
1	2	3	4	5
1.	Andhra Pradesh	3	-	2
2.	Bihar	1	-	1
3.	Assam	1	-	1
4.	Gujarat	1	-	-
5.	Kerala	3	-	2
6.	Karnataka	3	-	3
7.	Madhya Pradesh	1	-	-
8.	Maharashtra	4	1	1
9.	Punjab	1	-	-
10.	Chandigarh	1	-	-
11.	Rajasthan	1	-	-

S.No.	Name of State	No. of Nursing Colleges	No. of Private nursing colleges	Unrecognised Nursing Colleges
1	2	3	4	5
12.	Orissa	1	-	1
13.	Tamil Nadu	6	3	4
14.	UP	1	-	1
15.	Delhi	2	-	-
16.	West Bengal	1	-	-
	Total	31	4	16

Communication Facilities at Railway Stations

2378. SHRI JITENDRA NATH DAS:
Will the Minister of RAILWAYS be pleased to state:

(a) whether the Government have prepared a plan to provide telecommunication facilities on Railway Stations;

(b) if so, the details thereof and the names of the stations selected so far for this purpose, zone-wise; and

(c) the details of the plan schedule and the names of stations likely to be selected in near future for this purpose?

THE MINISTER OF STATE IN THE MINISTER OF RAILWAYS (SHRI MAL-LIKARJUN): (a) Yes, Sir.

(b) For the Convenience of travelling public 1976 stations are provided with DOT Telephones, 1061 stations with public address system and 168 stations with train information display Boards.

(c) Telecom facilities like DOT Telephones and Public Address System are planned to be provided progressively wherever possible. Names of stations likely to be selected for this purpose in near future are given in the statement attached

STATEMENT*List of Stations likely to be selected for DOT Telephones*

1. Kunkavav
2. Sandhurst Road
3. Chinchpokli
4. Currey Road

5. Parel
6. Vidyavihar
7. Kanjurmarg
8. Kalva
9. Mumbra
10. Diva
11. Thakurli
12. Badlapur
13. Vangani
14. Shelu
15. Bhivpuri
16. Kesar wadi
17. Khandala
18. Begdawadi
19. Malavli
20. Kamshet
21. Ghyorawadi
22. Akurdi
23. Pimpri
24. Dapodi
25. Apta
26. Talaja-Panchsrand
27. Nilji
28. Kharbo

177	Written Answers	AGRAHAYANA 17, 1914 (SAKA)	Written Answers	178
29.	Kaman	53.	Mehgaon	
30.	Ambivili	54.	Nanwara	
31.	Titvala	55.	Nukehi	
32.	Khadavli	56.	Hardua	
33.	Vasind	57.	Amdara	
34.	Atgaon	58.	Bheraghat	
35.	Khardi	59.	Jakhlaun	
36.	Umvermali	60.	Talbhat	
37.	Kasara	61.	Babina	
38.	Dockyard Road	62.	Birla Nagar	
39.	Reay Road	63.	Raja-ki-Mandi	
40.	Cotton Green	64.	Farah	
41.	Sewri	65.	Bad	
42.	Vadala Road	66.	Faridabad New Town	
43.	Gruru Teg Bahadur Nagar	67.	Kajgaon	
44.	Chunabhatti	68.	Jamner	
45.	Govandi	69.	Mahasavad	
46.	Salamattur	70.	Katepurna	
47.	Bareith	71.	Kuram	
48.	Mehol	72.	Mana	
49.	Ganesh Ganj	73.	Takli	
50.	Jeruwaknera	74.	Waghada	
51.	Bargwan	75.	Bilochpura	
52.	Sahana	76.	Murarai	

- | | |
|------------------------|-------------------|
| 77. Nagrantari | 101. Peddampet |
| 78. Gahmar | 102. naigaon |
| 79. Narimgaru | 103. Nallasopara |
| 80. Donigal | 104. Vaitarna |
| 81. Savanur | 105. Saphale |
| 82. Nannilam | 106. Kelva Road |
| 83. Alakkudi | 107. Karambeli |
| 84. Darasuram | 108. Sachin |
| 85. Kattur | 109. Chalthan |
| 86. Koradacheri | 110. Kikaku Road |
| 87. Narasinganpet | 111. Bhadbhuja |
| 88. Papanasam | 112. Kolda |
| 89. Sendurai | 113. Takarkheda |
| 90. Tirunagaswaram | 114. Paldhi |
| 91. Mathur | 115. kanjh |
| 92. Thiruvaidaimarudur | 116. Naranjipur |
| 93. Uthangalmangalam | 117. Bajranggarh |
| 94. Edavai | 118. Panchpiplia |
| 95. Mandaman | 119. Amargarh |
| 96. Rechni Road | 120. Raoti |
| 97. Repalliwada | 121. Jekot |
| 98. Karepalli | 122. Mangalmahudi |
| 99. Pangaon | 123. Usra |
| 100. Pendial | 124. Rante |

181	Written Answers	AGRAHAYANA 17, 1914 (SAKA)	Written Answers	182
125.	Dhamarda		149.	Sindpan
126.	Bordi		150.	Lambiya
127.	Vikramnagar		151.	Det
128.	Bhairongarh		152.	Gambhiri Road
129.	Omkareshwar Road		153.	Sarbhuja Road
130.	Harkia Khal		154.	Shri Amirgarh
131.	Kalkund		155.	Adesar
132.	Modhamours		156.	Debari
133.	Maranyakheri		157.	Shirva
134.	Patalpani		158.	Arnia
135.	Tajpur		159.	Kolvagram
136.	Naikhevi		160.	Harsauli
137.	Karchha		161.	Ajarka
138.	Sareri		162.	Parisal
139.	Soniana		163.	bassi
140.	Hatundi		164.	Kanauta
141.	Mandpiya		165.	Chaksu
142.	Kachnara		166.	Dantiya
143.	Kachhnara Road		167.	Chauth-ka-Barwara
144.	Songari		168.	Khori
145.	Singwal		169.	Kund
146.	Ordi		170.	Nizampur
147.	Jharwasa		171.	Mannda
148.	Dhuwala		172.	Kanwat

- | | |
|-------------------------|-------------------|
| 173. Nua | 11. Sangrur |
| 174. Palsana | 12. Pali Marwar |
| 175. Bissau | 13. Nagore |
| 176. Dundlod Mukandgarh | 14. Malakhera |
| 177. Ranolishishu | 15. Sujangarh |
| 178. Chirawa | 16. Luni |
| 179. Kanalvs | 17. Sirsa |
| 180. Vadnagar | 18. Garhi Harsaru |
| 181. Noroda | 19. Vijai Nagar |
| 182. Savni | 20. Anupgarh |
| 183. Bhavnagar Terminus | 21. Mahendra Garh |
| 184. Gandhigram | 22. Loharu |

List of stations likely to be selected for provision of Public Address System on all Indian Railways

- | | |
|-----------------|--------------------|
| 1. Bharthana | 23. Pataudi Road |
| 2. Shikohabad | 24. Sadar Bazar |
| 3. Firozabad | 25. Gadadharpur |
| 4. Hathras | 26. Bataspur |
| 5. Shakurbasi | 27. Banpas |
| 6. Sampla | 28. Kopai |
| 7. Bahaduragarh | 29. Pichkurir Dhal |
| 8. Rajpura | 30. Nawadardhal |
| 9. Sirhind | 31. Murarai |
| 10. Abohar | 32. Loknath |
| | 33. Chatra |
| | 34. Nasibpur |

185	<i>Written Answers</i>	AGRAHAYANA 17, 1914 (SAKA)	<i>Written Answers</i>	186
35.	Agradwip		59.	Waria
36.	Dumurdaha		60.	Kumardubi
37.	Behula		61.	Jamtara
38.	Baghnagara		62.	Vidyanagar
39.	Kotalpukur		63.	Giridih
40.	Gumani		64.	Kajoragram
41.	Banslai Bridge		65.	Ukhra
42.	Nagarnabi		66.	Pandabeswar
43.	Tilbhita		67.	Dubrajpur
44.	Teny		68.	Suri
45.	Lakshmipur		69.	Thaparnagar
46.	Bhandantikuri		70.	Salanpur
47.	Belerhat		71.	Madanratha
48.	Galsi		72.	Mathurapur
49.	Paraj		73.	Sankarpur
50.	Rajbandh.		74.	Kumarabad
51.	Kalipahari		75.	Lahabon
52.	Barachak		76.	Jagadishpur
53.	Kulti		77.	Maheshamunda
54.	Mugma		78.	Sidhauri
55.	Kalubathan		79.	Bhimgara
56.	Chota-Ambana		80.	Panchra
57.	Rupnarayanpur		81.	Chinpai
58.	Mankar		82.	Kunuri

83. Waris Aleganj facilities available for railway employees in Orissa (S.E. Railway); and
84. Banahi
85. Sakaldiha (b) the number of such facilities proposed to be set up in near future in South Eastern Railway?
86. Semaria
87. Raghunathpur
88. Rajendra Nagar
89. Nadwan
90. Paharpur
91. Gomia
92. Mandya
93. Yesvantpur
94. Hindupur
95. Kokrajhar
96. Bhaluka Road
97. Old Malda
98. Belampalli
99. Tandur
100. Bhimavaram Town
101. Annavaram
102. Yadgir
- Medical Facilities on South Eastern Railway**
2379. DR. KARTIKESWAR PATRA: Will the Minister of RAILWAYS be pleased to state:
- (a) the details of medical/health care
- Hospitals*
1. Khurda Road
 2. Bondamunda
- Health Units*
1. Balasore
 2. Bolangir
 3. Jharsuguda
 4. Bondamunda (Loco)
 5. Bimlagarh
 6. Rourkela
 7. Bano
 8. Titlagarh
 9. Rayagada
 10. Laxmipur
 11. Jagdalpur
 12. Korapur

13. Katabanji Will the Minister of FOOD be pleased to state:
14. Puri (a) whether delegations were sent to foreign countries to assess the prospects of import of wheat;
15. Cuttack (b) if so, when the delegations were sent and the details of the countries visited; and
16. Berhampur (c) the amount spent by the Government on the visit of the delegation?
17. Retang Colony
18. Talcher
19. Bachel
20. Mancheshwar
21. Paradeep
22. Khurda Road (Loco Colony)

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI TARUN GOGOI): (a) Yes, Sir.

(b) and (c). The first delegation was set abroad from 26.1.1992 to 25.2.1992 and they visited Belgium, Canada and U.S.A. The second delegation was sent abroad from 28.9.1992 to 8.10.1992 and they visited U.S.A. The total estimated expenditure involved in both the visits of the delegations is Rs. 8.24 lakh.

Loco-up Dispensaries

1. Sambalpur
2. Baripada

(b) (i) A 50 bedded hospital sanctioned at Mancheswar has been constructed and would be ready for inauguration by the end of the year.

(ii) A hospital at Shahdol is being commissioned shortly.

[English]

Wild Animals in Sariska National Park

2381. SHRI K. THULASIAH VANDAYAR: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state the total population of tigers and leopards including other major species in Sariska National Park in Rajasthan?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI MAKAL NATH): The estimated population of tigers, leopards and other major animal species in Sariska Tiger Reserve as per 1992 Census is as under:-

Delegations for Import of Wheat		
2380.	SHRI NITISH KUMAR: DR. MAHADEEPAK SINGH SHAKYA:	
1.	Tiger	- 22
2.	Leopard	- 34

191	<i>Written Answers</i>	DECEMBER 8, 1992	<i>Written Answers</i>	192
3.	Caracal		-	15
4.	Jungle cat		-	140 +
5.	Civet cat		-	24 +
6.	Sambar		-	4500 +
7.	Chital		-	2500 +
8.	Nilgai		-	4100 +
9.	Chowsingha		-	54 +
10.	Chinkara		-	20 +
11.	Wild Boar		-	2500 +
12.	Striped Hyena		-	100 +
13.	Jackal		-	170 +
14.	Rhesus Macaque (Mokey)		-	2100 +
15.	Common Langur		-	5000 +

Meeting with NGO's for Post-Unced follow up

2382. SHRI RABIRAY: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether he had discussions with Non-Government Organisations on post-UNCED follow up recently;

(b) if so, the organisations invited for the meeting; and

(c) the crucial issues discussed in the said meeting?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) to (c). Discussions with a wide cross-section of Non-

Governmental Organisations and other experts have been held on a regular basis both during the preparations for the United Nations Conference on Environment and Development, and during the Post-UNCED period. These discussions have been both formal and informal and have covered various subjects including the outputs of the Rio Conference, viz., Agenda 21, Non-legally binding principles on Forestry, the Rio Declaration and the Convention on Biological Diversity and Climate Change.

Stations on North Frontier Railway

2383. SHRI PROBIN DENA: Will the Minister of RAILWAYS be pleased to state:

(a) the number and details of railway stations developed on North Frontier Railway during each of the last three years;

(b) the amount spent thereon in each case;

(c) whether there is any proposal to renovate more stations on N.F. Railway covering Assam during the current year; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTER OF RAILWAYS (SHRI MAL-LIKARJUN): (a) and (b). Yearwise number of stations where development works have been undertaken during the last three years on Northeast Frontier Railway are as under:-

<i>Year</i>	<i>No. of Stations</i>
1989-90	63
1990-91	64
1991-92	187

Details of works and amount spent thereon are as under:

(i) Reservation-cum-booking complex at Guwahati at a cost of Rs. 40.00 lakh (1991-92).

(ii) Extension of loop and provision of additional loop at Dinhata, Damchara, Daotuhaja, Bagetar, Bandarkhal, Kalachand, Mupa, Lower Haflong, Jatinga, Migrendisa, Wadrendisa, Phiding at a cost of Rs. 7.58 crore (1989-90, 1990-91, 1991-92).

(iii) Rake handling facilities at Baihata, Chaparkata Dhupguri at a cost of Rs. 2.34 crore (1990-91, 1991-92).

(iv) Miscellaneous passenger amenity works at 51 stations, cost Rs. 2.92 lakh (1989-90).

(v) Miscellaneous passenger amenity works at 49 stations, cost Rs. 5.13 lakh (1990-91).

(vi) Miscellaneous passenger amenity works at 171 stations, cost Rs. 26.30 lakh (1991-92).

(c) Yes, Sir.

(d) Details of major renovation and other developmental works which have been taken up during 1992-93 in Assam are as under:-

<i>S. No.</i>	<i>Description of work</i>	<i>Expected Cost (Rs. in lakh)</i>
1.	Katihar - Provision of FOB connecting new station building and platform	37.13
2.	Katihar - Improvement to circulating area including widening of approach road to new station building	21.00
3.	Dimapur - Face-lifting of station building augmentation of waiting hall, waiting room retiring room etc.	15.77
4.	Guwahati - Provision of circulating area around reservation complex	15.00

<i>S. No.</i>	<i>Description of work</i>	<i>Expected Cost (Rs. in lakh)</i>
5.	Katihar - Provision of masting surfacing of platform Nos. 7 and 8 (B.G.)	16.23
6.	Guwahati - Provision of computerised reservation system	97.67
7.	Provision of additional area in waiting hall at 29 stations	24.71
8.	Provision/extension of cover over platform at 17 stations	25.64
9.	Raising of platform including surfacing of 14 stations	24.32

Foreign Visits

2384. SHRI CHANDRESH PATEL:
SHRIMATI BIBHU KUMARI DEVI:

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether he has visited some foreign countries as well as UNO during last six months;

(b) if so, the details thereof indicating the issues discussed; and

(c) the out-come of the discussions?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) Yes, Sir.

(b) and (c). During the last 6 months, the Minister of Environment and Forests has visited Brazil, the U.S.A., the U.K., Finland, Sweden, Germany, Sri Lanka and Denmark. These visits have been for participation in various meetings of the united Nations including its General Assembly and UNEP, the South Asian Cooperative Environment Programme and for discussions on a bilateral basis with Governments of the countries

visited. The outcome of these meetings and discussions have been a better appreciation of India's stand on various environmental issues, India's own efforts in environment and development and the promotion of external assistance for projects and programme.

Bridge at Giddalur

2385. SHRI DATTATRAYA BANDARU.
Will the Minister of RAILWAYS be pleased to state:

(a) whether the Union Government had announced the construction of railway under-bridge at Giddalur in 1985;

(b) whether the Panchayat had expressed its willingness to meet the 50 per cent cost of the construction; and

(c) if so, the reasons for which the construction work has not yet been taken up?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALIKARJUN): (a) Records in the Ministry of Railways and South Central Railway do not indicate any announcement having been made for construction of an under bridge at

Giddalur.

(b) and (c). The Panchayat advised the Railway about their resolve to construct the approach roads to the bridge. Due to very meagre traffic the bridge can only be considered on Deposit terms for which there is no proposal.

Second Shift in Kendriya Vidyalayas

2386. SHRI MUHIRAM SAIKIA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Government have decided to introduce second shift system in some more Kendriya Vidyalayas; and

(b) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): (a) and (b). Yes, Sir. In addition to the 9 Kendriya Vidyalayas in Delhi where the second shift was introduced in October, 1990, the second shift has also been introduced in 13 more Kendriya Vidyalayas. The list of Kendriya Vidyalayas where second shift is functioning is given in the statement.

STATEMENT

List of Kendriya Vidyalayas where Second Shift has been Ordered

1. Delhi Cantt. No. I
2. Janakpuri
3. Tagore Garden
4. R. K. Puram, Sect. II
5. R. K. Puram, Sect. VIII

6. Andrewsganj

7. Lawrence Road

8. Jharodakalan

9. Gole Market

10. 3 KVs of Jammu (K.V.No. 1,2, & 3 (Damanna))

11. Kankarbagh, Patna

12. Muzaffarpur

13. AGCR Colony, New Delhi

14. NOIDA

15. Bhopal

16. Bairagarh

17. No. 1, 2 & 3 Colaba, Bombay

18. Gomatinagar, Lucknow.

Total = 22 Kendriya Vidyalayas.

[Translation]

Rail Link between Lakhimpur-Kheeri (UP)

2387. DR. G.L. KANAUIA: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Government propose to link lakhimpur-Kheeri of Uttar Pradesh with some new railway lines; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MAL-LIKARJUN): (a) No, Sir.

(b) Does not arise.

[English]

Navodaya Vidyalaya Scheme

2388. SHRI HARISH NARAYAN
PRABHU ZONTYE:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to states:

(a) the objectives behind Navodaya Vidyalaya Scheme and how far this objective has been achieved, State-wise;

(b) the details of short comings that have come to light as per review made, State-wise;

(c) the perspective of the scheme in terms of weightage in admission for higher studies for students passing XII standard exam from Navodaya Vidyalayas;

(d) whether the Government are considering reorientation/modification/expansion of the scheme during the Eighth Plan keeping in view the experience of its implementation and growing aspirations of the people and changing needs of the society; and

(e) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): (a) and (b). Keeping in view that the objective of Navodaya Vidyalas is to provide good quality education with a strong component of culture, inculcation of values, awareness of environment and physical education for all-round development of the students predominantly from the rural areas, the overall performance of the schools has been satisfactory. No State-

wise review has been conducted.

(c) The criteria for admission to various Universities/Colleges for higher studies are prescribed by the concerned Universities and colleges. The Navodaya Vidyalaya Scheme does not provide for any weightage in this regard.

(d) and (e). The Navodaya Vidyalaya Samiti is keen to open Vidyalayas in all the districts of the country as soon as requisite facilities are made available by concerned States and Union Territories and financial resources are provided.

Open Universities

2389. SHRI P. M. SAYEED: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state/

(a) the names of the Universities/Open Universities offering correspondence courses alongwith their enrollment as on December 1, 1992 in under-graduate and post-graduate courses;

(b) whether such Universities are offering any non-conventional and vocationally-oriented courses also;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): (a) to (d). According to information furnished by the University Grants Commission (UGC), a statement indicating the names of Universities/Open Universities offering correspondence courses at the Undergraduate and Post-graduate levels, alongwith their enrollment for the academic session 1991-92, and further indicating

whether they are offering non-conventional and vocationally oriented courses is attached. As the academic session 1992-93 is still in progress it is not possible to give data of enrollment as on December 1, 1992.

The details of non-conventional/vocationally oriented courses offered by different Universities is available in the UGC Annual Report 1990-91, at Appendix XXXI, which is available in the Parliament Library.

STATEMENT

Sl. No.	Name of University	Enrolment		Total	Whether Vocational/ non-conventional courses offered?
		Under Graduate	Post Graduate		
1	2	3	4	5	6
1.	Andhra Pradesh	36075	4639	40714	Yes
2.	Dr. B. R. Ambedkar Open	28393	1149	29542	Yes
3.	Kakatiya	9832	2305	12137	Yes
4.	Osmania	2293	5744	8037	Yes
5.	Sri Venkateswara	1213	2229	3442	Yes
6.	*Central Institute of English & Foreign Languages	-	755	755	
7.	Patna	2159	-	2159	
8.	*Gujarat Vidyapeeth	-	168	168	
9.	Kurukshetra	4656	240	4896	
10.	Maharishi Dayanand	9135	-	9135	

Sl. No.	Name of University	Enrolment			Total	Whether Vocational/ non-conventional courses offered?
		Under Graduate	Post Graduate			
1	2	3	4	5	6	
11.	Himachal Pradesh	1218	18384	19602		
12.	Jammu	1180	212	1392		
13.	Kashmir	1339	127	1466	Yes	
14.	Bangalore	1130	1161	2291		
15.	Mysore	15153	17785	32938		
16.	Calicut	8072	490	8562		
17.	Kerala	1717	3407	5124		
18.	Barakatulla	8050	-	8050		
19.	Bombay	1973	2892	4865	Yes	
20.	Poona	298	-	298		
21.	SNDT Women's	11176	-	11176	Yes	
22.	Tilak Mahavidyalaya	4845	-	4845		

Sl. No.	Name of University	Enrolment			Total	Whether Vocational/ non-conventional courses offered?
		Under Graduate	Post Graduate			
1	2	3	4	5	6	
23.	Yashwantrao Chauhan Open	11567	-	11567	Yes	
24.	Berhampur	1239	132	1371		
25.	Utkal	9055	-	9055		
26.	Punjab	4229	2460	6689	Yes	
27.	Punjabi	3190	3896	7086	Yes	
28.	Kota Open	14129	559	14688	Yes	
29.	Alagappa	558	-	558	Yes	
30.	Annamalai	52429	53281	105710	Yes	
31.	Bharthiar	7040	-	7040		
32.	Madras	91140	20399	111539	Yes	
33.	Madurai Kamraj	46475	13504	59979	Yes	
34.	Mother Teresa	-	124	124	Yes	

Sl. No.	Name of University	Enrolment			Total	Whether Vocational/ non-conventional courses offered?.
		Under Graduate	Post Graduate			
1	2	3	4	5	6	
35.	*Kashi Vidyapeeth	3325	-	3325		
36.	Alahabad	5202	-	5202		
37.	Meerut	233	-	233		
38.	Delhi	52055	2640	54695		
39.	Indira Gandhi National Open University	52124	10251	62375	Yes	
Grand Total		503897	169925	673822		

*Institutions deemed to be universities

Note: Previous year (1990-91) data has been used wherever current data is not available.

Sotheby's Auction of National Heritage

2390. SHRI NAWAL KISHORE RAI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Sotheby's art auction of national heritage has in any way helped the national interests in preserving India's heritage and discourage smuggling;

(b) whether the Government propose to review the holding of Sotheby's art auctions in India; and

(c) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): (a) It is too early to assess the results of such an auction in specific terms.

(b) and (c). This auction was a private one. The question of Government reviewing the holding such auctions does not arise.

Out Agency at Malegaon in Maharashtra

[Translation]

2391. SHRI VILASRAO NAG-NATHRAO GUNDEWAR: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is any proposal to set up an 'out agency' at Malegaon in Nasik district of Maharashtra and at some other places also;

(b) if so, the details thereof; and

(c) the time by which these are likely to be set up?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALIKARJUN): (a) No, Sir.

(b) and (c). Do not arise.

[English]

Health care for women

2392. KUMARIPUSHPADEVISINGH: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Health Care Programme available in the country for the women are inadequate;

(b) if so, the specific programmes proposed to be drawn up by the Government in the Eighth Plan to improve health care for the women; and

(c) the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D.K. THARADEVI SIDDHARTHA): (a) to (c). A number of programmes are being implemented in the country to improve Health Care Services for women. To further strengthen Health Care Services for women, an integrated package of services under the Child Survival and Safe Motherhood programmes has now been launched. This programme has the following objectives towards achieving this goal:

(i) Universalising the existing prophylaxis scheme for control of anaemia for pregnant women through administration of Iron and Folic Acid tablets.

(ii) Improving maternal care at the community level by providing a mid-wifery kit to the female paramedical workers, an enhanced reporting fee of Rs. 10.00 per case to the Traditional

Birth Attendants (TBAs) and disposable delivery kits to pregnant women (to be used by the attendant during delivery to ensure clean delivery).

(iii) Strengthening the Sub-centres, Primary Health Centres and Community Health Centres in terms of equipment and training in a phased manner to deal with normal delivery cases and high risk cases respectively.

(iv) With a view to bringing down maternal mortality, upgradation of facilities in the Primary Health Centres (PHCs) in the 90 districts with poor demographic indications have been taken up. The facilities include a properly equipped labour room in the PHCs.

Poaching of Horse Shoe Crab

2393. SHRI GOPI NATH GAJAPATHI: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state.

(a) whether indiscriminate poaching of Indian horse shoe crab is going on along the Orissa coast;

(b) if so, the details thereof; and

(c) the steps taken to protect this species from extinction?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) Chief Wildlife Warden, Orissa has informed that no poaching of Horse shoe crab has been reported to the State Wildlife Authorities.

(b) and (c). Does not arise.

[Translation]

Railway Lines from Hazipur to Motihari

2394. SHRI SHIVA SHARAN SINHA: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government propose to construct railway line from Hazipur to Motihari via Lalganj, Vaishali, Sahibganj, Keshria and Areraj in North Eastern Railway;

(b) if so, the action being taken in this regard; and

(c) if not, the reason therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MAILIKARJUN): (a) No, Sir.

(b) Does not arise.

(c) Constraint of resources.

[English]

Conversion of Madras-Villupuram section

2395. SHRI K. RAMAMURTHEE TINDIVANAM: Will the Minister of RAILWAYS be pleased to state:

(a) the progress made in the gauge-conversion between Madras-Villupuram in Tamil Nadu; and

(b) when the work is likely to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MAILIKARJUN): (a) The work has been taken up on Madras-Tambaram section of Madras-Villupuram-Trichy gauge conversion project.

The percentage progress up to 30.11.92 is 40%.

the project, subject to availability of resources, is as under:

(b) The tentative plan for completion of

i.	Madras-Tambaram	- 1992-93
ii.	Tambaram-Chengal Pattu	- 1993-94
iii.	Chengalpattu-Trichy	- 1994-95

Study on Effects on Environmental Pollution

2396. SHRI ANANTRAO DESHMUKH:
SHRI MADAN LAL KHURANA:

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the Central Road Research Institute (CRRI) New Delhi carried out any study on the effects of environmental pollution on human body;

(b) if so, the details thereof;

(c) the suggestions/observations made by the Institute in this regard, and

(d) the action taken/proposed to be taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT & FORESTS (SHRI KAMAL NATH): (a) to (c). Yes, Sir. The study highlighted the comparative results from two groups of traffic policemen - an exposed group comprising those on active duty controlling traffic and a control group working in the office environment. The study revealed that those who are continuously exposed to extreme environmental conditions suffer from adverse health effects

both in the short and in the long run. The study suggested special medical care for those traffic policemen who were on active duty.

(d) The action taken by the government include the following:

The Delhi Traffic Police have embarked on an action plan to reduce to the extent possible the ill effects of pollution on the health of the traffic policemen. This includes:

(a) A rotation scheme of posting of the constables and the officers from inter-sections to office jobs or to open peripheral areas has been introduced.

(b) Local entrepreneurs have been motivated to manufacture the respiratory protection masks for use by the traffic policemen exposed at polluted inter-sections. These masks have been successfully introduced for traffic policemen. The traffic policemen are encouraged to use these masks.

(c) Awareness campaign about the ill-effects of the pollution on health have been launched.

(d) A continued research study to assess the effects of pollution on the health of traffic policemen has been taken up by the Delhi Traffic Police with the Patel Chest

Institute of Delhi University to examine and treat them, wherever necessary.

Revision of Tariffs

2397. SHRI CHITTA BASU:
SHRI DEVENDRA PRASAD
YADAV:

Will the Minister of RAILWAYS be pleased to state:

(a) whether the Government have set up a Committee to review the passenger fare and freights;

(b) if so, whether the Committee have since submitted its report;

(c) if so, the recommendations of the Committees; and

(d) the action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MAL-LIKARJUN): (a) Yes, Sir.

(b) No, Sir.

(c) and (d). Do not arise.

[Translation]

Education facilities in Dhanbad Division

2398. SHRI LALIT ORAON: Will the Minister of RAILWAYS be pleased to state:

(a) whether there are no proper arrangements for the higher education of the wards of railway officers and employees of the Dhanbad Division of Eastern Railways;

(b) whether there is any proposal for upgradation of Railway Middle School, Barwadeeh (Palamau) in Dhanbad to High

School pending with the Railway Board; and

(c) if so, by what time the said school will be upgraded and the teaching of High School classes will be re-started?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MAL-LIKARJUN): (a) Provision of educational facilities is primarily the responsibility of the concerned State Government and Union Ministry of Human Resources Development. However, the Railway has provided such facilities to the extent feasible, including two Kendriya Vidyalayas in Dhanbad Division of Eastern Railway.

(b) and (c). The matter is under correspondence with the Railway Administration and is expected to be finalised shortly.

[English]

Expansion of Universities

2399. SHRI K.P. SINGH DEO: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether there is any proposal under consideration of the Union Government for expansion of universities during Eighth Plan;

(b) if so, the names of the universities identified therefor, State-wise; and

(c) the amount earmarked for that purpose?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE (KUMARI SELJA): (a) National Policy on Education 1986, as modified in 1992, states that, in view of the need to effect an all round improvement in the institutions, it is proposed that, in the near future, the main

emphasis will be on the consolidation of, and expansion of facilities in, the existing institutions. UGC provides development grants, as per the prescribed norms, to all eligible Universities for strengthening institutional infrastructure and other facilities designed to promote the quality and level of teaching and research. Grants are also given to eligible Universities under various Schemes of Special assistance.

(b) and (c). Do not arise.

Assistance under National Goiter Control Programme

2400. SHRIMATI KRISHNENDRA KAUR (DEEPA):
PROF. RITA VERMA:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Union Government provide financial assistance to States under the National Goiter Control Programme;

(b) if so, the details thereof during the last three years; State-wise; and

(c) the preventive measures taken by

the Government to control the disease?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D. K. THARADEVI SIDDHARTHA): (a) Yes, Sir.

(b) Statement showing the details of assistance given is enclosed.

(c) In order to control the problem of goitre, the Government of India took a decision for universal iodisation of edible salt. 18 States and 4^UTs have so far established Goitre Control Cells in their Health Directorate for effective implementation of the National Goitre Control Programme, now renamed as National Iodine Deficiency Disorders Control Programme.

Till date 16 States and 5 U.Ts have prohibited the sale of edible salt other than iodized salt in their respective States and U.Ts under the Prevention of Food Adulteration Act. Remaining States and U.Ts have been requested to issue a similar ban expeditiously.

Information, education and communication strategies are being intensified to popularise the consumption of iodated salt.

STATEMENT

Health Programme Central Plan Scheme-Release of Central Assistance during the Year 1989-90, 1990-91 and 1991-92 under National Iodine Deficiency Disorders Control Programme (Earlier Called National Goitre Control Programme) in States

Sl. No.	State	1989-90	1990-91	1991-92
1	2	3	4	5
1.	Gujarat	108,244.00	181,938.00	117,380.00
2.	Arunachal Pradesh	123,172.00	169,134.00	219,932.00
3.	Uttar Pradesh	770,281.00	990,087.00	27,518.00
4.	Karnataka	166,905.00	245,242.00	135,086.00
5.	Maharashtra	379,241.00	241,396.00	415,249.00
6.	Mizoram	127,225.00	129,116.00	11,600.00
7.	Tripura	-	62,197.00	137,207.00
8.	Kerala	10,974.00	93,021.00	128,974.00
9.	Orissa	2,683.00	32,144.00	138,212.00
10.	Manipur	192,219.00	153,646.00	150,064.00

Sl. No.	State	1989-90	1990-91	1991-92
1	2	3	4	5
11.	Sikkim	119,271.00	116,289.00	135,383.00
12.	Meghalaya	-	-	228,339.00
13.	Haryana	4,192.00	77,451.00	-
14.	Andhra Pradesh	6,357.00	13,510.00	-
15.	Himachal Pradesh	-	-	15,000.00
16.	Assam	-	-	102,966.00
17.	Nagaland	-	-	157,601.00
18.	West Bengal	-	-	186,921.00

Computerisation of Railway Information System.

2401. SHRI ASKOK ANANDRAO DESHMUCK: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is any scheme for computerised man-power planning information system;

(b) if so, the details thereof; and

(c) the names of departments and zones where the scheme is being implemented?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALIKARJUN): (a) Yes, Sir.

(b) and (c). The system will cover the total railway network.

Sale of Eatables in Trains and Platforms

[Translation]

2402. SHRI GOVINDA CHANDRA MUNDA: Will the Minister of RAILWAYS be pleased to state:

(a) whether sub-standard and unhygienic eatables are sold in the trains and at platforms by unauthorised vendors;

(b) whether the Government propose to take any action to check this practice; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALIKARJUN): (a) Some cases of unauthorised vending in trains and at stations have come to notice.

(b) and (c). Unauthorised Vending in

trains and in Railway premises is a punishable offence under the Railways Act. The relevant provisions of Railways Act, 1989 are more stringent as compared to the corresponding provisions of the previous Indian Railway Act, 1890 as the punishment for this offence has been enhanced. Surprise checks are conducted jointly by Commercial and Railway Protection Force/Government Railway Police personnel to apprehend unauthorised hawkers/vendors. The persons so apprehended are dealt with in accordance with the Law.

[English]

Incentives for Population Control

2403. SHRI BAPU HARI CHAURE: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Government propose to give incentives to the States which have done well on population control; and

(b) if so, the details thereof along with the States which are likely to be provided such incentives?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D.K. THARADEVI SIDDHARTHA): (a) No, Sir.

(b) Does not arise.

[Translation]

Spread of Respiratory Disease

2404. SHRI MRUTYUNJAYA NAYAK: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the ICMR has conducted any survey to find out the number of persons

affected by respiratory diseases in Delhi and other industrial cities due to air pollution;

(b) if so, the details thereof;

(c) whether the Government propose to upgrade the ENT departments in the major hospitals of Delhi and other parts of the country keeping in view of respiratory diseases occurring due to pollution; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D.K. THARADEVI SIDDHARTHA): (a) Yes, Sir. The ICMR has reported that the National Institute of Occupational Health (NIOH), Ahmedabad had studied impact of air pollution at Ahmedabad some years ago.

(b) The study indicated higher incidence rate of cough and breathlessness among females in the high pollution areas. Disease of the lung, tuberculosis and enlarged heart shadows were also found more commonly in high pollution areas as compared to the low pollution area.

(c) and (d). The facilities for treatment and care of respiratory ailments are available in the major hospitals of the country.

Admissions in Kendriya Vidyalayas

2405. SHRI SURESHANAND SWAMI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the total number of admissions made in the Kendriya Vidyalayas through VIP quota and directly through entrance examination during 1992;

(b) the comparative figures thereof for 1991; and

(c) the proposal of the Government in regard to mobilisation of more resources connected with the admissions for 1993?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): (a) and (b). The Kendriya vidyalaya Sangathan has ordered 7052 admissions in 1991-92 academic session and 4350 admissions upto November, 1992 during 1992-93 in various Kendriya Vidyalayas under special dispensation.

All students securing admission under the special dispensation are also required to undergo the admission test to be considered eligible for admission.

(c) The Kendriya Vidyalaya Sangathan has introduced second shift in 13 Kendriya Vidyalayas in the current academic session, in addition to 9 Kendriya Vidyalayas where second shift was already functioning.

Medical Facilities in Railways

2406. ACHARYA VISHWANATH DAS SHASTRI: Will the Minister of RAILWAYS be pleased to state:

(a) whether facilities of Ayurvedic and Homeopathic Systems of medicine are available in Indian Railways;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MAL-
LIKARJUN): (a) Yes, Sir.

(b) Ten Ayurvedic and 114 Homeopathic part-time dispensaries have been provided on Indian Railways to promote indige-

nous system of medicine under the Staff Benefit Fund Scheme.

(c) Does not arise.

Assistance to P.G. Vaidyakiya College, Nagpur

2407. SHRI TEJSINGHRAO BHONSLE: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state;

(a) whether the Union Government have received a proposal from the Maharashtra Government seeking assistance for the upgradation of Post-graduate Vaidyakiya College of Nagpur;

(b) if so, the details thereof; and

(c) the amount of assistance proposed to be provided and the amount released so far?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D.K. THARADEVI SIDDHARTHA): (a) to (c). A Committee was appointed in August, 1990 to identify institutions for upgradation into specialised institutes of excellence in medical care and a proposal of Maharashtra Government was also considered by that Committee. However, after the receipt of the report of the Committee, the Government after careful consideration of all aspects of the matter, including the availability of resources, the likely impact of such a scheme and constitutional responsibility of the Central Government in this regard, have decided not to include this scheme in the 8th Five Year Plan. No Financial assistance has been earmarked for this purpose.

Search of Goods in Railway Premises

2408. SHRI RAJENDRA KUMAR SHARMA:

SHRI RAJVEER SINGH:

Will the Minister of RAILWAYS be pleased to state:

(a) whether the Government have decided to allow State Government officials the right to carry out search of goods in railway premises in order to detect cases of tax-evasion;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALIKARJUN): (a) No, Sir.

(b) Does not arise.

(c) Permission to search goods in railway premises will interfere with Railway working. Railways as carriers are liable for goods in transit. Permission to disturb goods in transit will result in claims being lodged by the railuser if packing etc. are found disturbed.

Encroachment on Railway Land in Himachal Pradesh

2409. SHRI KRISHAN DUTT SULTANPURI: Will the Minister of RAILWAYS be pleased to state:

(a) the area of railway land which has been illegally occupied by the people in Himachal Pradesh;

(b) the details of such land which has been given on lease;

(c) the area of such remaining land which is lying surplus; and

(d) how, the Government propose to utilize this land?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MAL-LIKARJUN): (a) 1.9 hectares.

- (b) 0.25 hectares.
- (c) Nil.
- (d) Does not arise.

City Booking Agencies

2410. SHRI RAJVEER SINGH: Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Government have any proposal to set up new City Booking Agencies in big cities; and
- (b) if so, the details along with the places where these agencies are to be opened?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MAL-LIKARJUN): (a) No, Sir.

- (b) Does not arise.

Women Hostels in Delhi

2411. SHRI B.L. SHARMA PREM: Will

the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the number of Hostels for women running at present in Delhi and the locations thereof;
- (b) whether the Delhi Administration has submitted any other scheme to the Central Government to open more hostels for women;
- (c) if so, the details thereof and whether that scheme has since been approved; and
- (d) if not, the reasons thereof?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) 14 Hostels for Working Women have already been sanctioned in Delhi. A statement showing the location of each hostel is given below:

- (b) to (d). Delhi Administration has forwarded the proposal of the Indian Council of Social Welfare, New Delhi for the construction of Hostel Building for 80 Working Women which is under examination.

STATEMENT

Sl. No.	Year of Sanctioning	Name of the Organisation	Address
1	2	3	4
1.	1974-75	All India Women's Conference, New Delhi	"Sarojini House" 6, Bhagwan Dass Road, New Delhi.
2.	1974-75	All India Women's Conference New Delhi.	"Kamala Devi House" 6, Bhagwan Dass Road, New Delhi.
3.	1975-76	Young Women's Association, New Delhi.	Working Women Hostel No. 11 Anenue-21, Saket, New Delhi. 17
4.	1975-76	Mahila Imdad Committee, New Delhi.	Balika Chaman, Chemsford Road (Near New Delhi Railway Station), New Delhi-55.
5.	1975-76	St. Stephen's Hospital, Delhi.	Tiz Hazari, Delhi.
6.	1980-81	Jamia Millia Islamia, Delhi.	Jamia Nagar, Near New Era School, New Delhi.

<i>Sl. No.</i>	<i>Year of Sanctioning</i>	<i>Name of the Organisation</i>	<i>Address</i>
1	2	3	4
7.	1980-81	Sir Ganga Ram Hospital, New Delhi.	Sir Ganga Ram Hospital Marg, New Delhi.
8.	1983-84	Delhi Mahila Samaj, New Delhi.	52, Tughalabad Institutional Area New Delhi.
10.	1984-85	New Delhi Municipal Committee New Delhi.	"Swati Hostel" Palika Kendra Mandir Marg, New Delhi.
11.	1984-85	St. Stephen's Hospital, New Delhi.	Tiz Hazari, Delhi.
12.	1985-86	Institute of Social Service, New Delhi	"Prabhataara" Mohammedour, R.K. Puram, New Delhi.

Sl. No.	Year of Sanctioning	Name of the Organisation	Address
1	2	3	4
13.	1986-87	Mahila Mangal, Jorbagh, New Delhi.	Dakshinpur, New Delhi.
14.	1987-88	Guid of Services New Delhi.	G-25, South of I.I.T. Institutional Area, Behind Qutab Hotel, New Delhi.

[English]

Kalakshetra Art Centre in Madras

2412. SHRIMATI BIBHU KUMARI DEVI: Will the Minister of HUMAN RESOURCES DEVELOPMENT be pleased to state:

(a) whether the Government are contemplating to take over the Kalakshetra, the premier art Centre in Madras;

(b) if so, the details thereof; and

(c) the steps proposed to improve the working of the Centre and to make it more effective?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCES DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): (a) to (c). Government is considering a proposal to declare Kalakshetra an institution of national importance which would make it possible to fund the schemes for development of the institution.

Entrance examination for L.L.B.

2413. SHRI RMASHRAY PRASAD SINGH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Government have received complaints regarding alleged irregularities in the entrance examination for L.L.B. course conducted by Delhi University during current academic year;

(b) if so, the details thereof; and

(c) the steps the Government have taken in this regard?

THE DEPUTY MINISTER IN THE

MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMAARI SELJA): (a) to (c). The Government has not received any complaint regarding alleged irregularities in the entrance examination for L.L.B. course conducted by Delhi University this year. However, the University has informed that on the petition of a candidate alleging, inter alia, leakage of entrance examination papers, the High Court of Delhi had quashed the admission test held by the University for admissions to the First Year of L.L.B. Course. On an SLP being filed by the University, the Supreme Court of India stated the operation of the judgement of the Delhi High Court with the stipulation that all admissions are provisional and subject to the final decision of the appeal. Provisional admissions, subject to the conditions stipulated in the order of the Supreme Court, have been allowed by the University.

[Translation]

Facilities to Widows

2414. SHRIMTI SAROJ DUBEY: Will the Minister of RAILWAYS be pleased to state the details of facilities and benefits that are provided to the widows of railway employees after death during service period and in case of death after the retirement of the employee?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALIKARJUN): The following major facilities and benefits in accordance with the orders in vogue are provided to the widows of Railway employees:

(i) Compassionate appointment

Widow of Railway employee is eligible for appointment on compassionate grounds

in the event of the death of the employee while in service. This policy does not cover deaths after retirement.

(ii) *Travel facilities*

Widows of Railway employees who were/are in service on or after 12.3. 1987 and expire after that date, are issued the prescribed number of complimentary passes.

(iii) *Settlement dues*

Pension/Provident Fund/Gratuity/Leave encashment and Insurance amounts, as applicable.

(iv) *Residential facility*

The widow is also eligible for retention of railway accommodation.

(v) *Medical assistance*

As prescribed under the Scheme.

[English]

Central Government Hospitals in Gujarat

2415. SHRI HARISINH CHAVDA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether there is any Central Government Hospital in Gujarat;

(b) if so, the details thereof indicating the strength of medical and para-medical personnel therein; and

(c) if not, the steps taken or proposed to be taken by the Government to open a Central Government hospital in Gujarat with adequate number of medical and para-medical personnel to migrate the problems of Central Government employees residing

there?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D.K. THARADEVI SIDDHARTHA): (a) No, Sir.

(b) Does not arise.

(c) There is no proposal at present to open any new Central Government Hospital in Gujarat. However, Central Government Health Scheme has been extended to the city of Ahmedabad to provide medicare facility to the Central Government Employees residing in the city of Ahmedabad.

[Translation]

Vedic Mathematics

2416. DR. LAL BAHADUR RAWAL: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether there is any proposal to include the Vedic Mathematics as a subject in the syllabi of school education;

(b) if so, the details thereof; and

(c) if not, the details of the schemes proposed for the conservation, popularisation and propagation of this precious heritage?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): (a) No, Sir.

(b) Does not arise.

(c) As per the information received from National Council of Educational Research and Training (NCERT), some of the Sutras of Vedic Mathematics and their applications

have been included as enrichment material in Teachers Guide brought out by the Council.

Greater Nainital Lake Region Integrated Environment Project

2417. SHRI LAKSHMI NARAIN MANI TRIPATHI: Will the Minister of ENVIRONMENT AND FORESTS be pleased to refer to the reply given to Starred Question No. 299 on 28.7.1992 and state the efforts made/contemplated by the Government to provide support to the Greater Nainital Lake Region Integrated Environment Project under bilateral assistance programme?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): The Greater Nainital Lake Region Integrated Project has been posed for bilateral assistance as it involves multi-disciplinary expertise and heavy investment. So far, the project has not attracted a positive response from the donor agencies.

[English]

Under Weight Wagons of Coal

2418. SHRI HARIN PATHAK: Will the Minister of RILWAYS be pleased to state:

(a) Whether complaints have been received from certain industrial units for under weight wagons of coal received through the railway;

(b) if so, the reasons therefor and the details of the complaints alongwith quantum of under weight coal received by industries; and

(c) the action proposed to be taken in the matter?

THE MINISTER OF STATE IN THE

MINISTRY OF RAILWAYS (SHRI MAL-LIKARJUN): (a) Yes, Sir.

(b) The complaints are generally regarding shortage of coal due to underloading by the collieries or unlocalised pilferage at the coal loading points or during transit. It is not possible to correctly assess the actual quantum of under weight coal received by the industries. However, in cases where shortage of coal is proved to be due to the negligence of railway staff, compensation claims are paid. sum of R. 4.48 crores was paid as compensatin claims on coal and coke consignments during the year 1991-92.

(c) As carriers, Railways take all possible steps to see that goods handed over to them by the consignors are delivered intact to the consignees. The steps taken in this direction include, escorting of trains in the crime prone areas, maintaining liaison with the State Governments for putting down activities of criminals and anti-social elements.

[Translation]

Treatment of Leucoderma

2419. SHRI RAJENDRA AG-NIHOTRI:
SHRI K.V. THANGKA BALU:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Medical Scientists have evolved a new treatment for the cure of Leucoderma;

(b) if so, the details thereof and name of the country where it has been evolved;

(c) whether the said treatment is available in All India Institute of Medical Sciences, New Delhi;

(d) if so, the details thereof including the contribution of doctors of AIIMS in the treatment of Leucoderma ; and

(e) the steps taken or proposed to be taken by the Government to make available the said effective treatment of Leucoderma in all the major hospitals of the country?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D.K. THARADEVI SIDDHARTHA): (a) and (b). It has been reported that the Cuban scientists as well as the Scientists in India have claimed to have evolved treatment of Leucoderma adopting different approaches. In India, a drug Placentrix has been developed from human placenta. The All India Institute of Medical Sciences (AIIMS) has evolved treatment involving use of drugs Prednisolehe and Leyamisole orally and also skin grafting. An indigenous invitro technique has been evolved in the Institute of Pathology under the New Delhi.

(c) and (d). The approach for treatment of this disease has been developed in All India Institute of Medical Sciences by a team of doctors working in the Department of Dermatology and Venerheology.

(e) Methods of treatment evolved in AIIMS are very simple and can be adopted by the Dermatologist anywhere.

[English]

Inclusion of Mechanical Drawing in Syllabus

2420. SHRI SHASHI PRAKASH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether there is a demand for introduction of Mechanical Drawing as a subject at plus two level in correspondence

courses under Central Board of Secondary Education;

(b) if so, the details thereof; and

(c) the steps being taken by the Government in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): (a) Yes, Sir.

(b) and (c). As per the information given by the Central Board of Secondary Education, the Patrachar Vidyalya, Delhi an institution under the administrative control of Delhi Administration which is offering correspondence courses at school stage, has been granted permission for introduction of Engineering Drawing at plus two (Class XII) level from the 1992-93 academic session.

[Translation]

Schemes for development of Sports

2421. SHRI SIMON MARANDI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the amount sent on various schemes by the Department of Youth Affairs and Sports in each district of Bihar during each of the last three years;

(b) the details of achievement of these schemes;

(c) whether the Government are considering to start any special programme for the promotion of sports and development of young talent in the hilly areas of Bihar;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) and (b). Information is being collected and would be laid on the Table of the Lok Sabha in due course.

(c) to (e). The schemes of Sports Authority of India namely National Sports Talent Contest, Sports Hostel, Sports Projects Development Area and Sports Boys Company are made operative for the promotion of Sports and development of young talent for the State of Bihar as well as its hilly areas. Ranchi has been selected as a Centre under Special Area Games Schemes for Hockey. Sports Project Development Areas (SPDAS) are functioning at Ranchi and Gumla.

[English]

Cultural Festival

2422. SHRI V.S. VIJAYARAGHAVAN: Will the Minister of HUMAN RESOURCES DEVELOPMENT be pleased to state:

(a) whether the Union Government have organised any cultural festival of different States in the country during the past three years;

(b) if so, the details thereof;

(c) if not, whether there is any proposal to recognise such festival in future; and

(d) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): (a) to (d). The Department of Culture and its subordinate/attached offices have not organised any cultural festival of different States in the country during the past three years. However, the Zonal

Cultural Centres, set up by the Government of India and State Governments, have conducted such festivals in collaboration with State Governments and the Sangeet Natak Akademi.

Railway Lines in Haryana

2423. SHRI NARAIN SINGH CHAUDHARI: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Government propose to construct new railway lines between Rohtak-Hansi-Hisar and Jind-Hansi-Hisar during the Eighth Five Year Plan;

(b) if so, the details thereof and the action taken so far in this regard; and

(c) the details of rail-lines to be converted into broad gauge during the above period in Haryana?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALIKARJUN): (a) N, Sir.

(b) Does not arise.

(c) The following MG lines in Haryana are likely to be converted to BG in the 8th Plan, subject to availability of resources:

(a) Delhi-Rewari

(b) Rewari-Hissar-Bhtinda.

Committee on Konkan Railway Project

2424. SHRI GURUDAS KAMAT: Will the Minister of ENVIRONMENT AND FORESTS be pleased to refer to the reply given to Unstarred Question No.3020 on July, 28, 1992 and state:

(a) whether the Committee on Konkan

Railway Project has submitted its report to the Government;

(b) if so, the recommendations made by the Committee and the action taken by the Government thereon;

(c) if not, the reasons therefor; and

(d) the time by which the Committee is likely to submit its report?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) and (b). Yes, Sir. The Committee looked into various aspects relating to the proposed alignment from environmental, architectural, cultural and heritage angles. The report of the Committee has been received and is under examination.

(c) and (d). Do not arise.

Working of School of Planning and Architecture

2425. SHRI SRIKANTA JENA:
SHRI HARI KISHORE SINGH:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Comptroller and Auditor General in his Eleventh Report for the year ending March 31, 1991 has made some observations about the working of School of Planning and Architecture;

(b) if s, the details thereof; and

(c) the corrective measures being taken by the Government in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION

AND DEPARTMENT OF CULTURE) (KUMARI SELJA): (a) to (c). The General Council of the School of Planning and Architecture which is empowered to consider and pass the Resolutions on the Annual Reports and the Annual Accounts of the School and the Audit Reports on such account, has presently deferred the consideration of the Reports for the years 1989-90 and 1990-91 for further detailed examination and for taking necessary corrective measures.

Lead in Cosmetics

2426. SHRI RAM KAPSE: Will the minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the all India Institute of Medical Sciences, New Delhi has conducted extensive studies on percentage of lead in cosmetics-particularly cosmetics used for eyes;

(b) if so, the details thereof; and

(c) the steps taken or proposed to be taken against the manufacture and sale of such harmful cosmetics?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRMATI D. K. THARADEVI SIDDHARTHA): (a) and (b). A limited study was conducted in All India Institute of Medical Sciences some years ago, and the market samples analysed from Delhi did not show an appreciable quantity of lead in cosmetics used for the eyes.

(c) The Drugs and Cosmetics Rules, 1945 prohibits the use of colours containing lead in ophthalmic preparations. The Act also provides penal action for manufacture and sale of cosmetics which are not of standard quality.

Trivandrum and Kottayam Stations

2427. SHRIRAMESH CHENNITHALA: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is any proposal for development of Kottayam and Trivandrum as model stations; and

(b) if so, the the details thereof and the progress made so far in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MAL-LIKARJUN): (a) Only Trivandrum Central has been selected to be developed as one of the Model Stations.

(b) At Trivandrum Central, except for the work of extension of station building, all of the works have been completed. Work of extension of station building is also expected to be completed by 1993-94 subject to availability of funds. Against an estimated cost of

Rs. 147.16 lakh, an amount of Rs. 131.76 lakh has already been spent on this work.

Quota of Berths from Nagpur Station

2428. SHRI DATTA MEGHE: Will the Minister of RILWAYS be pleased to state:

(a) the details of present quota of berths/seats provided for Nagpur Station on trains bound for Bombay, Delhi, Calcutta and Madras;

(b) whether there is a demand to increase the emergency quota besides the present quota; and

(c) if s, the action taken or proposed to be taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MAL-LIKARJUN): (a) Reservation quotas available at Nagpur in trains towards Bombay, Delhi, Howrah and Madras are as under:

Sl. No.	Direction	Quota Available						
		1st AC	AC 2 tier	1st Class	AC Chair	2nd Class		
1	2	3	4	5	6	7		
1.	Bombay	6	83 + 12 (RAC)	40 + 6 (RAC)	.	723 + 158. (RAC)		
2.	Delhi	1	20	10	10	265.		
3.	Howrah	3	44	10	—	225 + 36 (RAC)		
4.	Madras	2	12	4	—	155		

(b) and (c). No demand for increase of emergency quota has been received. However, demands for enhancement of reservation quota at the reservation counter at this station have been received. An additional quota of four second class berths each by 6039 Madras-Varanasi Express and 6034 Madras-Patna Express trains have been allotted to Nagpur station with effect from 1.2.1993.

Anaesthesia Machines in Government Hospitals

2429. SHRI V. KRISHNA RAO:
SHRI K.H. MUNIYAPPA:
SHRIMATI BASAVA RA JES-
WARI:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether a Public Grievances Officer is functioning in Government Hospitals in Delhi to deal with the grievances of the aggrieved CGHS beneficiaries and the public at large;

(b) if so, the number of complaints received regarding defective anaesthesia machines in each of the hospitals during 1992 till date;

(c) the action taken thereon; and

(d) the number of anesthesia machines in each of the hospitals in Delhi and the number of machines out of them which are defective?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D.K. THARADEVI SIDDHARTHA): (a) Generally Hospitals in Delhi have a Public Grievance Officer/Cell to deal with the complaints received from CGHS beneficiaries as well as the public.

(b) No complaint has been received regarding defective anaesthesia machines in hospitals of Delhi during 1992 (Till Date)

(c) Dos not arise.

(d) A statement is enclosed.

STATEMENT

Sl. No.	Name of the Hospitals	Total no. of anaesthesia machines	No. of defective anaesthesia machine
1	2	3	4
1.	Dr. Ram Manohar Lohia Hospital	16	2
2.	Safdarjang Hospital	42	-
3.	Smt. Suchitra Kriplani Hospital	17	-
4.	All India Institute of Medical Sciences	33	14*
5.	Lok Nayak Jai Prakesh Narain Hospital	42	24*
6.	Deen Dayal Upadhyaya Hospital	13	-
7.	Civil Hospital	1	-
8.	Guru Teg Bahadur Hospital	20	-
9.	Hospital for Mental Diseases	1	-
10.	G.B. Pant Hospital	12	1
11.	Charak Palika Hospital	4	1

Sl. No.	Name of the Hospitals	Total no. of anaesthesia machines	No. of defective anaesthesia machine
1	2	3	4
12	Palika Maternity Hospital	3	2***
13.	Swami Dayanand Hospital	7	-
14.	Smt. Girderilla Maternity Hospital	2	-
15.	Kasturba Hospital	7	-
16.	Hindu Rao Hospital	14	-
17.	D.H.S.	8	-

* To be condemned and replaced.

** Out of 24 machines, 16 machines have been condemned and 8 are to be condemned.

*** Action to undertake repairs has been initiated.

Books on Environment

2430. SHRI AMAR ROYPRADHAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether books on environment are not made available to the students of primary schools in Delhi run by Delhi administration;

(b) if so, the reasons therefor; and

(c) the steps being taken by the Government in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): (a) A book on environment titled "Paryavaran Addhyan" published by Delhi Bureau of Text Books is available for the students of class III to V.

(b) and (c). Do not arise.

Train Between Nagpur and Delhi

2431. SHRI RAMACHANDRA GHAN-GARE: Will the Minister of RAILWAYS be pleased to state:

(a) the number of express and super-

fast trains bound for Delhi pass through Nagpur daily;

(b) the details of quota of berths reserved from Nagpur in each of these trains in each class;

(c) the number of passengers left on waiting list daily on an average on each of these trains and on each of the classes;

(d) whether there is any proposal to introduce a daily direct train from Nagpur to Delhi in view of increased number of passengers;

(e) if so, when it is likely to be introduced; and

(f) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MAL-LIKARJUN): (a) At present, 5 superfast trains (including one weekly) and 6 Express trains (including one tri-weekly & 3 weekly) connect Nagpur and Delhi/New Delhi/Nizamuddin.

(b) and (c). A statement is attached.

(d) Yes, Sir.

(e) the proposal is still under consideration.

(f) Does not arise.

STATEMENT

(b) and (c). Train No. and Name	Quota								Daily average waiting list		
	1st AC	A.C. 2-tier	1st Class	II nd Class	1st AC	A.C. 2-tier	1st Class	II nd Class	1st Class	II nd Class	Class
	2	3	4	5	6	7	8	9			
2615 Madras-New Delhi G.T. Express	-	4	-	50	-	4	2	40			
2621 Madras-New Delhi Tamil Nadu Express	1	4	2	60		5	3	46			
2625 Trivandrum-New Delhi Express	-	2	2	25	-	6	3	15			
2723 Secunderabad-New Delhi A.P. Express		4	2	28	-	5	3	23			
7021 Hyderabad-Nizamuddin Dakshin Express	-	2	-	32	-	3	-	8			

(b) and (c). Train No. and Name	Quota				Daily average waiting list				
	1st AC	A.C. 2- tier	1st Class	II nd Class	1st AC	A.C. 2- tier	1st Class	II nd Class	
1	2	3	4	5	6	7	8	9	
8237 Bilaspur- Amritsar Chhattisgarh Express	.	.	2	18	.	.	4	25	

Proper Utilisation of Funds

2433. SHRI SANAT KUMAR MANDAL:
Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether any viable monitoring mechanism exists in the University Grants Commission (UGC) to oversee the implementation of its schemes/programmes by the Universities and also evaluate their impact;

(b) if so, the details there-of;

(c) if not, the reasons therefor;

(d) the attempts made to improve the quality of curriculum and teaching in autonomous colleges and to ensure the proper utilisation of funds allocated by the UGC; and

(e) how does the UGC monitors the reservation policy for Scheduled Castes and Scheduled Tribes laid down by it?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): (a) to (c). According to the information furnished by UGC, all the UGC schemes require that the audited accounts and utilization certificates in respect of the grants given earlier be furnished to the Commission before fresh grants can be provided. This is observed by the UGC while giving sanctions and, therefore, a watch is kept on the work done with the earlier UGC assistance. Under the scheme for research by scholars, the work is subjected to mid-term assessment and at the end of the project. Under schemes for assistance to departments for advanced research the sanction is given on the basis of expert assessment of the research performance of the department earlier and at the end of each

sanction period which is normally 4-5 years, the departments are subjected again to expert assessment before the term is renewed.

Such monitoring is being done so far manually through individual files and since the number of scholars and programmes which UGC assists has grown very large, some short-comings have been observed. The UGC has, therefore, initiated computerisation of institutions, scholars and programmes so that monitoring can be done more meticulously. The UGC is also trying to obtain some senior academics from universities on tenure basis for improving the academic implementation and review of UGC programmes. The members of the UGC individually look after the status of implementation of various UGC programmes.

(d) Model curricula in 27 subjects have been recently developed by the UGC through experts and these are available to autonomous colleges also for being adopted/adapted. The autonomous colleges have the freedom to design their own curricula and therefore, they are expected to appraise and upgrade them periodically. Proper utilisation of grants given to the autonomous colleges is initiated by the UGC as indicated above.

(e) Universities are autonomous and under the UGC Act and the respective University Acts, the relationship between the UGC and the Universities is not that of a supervisory and subordinate organisation. The reservation policy as determined by the Government from time to time is applicable both to the UGC and to the Central Universities which receive maintenance grant from UGC. The UGC brings the provision of the reservation policy to the notice of the Central Universities and commends it for implementation by them. The implementation of the reservation policy is monitored by the UGC through periodic meetings of the Registrars

of the Central Universities, by calling status of implementation periodically and through the Monitoring Committee in which representatives of the Ministries of Welfare and Human Resource Development are members. In addition, a Member of the UGC looks after the status of implementation of the reservation policy from time to time.

Upper India Express on Howrah-Delhi Section

2434. SHRI AMAL DATTA: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Upper India Express on Howrah-Delhi section has been withdrawn;

(b) if so, the reasons therefor; and

(c) when it is likely to be restored?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALIKARJUN): (a) The run of erstwhile 13/14 Upper India Express running between Sealdah and Delhi had been curtailed between Delhi and Varanasi from October, 1987. The train has been re-numbered as 3133/3134 from November, 1989 and is presently running between Sealdah and Mughalsarai.

(b) Due to poor patronisation.

(c) Does not arise.

[*Translation*]

Recognition of Colleges

2435. SHRI MAHESH KANODIA:

SHRI CHHITUBHAI GAMIT:
SHRI LAL BABU RAI:
SHRI RAM LAKHAN SINGH
YADAV:

Will the Minister of HUMAN RESOURCES DEVELOPMENT be pleased to state:

(a) the number of applications received from the State Governments for recognition of colleges pending with the University Grants Commission, State-wise;

(b) the dates from which the applications are pending; and

(c) the steps taken for their early clearance?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): (a) to (c). University Grants Commission has notified Regulations for recognition of institutions under Section 2(f) of the UGC Act, 1956. The Regulations specify certain conditions for grant of recognition. According to the information furnished by UGC, proposals for recognition received from 115 colleges are pending with the Commission. A statement showing the number, and date of receipt, of such proposals, state-wise, is attached. Efforts are being made to clear these proposals expeditiously.

STATEMENT

Sl. No.	State	Name of University	No. of Proposals Pending	Date of Receipt of Proposal in UGC
1	2	3	4	5
1.	Madhya Pradesh	Vikram Univ.	4	1-12-92, 1-12-92, 16-10-92
		Dr. H.S. Gour Vishwavidyalaya Sagar (M.P.)	4	20-10-92, 1-10-92, 1-12-92, 1-12-92
		A.P.S. Singh	25	1-12-92
		Ravi Shankar Univ.	3	1-10-92, 3-8-92, 12-8-92
		Guru Ghasidas Univ	3	28-10-92, 28-7-92, 2-12-92
2.	Andhra Pradesh	Nagarjuna Univ.	3	116-7-92, 28-7-92, 2-12-92
		S.K. D. Univ.	3	25-11-92, 3-11-92, 20-10-92
		S.V. Univ.	1	16-9-92
		Osmania Univ.	5	19-11-92, 24-8-92, 11-11-92 11-11-92, 20-10-92
3.	Kerala	Mahatma Gandhi Univ.	1	24-8-92

Sl. No.	State	Name of University	No. of Proposals Pending	Date of Receipt of Proposal in UGC
1	2	3	4	5
4.	West Bengal	Calcutta Univ.	7	2-12-92, 2-12-92, 9-9-92, 25-6-92, 28-7-92, 12-8-92, 224-8-92
		Univ. of North Bengal	1	30-6-92
4.	Bihar	Bihar Univ.	1	4-8-92
		Ranchi Univ.	1	20-7-92.
		L.N. Mithila Univ.	1	25-8-92
		K.S. Darbhanga Univ.	2	4-8-92, 24-6-92
5.	Haryana	M.D. Univ.	4	8-7-92, 4-8-92, 2-12-92 1-12-92
		Kurukshetra Univ.	1	10-6-92
6.	Maharashtra	Poona Univ.	1	11-11-92
		Nagpur Univ.	3	21-7-92, 6-7-92, 24-9-92.
		Bombay	3	31-8-92, 3-11-92, 16-6-92

<i>Sl. No.</i>	<i>State</i>	<i>Name of University</i>	<i>No. of Proposals Pending</i>	<i>Date of Receipt of Proposal in UGC</i>
1	2	.3	4	5
		North Maharashtra Univ.	1	24-9-92
		Shivaji Univ	2	3-11-92, 24-8-92
		Amravati	1	16-9-92
7.	<i>Tamil Nadu</i>	Madurai Kamraj Univ.	3	30-9-92, 21-10-92, 31-11-92
		Madras	5	28-10-92, 24-6-92, 8-6-92 21-7-92, 3-11-92.
8.	<i>U.P.</i>	Kumaon Univ	1	24-6-92
9.	<i>Rajasthan</i>	Sukhadia Univ	1	16-10-92
10.	<i>Karnatak</i>	Karnatak University	3	2-9-92, 20-11-92, 25-11-92
		Mysore Univ.	1	29-10-02
10.	<i>Orissa</i>	Utkal Univ.	14	13-5-92, 8-7-92, 16-7-92,

Sl. No.	State	Name of University	No. of Proposals Pending	Date of Receipt of Proposal in UGC
1	2	3	4	5
				22-7-92, 22-7-92, 27-7-92 7-8-92, 24-8-92, 26-8-92 9-9-92, 30-9-92, 300-9-92 30-9-92, 1-10-92
		Sambalpur Univ.	4	66-7-92, 5-8-92, 5-8-92 5-11-92
		Sri Jagannath Sanskrit Univ.	2	12-10-92, 5-11-92
		Total:	115	

[English]

Bangalore-Mysore Railway Line

2436. SHRI N.J. RATHVA: Will the Minister of RILWAYS be pleased to state:

(a) The total expenditure incurred on the work of linking Bangalore and Mysore with the broad gauge line and the time by which this work is likely to be completed;

(b) the details of the facilities provided by the Karnataka State for this project;

(c) whether the State Government has given any assurance to bear the loss likely to be suffered by the operation of this line; and

(d) if so, the number of years for which such an assurance has been given?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALIKARJUN): (a) Rs. 126.72 crores. The line has been completed and opened on 9.9.92.

(b) Government of Karnataka has provided land free of cost.

(c) Yes, Sir.

(d) For period of 3 years.

Selection of Nurses

2437. DR. AMRITLAL KALIDAS PTEL: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to be state:

(a) whether some discrepancies in the merit list of selected trainees for a three year course in School of Nursing in the Lady Harding Medical College, New Delhi have come to the notice of Government;

(b) if so, the details thereof; and

(c) the steps taken or proposed to be taken to ensure that such mistakes do not occur in future?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D.K. THARADEVI SIDDHARTHA): (a) and (b). Yes Sir. As soon as the matter was brought to the notice of the Principal, the papers were immediately sealed. The Review Committee consisting of representatives of the Ministry of Health and Family Welfare, Directorate General of Health Services, Delhi Nursing Union, Tutors and Faculty Members revaluated the answer books. The revised merit list prepared by the Review Committee superseded the earlier merit list.

(c) Necessary steps have been taken to see that the examination system is tightened.

Sports School

2438. SHRID. VENKATESWARA RAO: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government of Andhra Pradesh has submitted any proposal to the Union Government for approval and financial assistance for opening of sports schools in the State;

(b) if so, the details thereof;

(c) whether the Government have approved the proposal;

(d) if so, the amount earmarked for the project and grants released so far; and

(e) if not, the reasons therefor?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN

SINGH): (a) Chief Minister of Andhra Pradesh has made a request for providing central assistance to the extent of 50% of the total cost (Rs.10.60 crores) for setting up a Sports School in Andhra Pradesh.

(b) As per communication received from the Chief Minister, Andhra Pradesh, the proposed School will have an intake of 100 students in different disciplines to provide Institutional Coaching in games and Sports for the youths below 12 years combining with regular Academic Studies. The School will be established on 200 acres of land in Tumkunta Village of Rangareddy District.

(c) No, Sir.

(d) Does not arise.

(e) There is no Scheme in the Department under which Central financial assistance is provided for setting up a Sports School by State Governments.

Destruction of Corals

2439. SHRI SYED SHAHABUDDIN: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether chunks of white corals are being indiscriminately destroyed in the Gulf of Mannar and sold to industries as raw material;

(b) if so, whether any steps have been taken to stop such activities and to protect the eco-system of this region; and

(c) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS(SHRI KAMAL NATH): (a) to (c). In order to check the illicit removal and sale of white corals found on the islands in the Gulf of Mannar, the following main steps

have been taken by the State Government of Tamil Nadu:-

- (i) The removals are being controlled by booking offences and seizing the material.
- (ii) Concerned industries have been approached to stop purchase of these material and they have assured cooperation.
- (iii) Water boats have been procured for patrolling, detecting and preventing the illicit removal of white corals.
- (iv) Number of islands which were under the control of Revenue and Fisheries Department have been taken over by the Forest Department and have been notified under Section 26 of the Indian Forest Act.
- (v) Steps have been taken to prevent the illicit removal of corals in the name of finger jellies.

Dental Colleges

2440. SHRI J. CHOKKA RAO: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the number of Dental Colleges in the country; State-wise;

(b) the number of private Dental Colleges out of them;

(c) the number of Dental colleges which have not been recognised by Dental Council of India; and

(d) the steps taken/proposed to be taken by the Government to set up more Dental colleges in the country?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D.K. THARADEVI SIDDHARTHA): (a) to (d). Information is being collected and will be laid on the table of the House.

Rail Link with Pakistan

2441. SHRIMATI VASUNDHARA RAJE: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is a proposal for increasing railway facilities between India and Pakistan;

(b) whether both countries have agreed to upgrade rail communication between the two countries;

(c) if so, the details thereof; and

(d) the steps taken to expedite railway facilities between both the countries?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MAL-LIKARJUN): (a) to (d). The facilities for passenger and goods traffic is reviewed from time to time between India and Pakistan. In a recent meeting both the countries agreed to upgrade facilities for movement of passenger and goods traffic and to explore possibility of providing airconditioned service and programed coaches to facilitate group travel.

Diesel Shed in Khurda Road

2442. SHRI SUBASH CHANDRA NAYAK: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Government have a

proposal to set up a Diesel Satellite Shed at Khurda Road in Orissa;

(b) if so, whether the Diesel Satellite Shed is going to be set up during 1992-93 financial year; and

(c) if so, the steps taken in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MAL-LIKARJUN): (a) No, Sir. only trouble shooting gangs have been provided at Khurda Road to give minor attention to diesel locomotives working in that area. A fuelling installation has also been set up at Khurda Road.

(b) and (c). Do not arise.

Railway Projects in Kerala

2443. SHRI THAYILJOHNANJALOSE: Will the Minister of RAILWAYS be pleased to state:

(a) the names of railway projects in Kerala which had been included in the Seventh Five Year Plan, but have not been completed so far;

(b) the present status of each of these projects;

(c) the tentative date of completion of each project and the estimated cost thereof; and

(d) the names of the projects which are likely to be launched during the Eighth Five

Year Plan and the estimated cost thereof in each case?

THE MINISTER OF STATE IN THE
MINISTRY OF RAILWAYS (SHRI MAL-

LIKARJUN): (a) to (c). The names of the projects in Kerala which had been included in the Seventh Five Year Plan but have not been completed so far, with present status of each Project and their likely completion are indicated below:

Name of the Project	Cost Rs. crs.	% age Progress 30.9.92	Likely date of completion
1	2	3	4
<i>New Lines</i>			
Trichur-Guruvayoor	23.48	95.5%	92-93
<i>Doublings</i>			
Quilon-Trivandrum Central	76.41	3.3% (land acquisition in Progress)	95-96*
Kayankulam-Quilon	42.17	39.51%	94-95*

* Subject to availability of resources in coming years.

(d) Projects to be taken up are identified annually based on operational priority and availability of resources. No proposal has been identified for being taken up in 93-94 in Kerala.

Bungling in Rail Tickets

2444. SHRIVILAS MUTTEMWAR: Will the Minister of RAILWAYS be pleased to state:

(a) whether some booking clerks of Northern Railway have been found guilty for selling forged railway tickets for Rajasthan and other places;

(b) if so, the details of the case;

(c) the action taken against the persons found responsible for it; and

(d) the preventive/deterrent measures taken to stop such malpractices in future?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALIKARJUN): (a) to (c). On 5.10.92, Shri Satish, resident of Bandikuin, Rajasthan, offered 4 tickets ex. Delhi to Muzaffarpur for sale to booking clerk on duty, at about 0900 hrs. on 50% commission to him. Sensing foul play, the Booking Clerk managed to inform the Station Superintendent and nab Shri Satish with the help of his colleagues. The case was reported to GRP, who with the help of RPF raided Malabar Hotel, Fatepuri in Delhi where Shri Satish was staying and recovered 86 tickets from his room. On his further disclosure that his gang was operating from Jaipur also, CRP took him to Jaipur and arrested two persons, including his

brother-in-law, Shri Laxmi Narain and recovered 220 card tickets and about a dozen rubber stamps. On the basis of these incriminating evidences, GRP has filed a case and the same is under trial in the Court. Three Booking Clerks of Delhi Main Station have also been placed under suspension in this case as they too are suspected to be involved in this case.

(d) Checks are made to prevent such malpractices. These have been stepped up.

[Translation]

Buffer Stock of Foodgrains

2445. SHRI BHAGWAN SHANKAR RAWAT: Will the Minister of FOOD be pleased to state:

(a) the buffer stock of foodgrains with the Government as on 31.10.1992;

(b) the details of foodgrains and the quantities thereof purchased for their stock during the current year; and

(c) the foodgrains and the quantity thereof already available in stock since the previous years?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI TARUN GOGOI): (a) The provisional stock position of foodgrains both rice and wheat in the Central Pool as on 31.10.1992 was 100.26 lakh tonnes.

(b) The quantity of wheat, rice and coarsegrains procured for the Central Pool during the current year is given as under:-

(In lakh tonnes)

<i>Rice</i>	
(from 1.1.1992 to 3.12.1992)	78.84
<i>Wheat</i>	
(from 1.1.1992 to 27.11.1992)	63.80
<i>Coarsegrains</i>	
(from 1.1.1992 to 3.12.1992)	0.26
Total	
	142.90

(c) Provisional position of stocks of wheat and rice in the Central Pool as on 1.1.1992 is as follows:-

(In lakh tonnes)

Rice	Wheat	Total
86.25	52.77	139.02

[English]

**Death Centenary of Pandit Iswar
Chandra Vidyasagar**

2446. SHRI HANNAN MOLLAH:
SHRI SUDARSAN
RAYCHAUDHURI:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Government propose to observe the death centenary of Pandit Iswar Chandra Vidyasagar;

(b) if so, the expenditure proposed to be incurred thereon; and

(c) the details of the programme chalked out therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): (a) to (c). Generally, it is not the Government's practice to observe the death anniversaries of eminent personalities. However, if appropriate proposals are received from any institution the Government may consider them for financial assistance.

**Linking Balurghat and Raiganj with
Calcutta/Howrah by Rail**

2447. SHRI SUBRATA MUKHERJEE:

SHRI AJOY KUKHO:
PADHYAY:

SHRI BASUDEB ACHARIA:
SHRI JITENDRA NATH DAS:

Will the Minister of RAILWAYS be pleased to state:

(a) whether there is any proposal to link Balurghat and Raiganj with Calcutta/Howrah by rail to facilitate the public of these areas;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALIKARJUN): (a) to (c). Raiganj is already connected by rail to Calcutta via Barsoi and Katwa. Balurghat is proposed to be connected via Ekalakhi. The construction of Eklakhi-Balurghat line is a sanctioned work with a lower operational priority for which funds will be provided as soon as the resource position improves and after some of the ongoing projects have been completed.

Konkan Railway Route

2448. SHRI MANORANJAN BHAKTA:
SHRI MAHESH KANODIA:
SHRIGEORGE FERNANDES:
SHRI DATTATRAYA BANDARU:

Will the Minister of RAILWAYS be pleased to state:

(a) whether any demand has been made by the Konkan Railway Re-alignment Committee for diversion of Konkan Railway from the proposed route passing through the densely populated area of Goa to the less developed interior of the State;

(b) if so, the details thereof; and

(c) the reaction of the government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALIKARJUN): (a) Yes, Sir.

(b) and (c). The question of realignment was examined by a One man expert Committee headed by Shri M. Menezes, Retired Chairman, Railway Board & an eminent Goan engineer. As per his recommendations accepted by the Government the alignment has been suitably changed in a length of 13 km between Mayem and Balli.

[*Translation*]

Killing of Peacocks

2449. SHRI KASHIRAM RANA:
SHRI LAL BABU RAI:

Will the Minister of ENVIRONMENT AND FORESTS be pleased to refer to the reply given to Unstarred Question No. 6142 on September 9, 1991 and state:

(a) whether the police investigation in regard to killing of peacocks in Madhya Pradesh has since been completed;

(b) if so, the findings thereof;

(c) the number of persons found guilty in this regard and action taken against them; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) to (d). Information is being collected from the State Government of Madhya Pradesh and will be laid on the Table of the House.

[*English*]

Vacancies in Kendriya Vidyalayas

2450. SHRI SATYAGOPL MISRA:
SHRI DIGVIJAYA SINGH:
SHRI GAYA PRASAD KORI:

SHRI RAM VILAS PASWAN:

Will the Minister of HUAN RESOURCE DEVELOPMENT be pleased to refer to the reply given to Unstarred Question No. 4159 on August 4, 1992 and state:

(a) the number of posts of teaching and non-teaching staff lying vacant in various Kendriya Vidyalayas, region-wise;

(b) the details of current and backlog vacancies earmarked for Scheduled Caste/Scheduled Tribe employees; and

(c) the efforts made/contemplate to fill up the vacant posts?

THE DEPUTY MINISTER IN THE

MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): (a) and (b). The details are given in the enclosed statement.

(c). The following are the additional measures taken or being taken by Kendriya Vidyalaya Sangathan for filling up the vacant posts:

Special Advertisements

Preparation of panels on basis of interviews.

- Computerisation of applications.
- Expediting the process of recruitment/selection by Regional Selection Boards.

STATEMENT

(a) Vacant Posts in Kendriya Vidyalaya Sangathan Region-wise

Sl. No.	Name of Region	Teaching	Non-teaching
1	2	3	4
1.	Ahmedabad	560	81
2.	Bhopal	564	90
3.	Jaipur	568	91
4.	Madras	469	54
5.	Hyderabad	520	69
6.	Guwahati	517	66
7.	Chandigarh	595	85
8.	Calcutta	470	69
9.	Patna	617	114
10.	Bhubaneshwar	734	151
11.	Jammu	523	103

Sl. No.	Name of Region	Teaching	Non-teaching
1	2	3	4
12.	Lucknow	477	86
13.	Delhi	311	73
14.	Bombay	468	61
15.	Silchar	603	78
	Total:	7996	1271

(b) Current and Backlog Vacancies for SCs & STs in Kendriya Vidyalaya Sangathan

Sl. No.	Category	Current Vacancies			Backlog Vacancies		
		SC	ST	4	SC	ST	6
1	2	3	4	4	5	6	6
1.	PGTs	90	45	168	125		
2.	TGTs	100	50	209	162		
3.	PRTs	183	92	165	161		
4.	Miscellaneous	54	27	102	66		
5.	LDC	.	.	4	10		

Foreign Agencies Engaged in AIDS Control

2451. SHRI PHOOLCHAND VERMA:
SHRI ANANTRAO
DESHMUKH:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether some foreign agencies are engaged in AIDS control programme in the country;

(b) if so, the details thereof;

(c) whether the Indian Council of Medical Research has launched any project in collaboration with these foreign agencies;

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE
MINISTRY OF HEALTH AND FAMILY

WELFARE (SHRIMATI D.K. THARADEVI SIDDHARTHA): (a) and (b). International agencies like WHO, World Bank, USAID, UNICEF, UNDP etc. are providing technical and financial support for the prevention and control of AIDS in the country. A statement of funds made available/committed to the AIDS Control programme by the various international agencies is enclosed.

(c) and (d). the ICMR's Unit for Research in AIDS for North-eastern States of India has developed a project for funding through the WHO. The project entitled "A prospective Study of HIV infection among injecting drug users in Manipur, emphasizing behavioural and clinical factors" has been cleared by the Government of India. Besides, the Council's National Institute of Virology, Pune has undertaken a research study on prevalence of HIV-1 and HIV-2 in patients attending sexually transmitted diseases clinic at Pune. This study is also supported by the WHO.

STATEMENT

	<i>Name of the Agency</i>	<i>Amount in US \$</i>
1.	WHO	85,26,014
2.	SIDA	17,45,985
3.	NORAD	2,78,000
4.	USAID	1,18,60,000
5.	EEC	1,80,000
6.	ODA	25,35,000
7.	FORD FOUNDATION	1,10,000
8.	UNDCP	20,000
9.	UNDP	20,000
10.	UNICEF	2,00,000

<i>Name of the Agency</i>	<i>Amount in US \$</i>
11. World Bank	8,50,00000

[*Translation*]

Madhya Pradesh.

Shifting of Monuments for Construction of Narmada Dam

2452. SHRI YASHWANTRAO PATIL: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether due to construction of Narmada Dam any temples and monuments of archaeological importance are coming within the area of submergence of the project;

(b) if so, the details thereof;

(c) whether the Archaeological Survey of India is shifting some temples therefrom;

(d) if so, the details thereof including the names of the places where they are likely to be shifted;

(e) whether the Government propose to shift the Canopy of Baji Rao Peshwa; and

(f) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): (a) and (b). Four Centrally protected monuments namely Chaubis Avtar Temple, Mandhata, District Khandwa; Chhatra of Baji Rao Peshwa, Raverkhedi, District Khargone; Siddheswar Temple Nemawar, District Dewas; Joga Fort, Joga Kalan, District Hoshangabad, Madhya Pradesh are falling within the area of the submergence of the Narmada Dam Project,

(c) to (f). Of other four Centrally protected monuments, it was decided to relocate to Chaubis Avtar Temple, Mandhata at a higher and safe area nearby; to raise retaining wall along the river bank at Chatra of Baji Rao Peshwa and Srai at Raaverkhedi, District Khargone; to strengthen the embankment at Siddheswar Temple at Nemwar, District Dewas and to reinforce the affected bastion of the Joga Fort at Joga Kalan District Hoshangabad. However, the Narmada Valley Development authority has now suggested that the addition to the Chaubis Avtar Temple, the Chatra of Baji Rao Peshwa also be moved to a higher level at a nearby safe place.

[*English*]

Rail Link between Sitamarhi and Muzaffarpur

2453. SHRI HARI KISHORE SINGH: SHRI NAWAL KISHORE RAI:

Will the Minister of RAILWAYS be pleased to state:

(a) whether a survey to link Sitamarhi Muzaffarpur by rail was conducted two years back;

(b) if so, the details thereof; and

(c) the action proposed to be taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALIKARJUN): (a) Yes, Sir. In the year 1991.

(b) and (c). Details are as under:

Length	:	62.72 Kms
Gauge	:	1676 m (B.G)
Estimated Cost	:	Rs. 61.97 crores

The line has not been taken up for construction due to its negative return and constraint of resources.

Doubling of Rourkela-Sambalpur Railway line

2454. SHRI KRUPASINDHU BHOI: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government have a proposal to provide double lines between Rourkela and Sambalpur under South Eastern Railways;

(b) if so, the estimated cost of the project;

(c) the amount sanctioned therefor so far; and

(d) the time schedule drawn for the commencement and completion of the project?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALIKARJUN): (a) Rourkela to Jharsuguda is already a double line. The present level of traffic on Jharsuguda-Sambalpur section does not justify its doubling.

(b) to (d). Do not arise.

Commission on Sustainable Development

2455. SHRI K.V. THANGKA BALU:

SHRI SANAT KUMAR MANDAL:

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the ECO controversy between North and South lingers on even after the United Nations Conference on Environment and Development at Rio de Janeiro this June;

(b) whether at the first post-Rio multilateral ministerial meeting at New York last month, the proposal for setting up of the Commission on Sustainable Development was considered;

(c) if so, the reaction of the developed countries thereto; and

(d) the progress made in the finalisation of the objectives, functions and composition of the above commission?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) to (d). The follow-up to the United Nations Conference on Environment and Development is under discussion in various international forums, including the United Nations General Assembly. These discussions include the issue of setting up of Commission on Sustainable Development. There was no separate Ministerial meeting on the subject at New York. However, during the first week of November, 1992, a number of Ministers from different countries both North and South participated in the general debate in the UN General Assembly on the follow-up to the Rio Conference, and put forward their views on the subject.

Various aspects of the proposed Commission on Sustainable Development are still being discussed in the General Assembly.

Circular Railway in Calcutta.

2456. DR. ASIM BALA:
SHRITARITBARAN TOPDAR:

Will the Minister of RAILWAYS be pleased to state:

(a) The progress of construction of the Circular Railway in Calcutta;

(b) the time by which it is likely to be completed;

(c) whether there is any proposal for further extension of the project; and

(d) if so, the details thereof and the action proposed to be taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MAL-LIKARJUN): (a) and (b). Calcutta Circular Railway from Dum Dum to Princepghat (13.5 Km) as per the sanctioned scheme, has, since, been completed and commissioned for traffic.

(c) and (d). Feasibility of extension of the Circular Railway from Princepghat to Majherhat (5.5 Km) was examined, in consultation with the Calcutta Port Trust (CPT) authorities as the alignment passes through CPT land. CPT authorities have not agreed to part with the requisite land.

[Translation]

Community Food And Nutrition Units

2457. SHRI UPENDRA NATH VERMA:

Will the Minister of FOOD be pleased to state:

(a) the number of Community Food and Nutrition Units functioning at present and the locations thereof, State-wise;

(b) the estimated expenditure incurred on these units during 1991-92, State-wise;

(c) whether such unit at Ranchi in Bihar is working satisfactorily; and

(d) if not, the reasons therefor and the remedial steps taken in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI TARUN GOGOI): (a) At present there are 43 Community Food and Nutrition Extension Units functioning at Ahmedabad; Bangalore; Bhopal, Bhubaneshwar, Bombay, Calcutta, Chandigarh, Delhi (3), Eranakulam, Faridabad, Gangtok, Guwahati, Hissar, Hyderabad, Imphal, Itanagar, Jabalpur, Jaipur, Jammu, Lucknow, Ludhiana, Madras, Maduri, Mandi, man-galre, Nagpur, Panaji, Patna, Pondicherry, Port Blair, Pune, Raipur, Ranchi, Shillong, Shimla, Silvassa, Thriuvananthapuram, Udaipur, Valsad, Vijayawada and Vishakhapatnam.

(b) These units are structured on regional basis. The estimated expenditure incurred during 1991-92 was Rs. 1.6 crores.

The region-wise break-up is as follows:

Eastern Region	..	Rs. 0.4 crores
Northern Region	..	Rs. 0.4 crores
Southern Region	..	Rs. 0.4 crores
Western Region	..	Rs. 0.4 crores
Total	..	1.6 crores

(c) Yes, Sir.

(d) Does not arise.

[English]

Compartments for Non-Smoking Passengers

2458. SHRI LAXMINARAYAN PANDEY:
SHRIRAM SINGH KASHWAN:

Will the Minister of RAILWAYS be pleased to state:

(a) whether the Government have earmarked compartments coaches for non-smoking passengers in trains;

(b) if so, the details of norms fixed in this regard and the number of trains in which this policy has been introduced; and

(c) the steps taken by the Government to ban sale of cigarettes, bidies, pan and panmaasala at the railway stations?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALIKARJUN): (a) and (b). Yes, Sir. On second class sleeper coach each on 18 trains have been earmarked for the use of non-smokers on an experimental basis. No norms have been fixed in this regard.

(c) No ban has been imposed on the sale of cigarettes, bidies, panmaasala. However, with a view to restrict sale of pans at Railway stations, suitable instructions exist and action as far as feasible is taken.

Illegal Killing of Wild Buffaloes

2460. SHRI K. THULASIAH VANDAYAR: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(c) whether illegal killing of wild buffaloes is going on in Rajaji Sanctuary by the Kujar tribes;

(b) if so, the details thereof; and

(c) the steps taken to protect this endangered species?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) No, Sir. Rajaji National Park is not the habitat of wild buffaloes.

(b) and (c). Do not arise.

C.G.H.S. Facility to the Employees of Delhi Administration

2461. SHRI MADAN LAL KHURANA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the employees of Delhi Administration are entitled to avail of the medical facilities from the CGHS dispensaries;

(b) if not, the names of dispensaries from where they can avail medical facilities;

(c) whether medical facilities provided to the employees of Delhi Administration are at par with those availed by Central Government employees; and

(d) if not, the steps taken or proposed to be taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D.K. THARADEVI SIDDHARTHA): (a) No, Sir,

(b) The Delhi Administration employ-

ees can avail of medical facilities from any of the dispensaries and hospitals run by Delhi Administration, Municipal Corporation of Delhi, New Delhi Municipal Committee. List is given in the statement enclosed.

(c) By and large, similar facilities are available to Delhi Administration Employees, except for treatment of Cardiac cases in Escorts Institute, Batra Hospital & National Heart Institute as also A.I.I.M.S.

(d) To improve services, Delhi Administration has also decided to issue cards for providing medical facilities to its employees through its dispensaries/Health centres/ Polyclinics. Only card holders and their dependent members entered in the card will be entitled to get benefits under this scheme.

STATEMENT

List of Dispensaries

Allopathic

- | | |
|---|---|
| 1. Bijwasan, Dispensary | 12. Jangpura Dispensary |
| 2. Jheel Khurenja Dispensary | 13. I.T.I. Dispensary |
| 3. Nagloi Dispensary | 14. Rajinder Nagar, Dispensary |
| 4. New Police Line Dispensary
Kingsway Camp, Delhi | 15. Karol Bagh Dispensary |
| 5. Pahar Ganj, Dispensary | 16. Municipal Dispensary, Tihar |
| 6. Jama Masjid Dispensary | 17. Municipal Dispensary, Azadpur |
| 7. Lal Kuan Dispensary | 18. Goonka Road Dispensary, Near
Roshnara Garden |
| 8. Sh. Narain Dispensary, Lahori Gate | 19. Shakurbasti Municipal Dispensary |
| 9. Sadar Bazar Dispensary | 20. Ramesh Nagar Dispensary |
| 10. Bara Hindu Rao Dispensary | 21. Municipal Dispensary, Naraina |
| 11. Kashmere Gate Dispensary | 22. Model Town Dispensary |
| | 23. Subhash Nagar Dispensary |
| | 24. Daultte Pur Dispensary |
| | 25. D.D.A. Dispensary, Seelam Pur |
| | 26. D.D.A. Dispensary, Paandu Nagar |
| | 27. D.D.A. Dispensary, Nangloi |
| | 28. D.D.A. Dispensary, Hastal, Delhi |
| | 29. D.D.A. Dispensary, Raghuveer
Pura |
| | 30. D.D.A. Dispensary, Seema Puri |
| | 31. Cheader Nagar Dispensary |
| | 32. Tri Nagar Dispensary |
| | 33. Rahgas Pura Dispensary |
| | 34. Chattarpur Dispensary |

35. Chirag Delhi Dispensary
36. D.D.A. Dispensary Budh Ngar
37. D.D.A. Dispensary, Sunlight Colony
38. D.D.A. Dispensary, Srinivaspuri
39. D.D.A. Dispensary, Wazirpur
40. D.D.A. Dispensary, Madi Pur
41. D.D.A Dispensary, Madan Gir
42. Delhi Administration Dispensary, Gulabi Bagh
43. Delhi Administration Dispensary, Arviñd Nagar
44. Delhi Administration Dispensary, Shorakothi, Pharganj
45. Delhi Administration Dispensary, Ajmeri Gate
46. Delhi Administration Dispensary, Janapur
47. Delhi Administration Dispensary, Shahbad Mohd Pur
48. Delhi Administration Dispensary, Sarai Raohilla, Chander Shekhar Azad Colony.
49. Delhi Administration Dispensary, West Patel Nagar
50. Delhi Municipal Corporation Dispensary, Pratap Nagar
51. Delhi Administration Dispensary, Shastri Nagar
52. Delhi Administration Dispensary, Ranjit Nagar

53. Delhi Administration Dispensary, Kamala Nagar
54. Delhi Administration Dispensary, Prem Nagar
55. Pul Bangash Dispensary, Delhi
56. Lawrance Road, Dispensary
57. Motia Khan Dispensary
58. Laxmi Nagar (Shakarpur) Dispensary
59. Kishna Nagar, Dispensary
60. Geeta Colony Dispensary
61. Kalkaji Dispensary
62. Inderpuri Dispensary
63. Delhi Administration Dispensary, Khera Kalan
64. Delhi Administration Dispensary, Jaurath
65. Municipal Corporation Dispensary, Kirti Nagar

AYURVEDIC DISPENSARIES

1. Moti Bagh
2. Sarojini Nagar
3. Kidwai Nagar
4. Halderpur
5. Aryaapura
6. Pharmacy Nigam Bodh
7. Azadpur

- | | | | |
|-----|--------------------|-----|------------------|
| 8. | Kata Khyshal Rai | 32. | Haidarpur |
| 9. | Ner Rajinder Nagar | 33. | Tri Nagar |
| 10. | Gandhi Nagar | 34. | Andha Mughal |
| 11. | Pahar Ganj | 35. | Kashmere Gate |
| 12. | Darya Ganj | 36. | Kalan Masjid |
| 13. | Padam Nagar | 37. | Mehrauli |
| 14. | Balimaran | 38. | Narela |
| 15. | Teliwara | 39. | Phatk Habaskahan |
| 16. | Karol Bagh | 40. | Churiwalan |
| 17. | Chhewla | 41. | Shah Ganj |
| 18. | Model Basti | 42. | Moti Bagh |

HOMOEOPATHIC DISPENSARIES

- | | | | |
|-----|---------------|----|------------|
| 20. | Pahari Dhiraj | 1. | Tikrikhurd |
| 21. | Ashok Nagar | 2. | Shahdra |

UNANI DISPENSARY

- | | | | |
|-----|------------|----|---------------|
| 22. | Seelam Pur | 1. | Chandni Mehal |
|-----|------------|----|---------------|

24. Bhoga!

Derailment of Train on Sonapat-Delhi Section

25. Double Phatak (Kishan Ganj)

26. Helambi

2462. SHIR RABI RAY: Will the Minister of RAILWAYS be pleased to state:

27. Hardayal Library

(a) whether there was an incident of derailment of Northern goods train on Sonapat-Delhi section of Railway in November, 1992;

28. Jawahar Nagar

29. Narayin Dutt (Ram Ngar)

30. Patudi House (Darya Ganj)

(b) if so, the details of the loss suffered and reasons therefor; and

31. Town Hall

(c) the steps proposed to be taken to avoid such incidents?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MAL-LIKARJUN): (a) On 15.11.92, 5 wagons of

Batala-Sangli Foodgrain Spl. derailed at Rathdhana station on Sonapat Delhi section of Northern Railway.

(b) The details of loss suffered by the Railways are as under:-

(i) . Permanent Way	=	Rs. 26,07, 850/-
(ii) . Carriage & Wagon	=	Rs. 1,02,000/-
(iii) . Signal & Tele-communication	=	Rs. 10,000/-
Total	=	Rs.27,19,850/-

The derailment occurred due to breakage of axle Journal of a wagon.

(c) Some of the steps taken to avoid such accidents are:-

- (i) Continuing emphasis on renewal and rehabilitation of overaged assets, particularly track, bridges and rolling stock.
- (ii) Improvement in quality of out-turn from the workshops.
- (iii) Intensive inspections of telecom gears, maintenance depots of coaches, wagons and locomotives.
- (iv) Intensive monitoring of the working of sensitive categories of staff such as drivers and station masters.

Admission of Students In Kendriya Vidyalayas

2463. SHRI ANNA JOSHI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state;

(a) the number of students applied for

admission during 1992 in Kendriya Vidyalayas in Delhi and other States, State-wise; and

(b) the number of students out of them got admission in Delhi and other States, State-wise?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): (a) and (b). Information is being collected and will be laid on the Table of the Sabha.

Crackdown of Pit Line at Hapa Station

2464. SHRI CHANDRESH PATEL: Will the Minister of RAILWAYS be pleased to state:

(a) whether a tragedy occurred due to crackdown of Pit Line at Hapa Station on Rajkot Division in recent past;

(b) if so, the details and reasons therefor;

(c) the number of persons killed and

loss suffered by the passengers and railways;

(d) whether any enquiry has been conducted; and

(e) if so, the action taken against the persons responsible?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MAL-LIKARJUN): (a) No, Sir.

(b) to (e) Do not arise.

Protection of Taj Mahal From Pollution

2465. SHRI GIRIHARI LAL BHAR-GAVA: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether any peripheral limit has been prescribe for setting up of industrial units so as to protect the Taj Mahal from pollution;

(b) if so, the details thereof;

(c) the details of the major industrial units situated within the prohibited areas; and

(d) the steps taken for shifting those units?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FOR-ESTS (SHRI KAMAL NATH): (a) and (b). A trapezium measuring 10,400 Sq. Kms surrounding the Taj Mahal has been identified for prohibiting the establishment of polluting industries.

(c) **There are three major air polluting**

units in the trapezium which fall in the seven-teen identified categories of heavily polluting industries.

(d) There is no plan to shift these as they do not have a major pollution impact on the Taj Mahal.

[Translation]

Railway Projects in Madhya Pradesh

2466. SHRI SHIVRAJ SINGH CHAUHAN:
SHRI SURAJBHANU SOLANKI:
SHRI RAMESHWAR PATI-DAR:

Will the Minister of RAILWAYS be pleased to state:

(a) the details of the proposals for railway projects submitted by the Govern-ment of Madhya Pradesh to the Union Gov-ernment during the last three years;

(b) the names of the project that have been approved and work started thereon alongwith estimated cost, progress made so far and schedule fixed for their completion; and

(c) the details of the projects likely to be taken up in the State during the next phase?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MAL-LIKARJUN): (a) The proposals for Railway projects submitted by Government of Madhya Pradesh during the last the years are as under:-

(i) **New BG line Lalitpur-Khajuraho-Satna, Rewa-Sidhi-Singrauli.**

- (ii) Realignment of Guna-Etawah New line via Malanpur.
- (iii) Dattirajhara- Jagdalpur New Line.

(b) The projects in Madhya Pradesh which have been approved and on which work has been started are as under:-

Sl. No.	Name of the Project	Anticipated cost (Rs. crs)	Progress (30.9.92)	Year of completion
1	2	3	4	5
1.	Sana-Rewa (50km)	35.00	85%	92-93
2.	Gura-Etawah (348.25 km)	256.00	127 km (Guna-Shivpuri & Gwalior-Panihar already opened)	
			33km (Birlanagar-Sanichara & Shivpuri-Khajuri targeted for 92-93)	
			- Full Project targeted for 95-96*	
3.	Godhra-hdore, Dewas-Maksi (315 km)	297.14	21% (on Dewas-Maksi) Pahase I (Dewas-Maksi) targeted for 93-94*	
			Phase II will be taken up thereafter.	
Doublings				
4.	Naramada Bridge	12.80	60%	92-93
5.	Matatila-Basal	8.83	82%	92-93
6.	Kiratgarh-Kala Akhar & Bharatwada-Metpanjara	69.42	70%	93-94*

Sl. No.	Name of the Project	Anticipated cost (Rs. crs)	Progress (30.9.92)	Year of completion
1	2	3	4	5
7.	Mahi Bridge	6.97	70%	93-94*
8.	Shujapur-Kala Pipal	9.05	95%	92-93
9.	Bairagarh-Phanda	16.20	15%	93-94*
10.	Plumroad-Berch & Bolal-Akocilia	22.60	20%	93-94*
Traffic Facilities				
11.	Habibganj-Coaching Terminal	9.98	23%	94-95*

*Subject to availability of resources.

(c) Conversion of Jabalpur-Gondia NG to BG is likely to be taken up in the next phase.

[English]

Polio Victims

2467. SHRI K. RAMAMURTHEE TINDIVANAM: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the figures of polio victims, State-wise;

(b) whether the percentage of polio victims is high in Tamil Nadu;

(c) whether the Government propose to launch a special scheme to curb polio menace in Tamil Nadu; and

(d) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D.K. THARADEVI SIDDHARTHA): (a) The State/UT-wise break-up of the reported poliomyelitis cases during the calendar year 1992 is given in the statement enclosed.

(b) to (c). The incidence of poliomyelitis in Tamil Nadu has declined from 4323 cases in 1987 to 776 cases in 1991, indicating a substantial reduction in the incidence of disease in Tamil Nadu. Apart from sustaining and intensifying immunization services, the State Govt. have undertaken containment measures.

STATEMENT

Cases Reported by States/U.T.s during 1992

Sl. No.	States/UTs	No. of Cases	Period for 1992 since Jan. to
1	2	3	4
1.	Andhra Pradesh	456	July
2.	Arunachal Pradesh	1	August
3.	Assam	+	-
4.	Bihar	+	-
5.	Goa	18	September
6.	Gujarat	162	September
7.	Haryana	280	August
8.	Himachal Pradesh	0	June
9.	Jammu & Kashmir	0	May
10.	Karnataka	79	May
11.	Kerala	33	September

Sl. No.	States/UTs	No. of Cases	Period for 1992 since Jan. to
1	2	3	4
12.	Madhya Pradesh	82	May
13.	Maharashtra	677	September
14.	Manipur	0	June
15.	Meghalaya	2	July
16.	Mizoram	0	August
17.	Nagaland	7	September
18.	Orissa	218	July
19.	Punjab	69	August
20.	Rajasthan	346	June
21.	Sikkim	0	August
22.	Tamil Nadu	307	July
23.	Tripura	6	August

Sl. No.	States/UTs	No. of Cases	Period for 1992 since Jan. to
1	2	3	4
24.	Uttar Pradesh	357	July
25.	West Bengal	146	May
26.	A & N Islands	0	September
27.	Chandigarh		
28.	D & N Haveli	0	March
29.	Daman & Diu	0	September
30.	Delhi	1154	September
31.	Lakshadweep	0	September
32.	Pondicherry	1	August
Total:		4401	

Note 0 = Nil
+ = Not available
Figures Provisional

Electrification of Kazipet to Hyderabad

2468. **SHRI V. SOBHANADREESWARA RAO:** Will the Minister of RAILWAYS be pleased to state:

(a) whether the Railway electrification from Kazipet to Hyderabad has been completed;

(b) if not, the stage at which the project stands at present; and

(c) the likely amount and time that are required for completing this work?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALIKARJUN): (a) No, Sir.

(b) Kazipet-Bibinagar section is already electrified. Electrification works on the remaining section are in an advanced stage of completion.

(c) Likely amount required :

Rs. 30 Crores

Target for completion

Sept. 1993.

Financial Autonomy

(b) to (d). Do not arise.

2469. **SHRI CHITTA BASU:**
SHRI BIRSINGH MAHATO:
SHRI D. VENKATESWARA RAO:

Will the Minister of RAILWAYS be pleased to state:

(a) whether the Government have set up a three-member Committee to look into the Railways demand for financial autonomy;

(b) if so, whether the Committee has submitted its recommendations to the Government;

(c) if so, the details thereof; and

(d) the steps being taken for implementation of the recommendations of the Committee?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALIKARJUN): (a) No, Sir.

Railway Stations in Delhi Area

2470. **SHRIMATI KRISHNENDRA KAUR:** Will the Minister of RAILWAYS be pleased to state:

(a) whether the Government propose to open more railway stations in Delhi area in the near future; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALIKARJUN): (a) No, Sir.

(b) Does not arise.

[Translation]

Fire Incident in Amritsar- Barauni Express

2471. **SHRI SWAMI SURESHANAND:** Will the Minister of RAILWAYS be pleased to state:

(a) whether there was any fire incident in Amritsar-Barauni Express near Baarhan Station recently;

(b) if so, the main causes thereof;

(c) the number of persons killed and seriously injured in the incident; and

(d) the amount of relief given by the Government to the families of the deceased and injured persons?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MAL-LIKARJUN): (a) Yes, Sir,

(b) The cause of the fire has not yet been ascertained.

(c) Nobody was killed or injured as a result of this fire incident. However, the passengers while detraaing from the ill fated coach come on the up track and were run over by a coupled engine. As a result thereof 11 persons died and 5 were injured.

(d) A sum of Rs. 24,250/- has ben paid as ex-gratia to the relatives of dead and injured persons.

Rail Link between Shahganj and Amethi

2472. SHRI ACHARYA VISHWANATH DAS SHASTRI: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is a scheme under the consideration of the Government to lay railway line in Eastern Uttar Pradesh from Shahganj junction to Amethi via Kadipur and Sultanpur;

(b) if so, when was the survey for the above line was conducted and the details of land acquisition process in this regard;

(c) if not, total number of new rail lines

proposed to be laid during the Eighth Five Year Plan;

(d) whether the Government contemplates to materialise the Shahganj-methi scheme; and

(e) if so, the time by which it is likely to be taken up?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MAL-LIKARJUN): (a) No, Sir.

(b) A preliminary Engineering-cum-Traffic Survey for Shahganj- Sultanpur-Amethi BG line was conducted in 1982-83. The question of land acquisition does not considered sufficient to sanction the project.

(c) Outlay for new line projects is allotted by the planning Commission annually. Accordingly, new line proposals are finalised and included annually which form part of Railway Budget Papers presented to the Parliament for approval.

(d) and (e). Do not arise in view of reply to part (b).

Railway Line from Amaravati to Narkhed

2473. SHRI TEJ SINGH RAO BHONSLE: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Union Government had made an announcement some time ago in regard to laying of a railway line from Amaravati to Narkhed in Maharashtra;

(b) if so, the total amount sanctioned for undertaking this work, and

(c) the time by which the work is likely to be started?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MAL-LIKARJUN): (a) to (c). In the Budget Speech of 1992-93, it was announced that the proposal for this new line would be referred to the Planning Commission for their approval on consideration of development of backward area. This was accordingly done. The Planning Commission have, however, not approved this proposal.

Jobs on Compassionate Ground

2474. **SHRI RAJENDRA KUMAR SHARMA:** Will the Minister of RAILWAYS be pleased to state:

(a) the number of persons who have been provided jobs on compassionate grounds in the Moradabad Division of Northern railway during the Moradabad Division of Northern Railway during the last three years;

(b) whether a number of such cases are still pending and if so, the details thereof; and

(c) the time by which these cases are likely to be settled?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MAL-LIKARJUN): (a) to (c). The information is being collected and will be laid on the Table of the Sabha.

Expenditure of Navodaya Vidyalayas

2475. **SHRI KRISHANDUTT SULTANPURI:** Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state the average annual expenditure being incurred on Navodaya Vidyalayas in the country, State-wise?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): A Statement showing the annual expenditure incurred on Navodaya Vidyalayas statewide during the last three years is attached.

STATEMENT

Annual expenditure incurred on Navodaya Vidyalayas Statewise during the last three years

Sl. No.	Name of the State Union Territory	Actual Expenditure		
		1989-90	1990-91	1991-92
1	2	3	4	5
1.	Andhra Pradesh	270.92	355.07	492.42
2.	Arunachal Pradesh	61.59	51.43	91.39
3.	Bihar	372.11	480.73	619.92
4.	Goa	20.12	30.13	43.86
5.	Gujarat	85.24	112.33	150.02
6.	Haryana	124.73	157.80	195.41
7.	Himachal Pradesh	128.34	172.49	193.97
8.	Jammu & Kashmir	143.66	179.19	235.55
9.	Karnataka	247.72	316.91	404.29
10.	Kerala	142.85	223.78	259.18

Sl. No.	States/UTs	No. of Cases	Period for 1992 since Jan. to
1	2	3	4
11.	Madhya Pradesh	323.43	414.02
12.	Maharashtra	261.49	435.38
13.	Manipur	77.90	150.02
14.	Meghalaya	36.17	58.16
15.	Mizoram	17.63	32.53
16.	Nagaland	12.16	23.14
17.	Orissa	171.21	267.32
18.	Punjab	99.44	158.17
19.	Rajasthan	254.58	433.64
20.	Sikkim	9.24	15.21
21.	Tripura	13.39	18.81
22.	Uttar Pradesh	402.42	727.29

1	2	3	4
Sl. No.	States/UTs	No. of Cases	Period for 1992 since Jan. to
23.	A & N Island	28.85	36.48
24.	Chandigarh	9.79	18.17
25.	Delhi	10.24	12.66
26.	Daman & Diu	12.38	16.68
27.	Dadra & Nagar Haveli	14.35	14.83
28.	Lakshadweep	8.13	18.21
29.	Pondicherry	54.56	65.37
	Total:	3414.04	4434.15

5762.21

(Capital Expenditure on Construction not included)

Transhipment of Goods

2476. SHRI RAJVEER SINGH: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Government propose to introduce furnishing of form 31/32 at the time of delivery of goods transported by rail as is being done in the case of goods transported by road;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MAL-LIKARJUN): (a) No, Sir.

(b) Does not arise.

(c) Insistence on furnishing of form 31/32 prescribed by Government of U.P. for the persons taking delivery of goods by rail will interfere with the working of the Goods Sheds/parcel offices resulting in delay in delivery and congestion in goods sheds.

In order to assist State Government in detecting cases of evasion of Sales Tax on Goods by rail, instructions exist to extend maximum cooperation to authorised Sales Tax officials of State Governments to extract information from station records. Railways also give facility to authorised Sales Tax officials to visit Goods Sheds and Parcel Offices or City Booking Agencies and Out Agencies for contacting consignors/consignees and obtaining information from them.

[English]

Booking of Acid and Chemicals

2477. SHRI RAM NAIK: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Railways have stopped accepting the booking of acid and chemicals in small consignments;

(b) if so, since when and the reasons therefore;

(c) whether representations have been received for reconsideration of this decision; and

(d) if so, reaction of the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MAL-LIKARJUN): (a) and (b). Yes, Sir. with a view to conserve and to meet demand for covered wagons to carry essential and core sector commodities, booking of goods traffic including acid and chemicals as 'smalls' has been restricted since 16.7.1991.

(c) Yes, Sir.

(d) The matter has been examined. It has not been found feasible to accept such consignments as smalls and as parcels.

RU-486 PILL

2478. SHRI RAMSHERAY PRASAD SINGH: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether abortion pill RU-486 (mifepristone) has been tested before marketing; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D.K. THARADEVI SIDDHARTHA): (a) and (b). The pill RU-486 (mifepristone) is undergoing clinical trial

in ICMR and has been approved by the Government of India for marketing.

Extension of Bangalore-Nizamuddin Rajdhani Express upto New Delhi

2479. SHRIMATICHANDRAPRABHARS: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is any proposal to extend Bangalore-Nizamuddin Rajdhani Express upto New Delhi Station in view of the inconvenience faced by the passengers due to late night arrival of the train at Nizamuddin;

(b) if so, when it is likely to be implemented; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) No, Sir.

(b) Does not arise.

(c) Due to non-availability of spare terminal/maintenance facilities at New Delhi Station.

[*Translation*]

Vocationalisation of Secondary Education

2480. SHRIANANDAHIRWAR: Will the Minister of HUMAN RESOURCES DEVELOPMENT be pleased to the reply given to unstarred Question No. 2053 on July 21 1992 and state;

(a) whether the panel of expert constituted by NCERT on Vocationalisation of Education at the secondary level has submitted its report;

(b) if so, the details thereof; and

(c) if not, the reasons for the delay?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): (a) and (b). No, Sir.

(c) According to the information furnished by the National Council of Educational Research and Training (NCERT) the draft report is being examined by the Chairman of the Committee.

[*English*]

Admission of SC/ST Students In Polytechnics

2481. SHRI SHASHI PRAKASH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the number of SC/ST students who have secured admission in general category in different polytechnics on Delhi during the current year;

(b) whether these students have been taking the benefits available to S/ST category of students; and

(c) if so, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): (a) As per the information received from the Government of National Capital Territory of Delhi no SC/ST candidate has secured admission against general category in the current year in the polytechnics in Delhi.

(b) and (c). In a view of (a) above, does not arise.

Indian Institute of Forest Management and Environmental Planning and Co-Ordination Organisation

2482. SHRI PRAKASH V PATIL: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) the objectives in setting up the Indian Institute of Forests Management, the Environmental Planning and Co-ordination Organisation;

(b) whether Government have made any review of the working of these organisations;

(c) if so, the details thereof; and

(d) the steps being contemplated by the Government for better performance of these organisations?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) The objectives are given in the enclosed statement.

(b) to (d). As far as IIFM, Bhopal is concerned, its working is reviewed frequently by the Board of Governors and the Society of IIFM in their regular meetings. The institution has had some problems due to absence of a regular Director. However, that difficulty has been overcome and strengthening of the faculty, widening the coverage and content of forestry management programmes and further building up of the infrastructure is in hand.

Review of the functioning of the ENVIS centre at EPCO is being undertaken by the Ministry from time to time since its inception and the performance has been found to be satisfactory.

The objectives for setting up of IIFM and EPCO, Bhopal.

STATEMENT

1. INDIAN INSTITUTE OF FOREST MANAGEMENT, BHOPAL

The main objectives of the institute are to refer advanced training in Forestry management to in-service forest officers, officers of forest Development Corporations and Forest related industries with a view to equipping them to practice the art and perfection of management of forestry development, to select and prepare outstanding and talented young persons for careers leading to management responsibility in forestry and the forest related systems. The institute offers a post graduate Forestry Management Diploma Course.

2. ENVIRONMENT PROTECTION AND CO-ORDINATION ORGANISATION

The organisation is an autonomous body assisted by the Government of Madhya Pradesh.

Government of India have set up an ENVIS Centre under its Environment Information System Scheme in the Environmental Protection and Co-Ordination organisation in 1984 with the objective of collection, collation, storage, retrieval and dissemination of information to the user group in the field of environmental management relating to the state of Madhya Pradesh.

Death of Crocodiles

2483. SHRI GURUDAS KAMAT: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether a number of crocodiles

have died suddenly this year in the Kukkrail Breeding Centre in Uttar Pradesh;

(b) if so, the details thereof;

(c) the reasons therefor; and

(d) the action taken by the Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) to (d). The information is being collected from the State Government of Uttar Pradesh and will be laid on the Table of the House.

National Nutrition Policy

2484. SHRIGOPINATH GAJAPATHI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Government propose to introduce a National Nutrition Policy;

(b) if so, the main objectives thereof; and

(c) the time by which it is likely to be implemented?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) Yes, sir.

(b) and (c). The details are being finalised.

[*Translation*]

Import of Coarse Grains

2485. SHRI R. SURENDER EDDY: Will the Minister of FOOD be pleased to state:

(a) whether the Union Government

have given option to the State Governments to import coarse grains directly for local consumption;

(b) if so, the details thereof and the reaction of the State Governments thereto;

(c) the quantum of subsidy proposed to be paid by the Union Government to the State Governments in this regard; and

(d) the extent of results to be achieved under this scheme?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI TARUN GOGOI): (a) No, Sir.

(b) to (d). Do not arise.

[*English*]

New Cooperative Sugar Factories in Maharashtra

2486. SHRI DATTA MEGHE: Will the Minister of FOOD be pleased to state:

(a) the total allocation made in the projects of new co-operative sugar factories in Maharashtra;

(b) whether this financial provision is considered adequate; and

(c) if not, the measures proposed to increase this amount to enable these sugar factories to get more loan from financial institutions?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI TARUN GOGOI): (a) The Central Government doesn't make any allocation of funds for sugar projects, either of the cooperative sector or of any other sector. Sugar factories have to themselves prepare project reports for obtaining finances from the central financial

institutions, National Cooperative Development Corporation, etc.

(b) and (c). Do not arise.

Assistance for Martial Arts Institute

2487. SHRI V.S. VJAYARAGHAVAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Union Government have received any proposal to provide financial assistance for setting up of a Martial Arts Institute at Nelliampathy in Palakkad district of Kerala;

(b) if so, the details thereof; and

(c) when it is likely to be approved?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) No, sir.

(b) and (c). Do not arise.

Manufacture of Wagons and Coaches

2488. SHRI K. PRADHANI: Will the Minister of RAILWAYS be pleased to state:

(a) the target set for manufacturing rail wagons/passenger coaches during the Eighth Plan; and

(b) the details of the steps taken to increase the production in order to achieve the target?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALIKARJUN): (a) Wagon and coach production target are determined annually based

on the plan allocation and traffic projections. However, broad estimates of acquisition of 1,20,000 wagons (in terms of four wheeler units) and 9100 coaches have been made for the Eighth Plan period.

(b) Adequate capacity exists within the country to undertake wagon and coach manufacture.

[Translation]

Organisation for Child Welfare

2489. SHRI CHHITUBHAI GAMIT: SHRI MAHESH KANODIA:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the details of the various institutions/organisations engaged in implementing child welfare schemes in Gujarat;

(b) whether any irregularity in working of these institutions has come to the notice during the last three years; and

(c) if so, the details thereof and the action taken in this regard?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) The details of the major institutions/organisations engaged in implementing child welfare schemes in Gujarat are given in the enclosed statement.

(b) and (c) Complaints of procedural irregularities in recruitment of workers and procurement of food commodities in some ICDS projects were received by the State Government of Gujarat. Appropriate remedial measures have been taken.

STATEMENT

Sl. No.	Name of Institutions/ Vol. Orgs	Name of Child Dev. Welfare Service Scheme being implemented
1	2	3
1.	Indian Red Cross Society, Red Cross Bldg. Suchak Road, Rajkot.	Integrated Child Dev. Services Scheme.
2.	Bhangali Trust Highway Road Radhanpur, Distt. Banaskantha	Integrated Child Dev. Services Scheme.
3.	Lok Sewa Samaj Trust Usha, Dasi, Jvanpara, Rajkot	Integrated Child Dev. Services Scheme.
4.	Saurashtra Kalyar Trust Red Cross Bldg. Opp. Rajkumar College, Rajkot	Integrated Child Dev. Services Scheme.
5.	Putlibai Udyog Mandir Bhaktinagar Circle Opp. Gitamandir, Rajkot.	Integrated Child Dev. Services Scheme

Sl. No.	Name of Institutions/ Vol. Orgs	Name of Child Dev. Welfare Service Schem being implemented
1	2	3
6.	Saraswatham, P.B No. 7 Mandvi, Dissit. Kutchh.	Integrated Child Dev. Services Scheme.
7.	Sewa Rural, Jhagadia Distt. Bharuch-393 110	Integrated Child Dev. Services Scheme.
8.	Kasturba Stri Vikas Grah Kasturba Gandhi Marg, Hamnagar.	Integrated Child Dev. Services Scheme.
9.	Medical Care Centre Trust Children Hospital Karelibag, Baroda	Integrated Child Dev. Services Scheme.
10.	Ahmedabad Sahar Samaj Sikhsan Samiti, Majoor Kalyan Kendra Bldg. Opp. Mahipatram Ashram Raipur, Ahmedabad.	Integrated Child Dev. Services Scheme.
11.	Ansuyaben Sarabhai Smarak Trust Gandhi Majoor Sewalaya, Bhadra P.B. No. 110, Ahmedabad.	Integrated Child Dev. Services Scheme.

Sl. No.	Name of Institutions/ Vol. Orgs	Name of Child Dev. Welfare Service Schem being Implemented
1	2	3
12.	Gujarat BaikalayanSangh Himavan, Paldi, Ahmedabad.	Integrated Child Dev. Services Scheme.
13.	Bhartiya Gramin Mahila Sangh C/o. Jilla Samaj Kalyan Sangh Bhadra, Ahmedabad.	Integrated Child Dev. Services Scheme.
14.	Gujarat Kelavni Trust, S.V. College Compound Relief Road, Ahmedabad.	Integrated Child Dev. Services Socheme.
15.	Kaka Ba & Kalabudh Public Charitable Trust Kaka Ba Hospital, Block No. 33, Ulraj, Tal Hansot, Distt. Bharuch.	Integrated Child Dev. Services Scheme
16.	Mahila Sewa Trust Sewa Reception Centre Opp. Victoria Garden Ahmedabad-1.	Integrated Child Dev. Services Scheme.

Sl. No.	Name of Institutions/ Vol. Orgs	Name of Child Dev. Welfare Service Schem being implemented
1	2	3
17.	Family Planning Association of India, Sangeeta, Dhebarbhai Road, Nr. Gurukul, Rajkot.	Integrated Child Dev. Services Scheme.
18.	Vikas Vidhyalaya Kalyan Gram, Shobhendra Road Morbi, Distt. Rajkot-353 642.	Integrated Child Dev. Services Scheme.
19.	Vikas Grah Paldi, Dhumketu Marg Ahmedabad-380 007.	Integrated Child Dev. Services Scheme.
20.	Lok Sewak Mandal of India, Nashabandhi Compound, Lal Darwaja, Ahmedabad.	Integrated Child Dev. Services Scheme.
22.	Nutan Bharti Madana Gadh, Palanpur Distt. Banaskantha.	Integrated Child Dev. Services Scheme.
23.	Dr. Ambedkar Trust	Integrated Child Dev.

Sl. No.	Name of Institutions/ Vol. Orgs	Name of Child Dev. Welfare Service Schem being implemented
1	2	3
23.	Dr. Ambedkar Trust 21/A, Mayur Co-op. Housing Society, Behind Railway Crossing Kalol, Distt, Mahesana.	Integrated Child Dev. Services Scheme.
24.	Gandhi Ashram Zilia, Tal. Chansma Distt. Mahesana-384 225.	Integrated Child Dev. Services Scheme.
25.	Ravaloygi Uttejok Mandal C/o. Navjivan Ashram School P.O. Mukund, Taluka-Patnam Distt. Mahesana.	Integrated Child Dev. Services Scheme.
26.	Kelvni Mandal, Dhasa Taluka-Gadhva, Distt. Bhavnagar.	Integrated Child Dev. Services Scheme.
27.	Vikas Vidhyalaya Wadhawan, Wadhawan Cityu Distt. Surendranagar.	Integrated Child Dev. Services Scheme.

Sl. No.	Name of Institutions/ Vol. Orgs	Name of Child Dev. Welfare Service Schem being implemented
1	2	3
28.	Shri Waghodia YuvaMandal Jyotidham, Waghjodii Distt. Baroda-391 761	Integrated Child Dev. Services Scheme.
29.	Shri Narottam Lalbhai Rural Development fnd Ahmedabad.	Integrated Child Dev. Services Scheme.
30.	Shri Vaghodia Taluka Gram Vikas Mandal Vaghodia, Distt. Baroda.	Integrated Child Dev. Services Scheme.
31.	Tribhuvandas Foundon Rajodpura Near Chiukhodra Railway Crossing Anand-377 001. Gujrat.	Anand Pattern Family Welfare Project.
32.	Rachanatmak Abhigan Trust "Hardik" Preranapark Society Opp. L.G. Hospital, Maninagar/Ahmadabad-8.	Women & Child Welfare Project.

Sl. No.	Name of Institutions/ Vol. Orgs	Name of Child Dev. Welfare Service Schem being Implemented
1	2	3
34.	Relief Road Ahmedabad.380 001.	
35.	Indian Council of Child Welfare New Delhi	Creche/Balwadi Nutrition Programme.
36.	Bhartiya Adimjati Sevak Sangh New Delhi	Creche/Balwadi Nutrition Programme.
37.	Harjan Sevak Sangh, Delhi.	Balwadi Nutrition Programme.
38.	Kasturba Gandhi National Memorial Trust, Indore.	Balwadi Nutrition Programme.
39.	Sri Jam Nagar Jilla Samaj Kalyan Sangh, Pandit Nehru Marg, Jam Nagar.	Creches
40.	Mangal Bharti Vidyapeeth P.O. Bhadurpur Dist. Sabarkantha	Creches
	Indian Council for Social Welfare, Municipal Bai Bhawan Paldi, Ahmedabad.	Creches.

[English]

Railway Projects in Karnataka

2490. **SHRI K.H. MUNIYAPPA:**
SHRI A. VENKATESHNAIK:

Will the Minister of RAILWAYS be pleased to state:

(a) the details regarding the proposals relating to railway projects submitted by Government of Karnataka to the Union Government during last three years;

(b) the action taken by the Government on each proposal;

(c) the details regarding surveys conducted for new lines, conversion of metre-gauge and narrow-gauge railway lines, doubling of single railway lines in the State during that period; and

(d) the details regarding railway projects going on at present in the State including names of the projects, estimated total cost, funds allocated during 1992-93 and progress made so far on each project?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) and (b). The railway projects recommended by Government of Karnataka and the action taken thereon as under:

<i>Project</i>	<i>Action Taken</i>
1. Hospet-Hubli-Ankola railway line	Conversion of Hospet-Hubli has been included in the budget of 92-93. Survey for Hubli-Ankola has been completed. Report is under examination. Further decision would depend on results of survey and availability of resources.
2. Conversion of Bagalkot-Mangalore	Of this Gadag-Hubli-Arsikere is already sanctioned in the budget 92-93. The remaining portions are included in the action plan, and will be taken up in the coming years subject to availability of resources.
3. Conversion of Bangalore-Belgaum line	This has been approved and included in the budget of 92-93
4. Kottur-Harihar line	Survey for this line has been approved and included in the budget of 92-93.
5. Bangalore Circular Railway	This being a new scheme for Urban Transport, it is for the local authorities/State Government to initiate action for construction of Circular Railway. For Central assistance, if any, required by State Government, they have to approach Ministry of Urban development who are the nodal Ministry for the subject of Urban Transport.

(c) Surveys approved during the last 3 years are as under:-

(i) Hubli-Ankola new BG line.

(ii) Conversion of MG line between Salem & Bangalore.

(iii) Updating of Survey for construction of line between Kottur-Harihar via Harpanahalli.

(iv) Survey for alternative line between

Gadag & Harihar via Harpanahalli.
(v) New line between Tellicherry & Mysore.

(vi) Final location survey for West Coast Konkan line between Mangalore and Madgaon (325 kms).

(vii) New line between Gadag-Gadwal via Raichur.

(d) Works in progress in Karnataka and their status is indicated below:

S. No.	Name of Project	Anticipated cost (in crores of rupees)	Outlay during 92-93	% progress (30.9.92)
1.	New Lines			
	Chitradurg-Rayadurg* @	40.90	17.00	40%
	<i>Gauge Conversion</i>			
2.	Mysore-Bangalore Bangalore-Yelahanka	102.56	8.00	completed 35%
3.	Bangalore-Hubli (Yeshwantpur-Arsikere Ph.I)	235.00	62.00	30%
4.	Miraj-Londa*	122.00	1.00	—
5.	Hospet-Hubli-Goa*	312.00	1.00	—
	<i>Doublings</i>			
6.	Kuppam-Whitefield	108.11	3.00	—
7.	RAichur-Matmari & Kosgi-Kupal *	22.43	1.00	opened to traffic
8.	Thangundi-Chegunta	29.16	0.16	92%
9.	Tandur-Malkhaid Road *	35.94	2.45	87%
10.	Malkhaid Road-Wadi	20.13	1.52	78%
	<i>Railway Electrification</i>			
11.	Jolarpettai-Bangalore City*	50.00	1.44	90%

*Partly in Karnataka

@Includes work of conkersion of chikjajur-Bellary MG to BG.

Production of Sugar in Tamil Nadu

2491. DR (SHRIMATI) K.S. SOUNDARAM: Will the Minister of FOOD be pleased to state:

(a) the share of Tamil Nadu in the total production of sugar in the country upto September in the current year;

(b) the percentage of increase registered in sugar production as compared to that of last year; and

(c) the total quantity of sugar produced in Tamil Nadu during the last three years?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI TARUN GOGOI): (a) Out of 132.77 lakh tonnes (provisional) of sugar produced in the country during 1991-92 (October-September) season, the sugar factories in Tamil Nadu produced 12.55 lakh tonnes, which is 9.45% of the total production in the country.

(b) During 1991-92 season, the sugar factories in Tamil Nadu produced 12.55 lakh tonnes (provisional) of sugar as against 11.83 lakh tonnes during the season 1990-91, which shows an increase of 6.09%.

(c) The required information is as under:-

<i>Sugar-Year (October-September)</i>	<i>Production Lakh tonnes</i>
1988-89	10.04
1989-90	8.89
1990-91	11.83

Students sent Abroad

2492. SHRIRAMESH CHENNITHALA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the number of students sent abroad for higher studies during the current academic year, Country-wise break-up; and

(b) the total expenditure incurred by the Government on each student who had gone abroad for study during the current year?

year 1992-93, 114 scholars have gone abroad so far under the bilateral arrangements and Cultural Exchange Programme operated directly by the Department of Education, as per country-wise break-up below:-

A.R.E. (Egypt)	1
Australia	1
Canada	18
China	9
Checkoslovakia	6
France	1

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): (a) During the academic

379 <i>Written Answers</i>	DECEMBER 8, 1992	<i>Written Answers</i>	380
Hungary	1	Portugal	1
Ireland	2	U.K.	44
Italy	8		
Japan	13	Total	114
Norway	8		
Poland	1	(b) So far, the following expenditure is payable by Government of India, as per details given below:	

(i) Passage cost from New Delhi to London for 2 scholars sent under Jawaharlal Nehru Memorial (UK) Scholarships	Rs. 54,442
(ii) Passage cost 9 scholars sent to China under Cultural Exchange Programme	Rs. 1,61,447
(iii) To supplement the maintenance of 9 scholars in China	Rs. 1,27,003
Total	Rs. 3,42,892

Passenger Amenities at Suburban Stations of Calcutta/Howrah

2493. SHRI AMAL DATTA:
SHRI HANNAN MOLLAH:
SHRI SUDARSAN
RAYCHAUDHURI:
SHRIMATI MALINI BHAT-
TACHARAYA:

Will the Minister of RAILWAYS be pleased to state:

(a) the passenger amenities category-wise available in the suburban railway stations of Sealdah/Calcutta/Howrah area; and

(b) the details of the plans for improvement of passenger amenities at these stations during 1992-93 and funds allocated for this purpose?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALIKARJUN): (a) Amenities at stations are provided based on prescribed norms depending on the traffic handled at a station. Accordingly, suitable facilities as regards platforms, waiting hall, platform shelter - if required, drinking water, booking and seating arrangements, etc. are available at the suburban railway stations in Sealdah/Calcutta/Howrah area.

(b) Provision of foot over bridges at 12 stations, platform shelter at 34 stations, benches at 25 stations, waiting rooms at 10 stations, urinals at 74 stations, latrines at 53 stations, tap water at 32 stations tube wells at 36 stations, lightings at 25 stations and water coolers at 14 stations have been taken up during 1992-93. As regards funds allocated for this purpose during 1992-93, Rail-

ways do not allocate funds for suburban railway station separately.

[*Translation*]

Audio Cassettes for Handicapped

2494. SHRI N.J. RATHVA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the number of institutions in Gujarat especially in Chotta Udaipur benefited by the audio cassettes supplied by the NCERT in regard to education of handicapped;

(b) whether the handicapped and normal children are simultaneously being taught in the same institutions under the scheme; and

(c) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): (a) The National Council for Educational Research and Training has not supplied audio cassettes for the education of the handicapped to any institutions in Gujarat.

(b) Yes, Sir.

(c) The Government of India is implementing the Centrally Sponsored Scheme of Integrated Education for the Disabled Children with the objective of providing educational opportunities for disabled children in common schools.

Under this Scheme, 100% financial assistance is provided to States/UTs/Voluntary Organisations for creating necessary facilities for disabled children in common schools and giving various allowances to the disabled children, for books and stationery,

transport, uniform, equipment, etc. The Scheme also provides for meeting the cost of salary of special teachers; setting up of resource rooms; carrying out assessment of disabled children; training of special teachers; removal of architectural barriers in schools and production of instructional materials.

The Scheme is being implemented in 566 schools covering 799 children in Gujarat.

[*English*]

Self Financed Professional Colleges

2495. SHRI J. CHOKKA RAO: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state the present policy of the Union Government for permitting the private agencies to start self financed professional colleges like Engineering colleges?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): The National Policy on Education (as modified in 1992) emphasises on involvement of private and voluntary effort in Technical Education in conformity with accepted norms and goals.

Allocation for Adult Education

2496. SHRIMATI VASUNDHARA RAJE: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the amount earmarked for Non-formal and Adult Education Programmes during the Eighth Plan;

(b) the allocation made to the State Governments for the current financial year, State-wise; and

(c) the details of the programmes drawn up to promote adult and non-formal education in the country especially in Rajasthan during the Eighth Five Year Plan period?

THE DEPUTY MINISTER IN THE

MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARISELJA): (a) The allocations made for Non-formal education and adult education in the central sector during the 8th Five Year Plan is as under:

(Rs. in crores)

(i) Non-Formal Education	750.00
(ii) Adult Education	1400.00

(b) A statement showing State-wise the allocations made for Elementary Education (which includes Non-formal) and Adult education for 1992-93 in the State Sector is enclosed. No State-wise allocations are made in the Central Sector and grants are released on the basis of the requirements of each State Govt./Union Territory - Administration.

(c) Universalisation of elementary education, non-formal education for drop outs and the National Literacy Mission which aims at importing functional literacy to the adult illiterates in the 15-35 age group form part of the overall programme for eradication of illiteracy in the country in general and for Rajasthan in particular during the 8th Five Year Plan.

STATEMENT

(Figure in lakhs)

Sl. No.	State/Union Territory	Elementary Education	Adult Education
1	2	3	4
1.	Andhra Pradesh	2377.00	665.00
2.	Arunachal Pradesh	2280.00	72.00
3.	Assam	7689.00	311.00
4.	Bihar	9040.00	1017.00
5.	Goa	540.00	45.00
6.	Gujarat	1538.00	355.00
7.	Haryana	3440.00	159.00
8.	Himachal Pradesh	1826.00	100.00
9.	Jammu & Kashmir	3000.00	168.00
10.	Karnataka	7194.00	350.00
11.	Kerala	436.00	20.00

(Figure in lakhs)

Sl. No.	State/Union Territory	Elementary Education	Adult Education
1	2	3	4
11.	Kerala	436.00	20.00
12.	Madhya Pradesh	11708.00	780.00
13.	Maharashtra	3946.00	297.00
14.	Manipur	582.00	47.00
15.	Meghalaya	1680.00	86.00
16.	Mizoram	457.00	34.00
17.	Nagaland	306.00	12.60
18.	Orissa	3000.00	600.00
19.	Punjab	853.00	200.00
20.	Rajasthan	4995.00	160.00
21.	Sikkim	644.00	10.00
22.	Tamil Nadu	3050.00	1300.00

(Figure in lakhs)

Sl. No.	State/Union Territory	Elementary Education	Adult Education
1	2	3	4
23.	Tripura	1500.00	75.00
24.	Uttar Pradesh	9922.00	550.00
25.	West Bengal	4540.00	500.00
26.	A & N Islands	438.00	4.60
27.	Chandigarh	132.00	10.00
28.	D & N Haveli	90.00	0.60
29.	Daman & Diu	86.87	2.25
30.	Delhi	5262.00	122.40
31.	Lakshadweep	34.21	2.76
32.	Pondicherry	215.00	10.00
Total		92801.78	8066.61

Family Welfare Programmes on Electronic Media

2497. SHRI SANAT KUMAR MANDAL:
SHRI K. THULASIAH VANDAYAR:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Government have prepared any action plan to sponsor serials, short films, short stories, plays and short discussions in the electronic media, especially in its regional network in a bid to strengthen its family welfare programme;

(b) if so, the broad features thereof; and

(c) the steps being taken to make the contraceptive network in the organised sector more effective?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D.K. THARADEVI SIDDHARTHA): (a) Yes, Sir.

(b) Action plans are prepared on a annual basis in which activities under electronic media including sponsoring of serials, short films, plays, short discussions, sports and jingles on national as well as regional networks are promoted along with other I.E.C. activities to be undertaken for strengthening the family welfare programme in the country.

(c) The Government of India have requested the Organised Sector through the medium of Tripartite National Committee on Family Welfare Planning to promote the distribution of contraceptive device for promotion of Family Planning.

Introduction of Trains without Guards

2498. SHRID. VENKATESWARARAO:

Will the Minister of RAILWAYS be pleased to state:

(a) whether the Government propose to introduce trains without guards shortly;

(b) if so, the details thereof including the sectors on which these trains are to be introduced; and

(c) to what extent it will be free from the rail accidents?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) There is no proposal at present to introduce guardless trains on the Indian Railways.

(b) and (c). Do not arise.

Shortage of Pulses

2499. SHRI SUBASH CHANDRA NAYAK: Will the Minister of FOOD be pleased to state:

(a) whether there is shortage of pulses in the domestic market; and

(b) if so, the steps taken by the Government to remove the shortage?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI TARUN GOGOI): (a) The domestic production of pulses is not adequate to meet our requirements, therefore import of pulses is freely allowed under the Import-Export Policy.

(b) The centrally sponsored National Pulses Development (NPDP) and central sector Special Foodgrains Production Programme-Pulses (SFPP-Pulses) are under implementation in the country from 1986-87 to provide an impetus to pulses production in the country. Besides, import of pulses are freely allowed.

Railway Crossing In Gujarat

2500. DR. AMRITLAL KALIDAS PATEL:
Will the Minister of RAILWAYS be pleased to state:

(a) the number of places in Gujarat where the works relating to the construction of railway crossings over the irrigation canals is going on;

(b) whether the work is behind schedule in certain places;

(c) if so, the reasons therefor; and

(d) the time by which the work is likely to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHR MAL-LIKARUN): (a) 15.

(b) Yes, Sir.

(c) Work is behind schedule at two places due to State Government not having conveyed acceptance of revised estimate and at one place scheme had to be revised due to inability of State Government to arrange canal block required for the work.

(d) Two to three years after the State Government completes the formalities.

Birth Centenary of Dr. Meghnad Saha

2501. SHRI HANNAN MOLLAH:
SHRI SUDARSAN
RAYCHAUDHURI:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Government propose to celebrate the birth centenary of Dr. Meghnad Saha, the eminent Indian scientist;

(b) if so, the details thereof;

(c) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): (a) The centenary will be observed.

(b) and (c). The details have yet to be worked out.

Diagnostic Devices in Cardiology

2502. SHRI MANORANJAN BHAKTA:
Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Cardiology Departments of all the major hospitals under Union Government and Delhi Administration are equipped with sophisticated diagnostic devices used for the detection of various heart ailments;

(b) if so, the details thereof;

(c) if not, the reasons therefor; and

(d) the steps taken or proposed to be taken by the Government in this regard keeping in view of the increasing number of heart patients?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D.K. THARADEVI SIDDHARTHA): (a) Yes, Sir.

(b) A statement is enclosed.

(c) Does not arise.

(d) To cope up with the increasing number of heart patients, sophisticated

equipments are being installed and augmented in various hospitals under Central Government and Delhi Administration in a phased manner.

STATEMENT

Salderjung Hospital

1. Computerised tread mill machine.
2. Trans-thoracic and trans-esophageal.

All India Institute of Medical Sciences

1. Echocardiography including Color Doppler.
2. Cardiac catheterisation and Angiography Laboratories.
3. Exercise Lab.
4. Holter Lab.
5. Nuclear Cardiology Lab.
6. Electrophysiology Lab.
7. Cardiac Biochemistry Lab.
8. Cardiac Pathology Lab.
9. Computerised Tomography.

Dr. R.M.L. Hospital

1. Colour Doppler.
2. Holter Machine.
3. TMT Machine.

Smt. Sucheta Kriplani Hospital

1. E.C.G. Cardiac Monitor
2. D.C. Shock.

3. Echocardiographi facilities.

G.B. Pant Hospital

1. Three Catheterization Laboratories including two with digital imaging.
2. Two Dimensional Echocardiography with Doppler and colour Doppler Transposophageal Ecocardiography.
3. Computerised Treadmill.
4. Ambulatory Holder Monitoring.
5. Temporary and permanent pacemake implants.
6. Intracardiac Electrophysiology including catheter ablation facilities.
7. Computerised intra-operative mapping system for surgery of cardiac arrhythmics.
8. Intravascular angiосcopy.
9. Latex potential recording for diagnostic of arhythmics.
10. HPLC for monitoring blood lable + drugs.
11. 12 Lead Electro Cardiography.

G.T.B. Hospital

1. Echo-cardiography with colour doppler used for valular lesions/ejection fraction Coronary Artery visulisat.on
2. Treadmill test (TMT) equipment.
3. One 3-D and single channel EGC machines.
4. Six beaded CCU with central telemetry and Defibullators and bedside monitors.

* *Lok Nayak Jaiparkash Narain Hospital, New Delhi*

The Cardiology Department of LNJP Hospital has a modern coronary case unit with all essential facilities for the care of heart patients.

Expenditure on Class and Etc.

2503. SHRI MAHESH KNODIA:
SHRIMATI DIPIKA H.
TOPIWALA:
PROF. PREM DHUMAL:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the expenditure incurred by the Union Government on Computer Literacy and Studies in Schools and Education Technology Scheme during each of the last three

years, State-wise;

(b) the number of Schools benefited there from, State-wise and

(c) the amount allocated therefor during 1992-93, State-wise?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): (a) and (b). A Statement is enclosed.

(c) Sums of Rs. 14 crores for 'Educational Technology' Scheme and Rs. 4 crores for the Computer Literacy and Studies in Schools (CLASS) Project have been allocated in 1992-93. Allocation are not made State-wise for reasons mentioned in the Statement.

STATEMENT

As 'Educational Technology' and CLASS Project are two distinct Schemes, these are dealt with separately.

A. Class Project (Rs. in Crores)

<i>Expenditure incurred</i>	<i>1989-90</i>	<i>1990-91</i>	<i>1991-92</i>
	6.19	6.86	5.95

No allocations are made State-wise as the Project is currently implemented through CMC Lt. and NCERT.

So far 2598 Schools have been covered. State-wise break up of these schools is given below:

<i>S. No.</i>	<i>Name of State/UT</i>	<i>Number of Schools covered</i>
1.	Andhra Pradesh	159
2.	Arunachal Pradesh	11

<i>S. No.</i>	<i>Name of State/UT</i>	<i>Number of Schools covered</i>
3.	Assam	112
4.	Bihar	150
5.	Gujarat	153
6.	Haryana	64
7.	Himachal Pradesh	39
8.	Jammu & Kashmir	52
9.	Karnataka	140
10.	Kerala	104
11.	Madhya Pradesh	145
12.	Maharashtra	237
13.	Manipur	12
14.	Meghalaya	13
15.	Mizoram	10
16.	Nagaland	14
17.	Orissa	126
18.	Punjab	116
19.	Rajasthan	120
20.	Sikkim	12
21.	Tamil Nadu	155
22.	Tripura	12
23.	Uttar Pradesh	276
24.	West Bengal	228

<i>S. No.</i>	<i>Name of State/UT</i>	<i>Number of Schools covered</i>
25.	A & N Islands	9
26.	Chandigarh Admn.	11
27.	Goa	13
28.	Dadra & Nagar Haveli	6
29.	Delhi Admn.	80
30.	Lakshadweep	9
31.	Pondicherry	9
32.	Daman & Diu	1

<i>B. Educational Technology Scheme</i>		<i>(Rs. in Crores)</i>	
<i>Expenditure incurred</i>	<i>1989-90</i>	<i>1990-91</i>	<i>1991-92</i>
	16.50	15.02	14.00

The above figures also include expenditure incurred through Central Institute of Educational Technology, Central Institute of Indian Languages etc.

State-wise allocations made are shown in Statement I Under this Scheme, Government run and Government aided Primary/

Upper Primary Schools are provided with 100% grant for Radio-cum-Cassette Players and 75% Central assistance for the cost of Colour TVs at approved rates. State-wise details of Colour TVs/RCCPs supplied to the schools is in Appendix - II. Allocation are not made State-wise as the States Govts. submit their proposals based on there actual requirements.

Amount sanctioned for Colour TVs/Radio-cum-Cassettes Players during the years 1989-90, 1990-91 and 1991-92.

Sl. No.	Name of State/UT	1989-90	1990-91	1991-92
1	2	3	4	5
1.	Andhra Pradesh	1,13,00,219	2,27,90,181	—
2	Arunachal Pradesh	1,14,400	—	—
3.	Assam	42,20,400	73,52,282	—
4.	Bihar	8,33,125	—	—
5.	Goa	1,76,000	5,29,474	—
6.	Gujarat	1,73,65,000	96,18,750	—
7.	Haryana	39,89,600	—	—
8.	Himachal Pradesh	45,80,400	—	—
9.	Jammu & Kashmir	17,82,400	—	—
10.	Karnataka	66,37,200	15,81,000	1,09,01,600
11.	Kerala	27,87,000	—	12,17,480
12.	Madhya Pradesh	30,45,800	29,15,999	—

Sl. No.	Name of State/UT	1989-90	1990-91	1991-92
1	2	3	4	5
13.	Maharashtra	93,00,000	1,26,20,000	4,40,92,147
14.	Manipur	1,21,200	10,08,350	16,19,350
15.	Meghalaya	4,23,000	5,00,000	5,08,000
16.	Mizoram	9,12,750	—	11,340
17.	Nagaland	7,71,525	—	—
18.	Orissa	1,28,79,738	2,58,25,000	—
19.	Punjab	48,22,800	60,00,000	—
20.	Rajasthan	91,91,750	—	36,71,250
21.	Sikkim	1,88,000	3,49,700	—
22.	Tamil Nadu	70,00,000	1,00,00,000	—
23.	Tripura	17,200	5,700	—
24.	Uttar Pradesh	20,84,207	—	3,26,03,848
25.	West Bengal	12,97,200	—	—

Sl. No.	Name of State/UT	1989-90	1990-91	1991-92
1	2	3	4	5
26.	A & N Island	32,000	50,000	—
27.	Chandigarh Admn	48,438	1,11,137.	—
28.	Delhi Admn	—	—	—
29.	Dadra & Nagar Havel	22,000	—	36,000
30.	Daman & Diu	12,000	—	—
31.	Lakshdweep	12,800	—	—
32.	pondicherry	1,22,800	—	—
		10,60,90,552	11,65,56,858	9,46,60,015

Sl. No.	Name of State/UT	No. of Radio-cum-Cassette Player Sanctioned							
		No. of Coloured TV Sets sanctioned				No. of Radio-cum-Cassette Player Sanctioned			
		1989-90	1990-91	1991-92	1989-90	1990-91	1991-92	1990-91	1991-92
1	2	3	4	5	6	7	8	8	
1.	Andhra Pradesh	900	2,716	—	—	10,000	—	—	—
2.	Arunachal Pradesh	—	—	—	—	—	—	—	—
3.	Assam	—	—	—	3,527	7,354	—	—	—
4.	Bihar	—	—	—	—	—	—	—	—
5.	Goa	—	—	—	—	312	—	—	—
6.	Gujarat	920	1,500	—	2,000	—	—	—	—
7.	Haryana	—	—	—	3,520	5,000	—	—	—
8.	Himachal Pradesh	—	—	—	3,866	—	—	—	—
9.	Jammu & Kashmir	—	—	—	3,866	—	—	—	—
10.	Karnataka	—	—	—	4,500	1,581	10,902	—	—
11.	Kerala	—	—	—	2,787	—	—	—	1,217

Sl. No.	Name of State/UT	No. of Radio-cum-Cassette Player Sanctioned							
		1989-90	1990-91	1991-92	1989-90	1990-91	1991-92	1991-92	1991-92
1	2	3	4	5	6	7	8		
23.	Tripura	—	—	—	—	—	—	—	
24.	Uttar Pradesh	—	—	2,000	—	—	—	14,400	
25.	West Bengal	—	—	—	—	—	—	—	
26.	A & N Island	—	—	—	—	—	50	—	
27.	Chandigarh Admn.	—	16	—	—	—	16	—	
28.	Delhi Admn.	—	—	—	—	—	—	—	
29.	Dadra & Nagar Haveli	—	—	—	—	—	—	36	
30.	Daman & Diu	—	—	—	—	—	—	—	
31.	Lakshdweep	—	—	—	—	—	—	—	
32.	Pondicherry	—	—	—	—	—	—	—	
Total:		2,799	6,232	6,000	49,963	72,883	28,453		

Air and Noise Pollution

2504. SHRI VILAS MUTTEMWAR:
SHRI PARASRAM BHARD-
WAJ:
SHRI MADAN LAL KHUR-
ANA:
SHRI DHARAM PAL SINGH
MALIK:
SHRI HARIKEWAL PRASAD:
SHRI KRISHAN DUTT SUL-
TAN PURI:

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the problem of air and noise pollution is increasing day-by-day in the metropolitan cities of the country;

(b) if so, the reason therefor;

(c) whether the existing pollution control schemes are being implemented effectively;

(d) if not, the reasons therefor; and

(e) the concrete steps being taken/proposed to be taken by the Government to contain pollution?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) and (b). The major contribution towards the increase in pollution in Metropolitan cities is vehicular pollution and domestic wastes.

(c) Yes, Sir.

(d) Does not arise.

(e) The steps taken by the Government to contain pollution are as follows:

(i) Effluent and mission standards have been prescribed under the Environment (Protection) Act, 1986.

(ii) A network of ambient and water quality monitoring stations has been set up in metropolitan cities.

(iii) Metropolitan cities have been notified as Ari Pollution Control Areas.

(iv) Environmental guidelines have been evolved for siting and operation of industries.

(v) 17 categories of heavily polluting industries have been identified and these have been directed to comply with the prescribed standards within a time-frame.

(vi) Scheme for construction/augmentation of sewage and drainage system and for treatment of sewage have been taken under the Ganga Action Plan of the Central Government.

(vii) A Scheme have been initiated to give assistance to clusters of small scale industrial units for setting up common affluent treatment plants.

(viii) Fiscal incentives are provided for installation of pollution control equipment and shifting of polluting industries from congested areas.

(ix) Gross and mass omission standards for all vehicles have been notified for 1995 under the Motor Vehicles Rules, 1989. the Ministry of Surface Transport have advised the various State Transport Directorates to enforce the gross emission standares with effect from 1st March, 1990.

(x) Public awareness campaigns on vehicular pollution have been launched.

[*Translation*]

Retiring Rooms at Stations In Gujarat

2505. SHRI KASHIRAM RANA: Will the Minister of RAILWAYS be pleased to state:

(a) the railway stations on Western Railway covering Gujarat on which the density of passenger traffic warrants provision of retiring rooms and other passenger facilities;

(b) the stations where work relating to provision of these facilities has been undertaken and the progress made thereon; and

(c) the time by which such facilities are likely to be provided at other stations in Gujarat?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALIKARJUN): (a) to (c). Provision of passenger facilities including retiring rooms at railway stations is a continuous process which is taken up whenever warranted by increased traffic needs subject to availability of funds. Retiring room facility is available at Ahmedabad, Anand, Ankleshwar, Bharuch, Bhuj, Bhavnagr, Dwarka, Godhra, Gandhidham, Gandhigram, Jamnagar, Junagarh, Mehsana, Morbi, Palanpur, Porbandar, Rajkot, Surat, Surendra Nagar, Valsad, Vadra, Viramgam, Veraval and Vapi. Other passenger facilities commensurate with the volume of traffic have also been provided. In addition, the following passenger facility works have been taken up in the State of Gujarat:-

<i>S. No.</i>	<i>Station and Particulars of Work</i>	<i>Estimated Cost</i>
		<i>(Rs. in lakhs)</i>
1.	Vadodara - Provision of reservation office	37.37
2.	Sanjan - Extension of platforms No. 1, 2, & 3 for 22 coaches	16.60
3.	Maroli - Extension of platforms Nos. 2 & 3 for 22 coaches and platform No. 1 for 12 coaches	23.18
4.	Surat - Extension of covering over platforms	33.46

In addition to the above passenger facility works, various other works such as provision/extension of platform shelters at Surat, Ahmedabad and Gandhidham, raising of platform level at Hapa, improvement to waiting hall at Navsari, Sanjan & Chandlodiya, provision of water coolers at Surat, New Jamnagar & Rajkot, provision of retiring rooms at Dahod, Booking offices at Hapa and Foot over bridges at Sanjan and Viramgam have also been taken up. All these works are in various stages of progress and are expected to be completed by 1993-94

subject to availability of funds.

Works at other stations will be taken up whenever so warranted by traffic needs subject to availability of funds.

Supply of Medicines in CGHS Dispensaries

2506. SHRI PHOOL CHAND VERMA:

SHRI B.L. SHARMA PREM:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether uniform norms for supply of standard medicines in all the C.G.H.S. dispensaries are maintained;

(b) if not, reasons therefor; and

(c) whether complaints have been received that inferior quality medicines are supplied in certain dispensaries;

(d) if so, details thereof; and

(e) the remedial measures taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHIRMATI D.K. THARADEVI SIDDHARTHA): (a) Yes, Sir.

(b) Does not arise.

(c) No such complaints have been received.

(d) and (e). Do not arise.

[English]

Indian Institution of Dravidian Studies

2507. SHRISYED SHAHABUDDIN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to refer to the reply given to unstarred Question No. 5243 on August 11, 1992 and state:

(a) whether the comments of the State Government have been received on the proposal to establish an Indian institution of Dravidian Studies;

(b) whether the proposed institute is envisaged as a private institution or as an institute under the Central Government or jointly sponsored with the interested State Government; and

(c) the object and purpose of the proposed institute?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): (a) Comments of Tamil Nadu Government and Andhra Pradesh Government have been received, but comments of the State-Governments of Kerala and Karnataka have not been received yet.

(b) The proposal envisages the Institute as an autonomous registered Society assisted by financial assistance from Central Government and four Southern States of Kerala, Karnataka, Andhra Pradesh and Tamil Nadu.

(c) According to the promoters, the object of the proposed Institute is to undertake and promote inter-disciplinary research on Dravidian languages, literature, culture, creative arts, sciences etc.

[Translation]

Fake Tickets

2508. SHRI UPENDRA NATH VERMA: Will the Minister of RAILWAYS be pleased to state:

(a) whether fake railway tickets are being sold openly in large scale in connivance of railway officials in Bihar;

(b) if so, the details thereof; and

(c) the steps taken by the Government to check such activities.

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALIKARJUN): (a) No, Sir.

(b) Does not arise.

(c) To prevent sale of fake railway tickets and travel without tickets, frequent checks are made by the staff of Commercial and Vigilance Department in Reservation and Booking offices, on platforms and in running trains. Help of GRP and CBI is also taken in those cases where outsiders are involved. During Summer Rush and Durga Pooja period season, special drives are launched to detect such cases. Public are also educated through media and public address system not to buy tickets from touts and unauthorised sources being illegal and punishable under the Railways Act, 1989.

[English]

**State Advisory Boards under PCA Act,
1960**

2509. SHR SARAT CHANDRA PATANAYAK: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the Government have constituted any State Advisory Boards for implementation of the Prevention of Cruelty to Animals (Act), 1960,

(b) if so, the details thereof and the objectives thereof;

(c) whether the Government proposed to constitute such boards in other States of the country;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) to (d). **Central Government have requested all the State/UT Governments to constitute State Advisory Boards for Animal Welfare. These**

Boards will advise the State Governments in all matters relating to animal welfare, issue guidelines to the Organisations/Societies on matters connected with animal welfare and assist the Animal Welfare Board of India in coordinating animal welfare activities in the field.

Governments of Andhra Pradesh, Bihar, Gujarat, Himachal Pradesh Maharashtra, Manipur, Orissa, Rajasthan, Tamil Nadu, Uttar Pradesh, Andaman & Nicobar Islands, Arunachal Pradesh, Chandigarh, Administration, Dadra and Nagar Haveli and Mizoram have already constituted the State Advisory Boards.

(e) Does not arise.

Konkan Railway Project

2510. SHRI ANNA JOSHI:
SHRI KODIKKUNIL SURESH:

Will the Minister of RAILWAYS be pleased to state:

(a) whether the work on Konkan Railway project is going on as per schedule;

(b) if so, the details of the progress made on different sections;

(c) if not, the reasons for delay and the steps being taken to overcome them;

(d) the total requirement of funds to complete the project;

(e) the provision made therefor so far;

(f) the time by which the project is likely to be completed; and

(g) whether the States have remitted the respective shares and if not, the name of default States?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MAL-LIKARJUN): (a) There has been some delay.

(b) (i) Two sections, Mangalore-Udupi (70 km) and Roha-Veer (Dasgaon) are nearing completion and likely to be opened to traffic by December '92 and January '93, respectively.

(ii) The progress of works in the remaining section Veer-Udupi (643 km) is about 21%.

(c) There has been some delay due to resource mobilisation owing to difficult market condition for Government Bonds. Interest rate on the bonds has been raised from 9% to 10.5% to make them more attractive.

(d) Rs. 1800 crores.

(e) Till now Rs. 351 crores have been provided as equity and Rs. 650 crores as bonds. Balance Rs. 49 crores equity and Rs. 750 crores bonds will be raised in the coming years.

(f) During 1994-95 subject to availability of resources.

(g) All the State Governments have paid their full contributions for the years 1990-91 and 1991-92. For the year 1992-93, the final date upto which payment can be made is 31.3.1993.

[*Translation*]

Damage of Railway Line between Balotara and Pachpadra

2511. SHRI GIRDHARI LAL BHAR-GAVA: Will the Minister of RAILWAYS be pleased to state:

(a) *whether the railway line from Balo-*

tara to Pachpadra got damaged after 1990;

(b) if so, whether this section has been repaired for running of trains; and

(c) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MAL-LIKARJUN): (a) Yes, Sir. Sand breaches occurred in 1990.

(b) No, Sir.

(c) As this is one of the Uneconomic Branch Lines recommended for closure by the Railway Reforms Committee, it is not proposed to restore train service on this section in view of availability of alternative road transport services and high cost of track repairs.

Death of Elephants

2512. SHRI SHIVRAJ SINGH CHAUHAN:
SHRI MOHAN LAL JHIKRAM:

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) *whether some elephants were sent to Saraguja district from Kanha National Park recently to trap wild elephants;*

(b) whether they were not looked after properly and some of them had died;

(c) if so, the details thereof; and

(d) the action taken against guilty persons?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) to (d). *The information is being collected from the State*

Governments of Madhya Pradesh and will be laid on the Table of the House.

[*English*]

Replacement of AC Chair Car Coaches with AC Sleeper Coaches in Rajdhani Express

2513. SHRI SOBHANA DREESWARA RAO VADDE: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is any proposal to replace a few A.C. Chair Car coaches with A.C. sleeper coaches on Rajdhani Express between Bangalore and New Delhi;

(b) if so, the likely date by which it is likely to be done; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALIKARJUN): (a) and (b). Yes, Sir. One A.C. Chair Car will be replaced by an A.C. sleeper coach w.e.f. 31st December, 1992 ex. Bangalore and 2nd January, 1993 ex. Nizamuddin.

(c) Does not arise.

[*Translation*]

Pollution in Delhi

2514. SHRI SURESHANAND SWAMI: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the Central Pollution Control Board visits slum areas from time to time to study pollution;

(b) if so, the details of such visits there during the year 1991-92 and till October 31, 1992 including the observations made by

them; and

(c) the action taken/proposed to be taken by the Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) No, Sir.

(b) and (c). Do not arise.

[*English*]

Research and Development Scheme

2515. SHRI GOPI NATH GAJAPATHI: Will the Minister of FOOD be pleased to state:

(a) whether the Government have sponsored Research and Development Scheme in the field of food and nutrition;

(b) if so, the amount earmarked or proposed to be earmarked therefor during the Eighth Plan; and

(c) the details of steps taken to lay stress on quality control?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI TARUN GOGOI): (a) Yes, Sir.

(b) During the Eighth Five Year Plan a sum of Rs. 30 lakhs has been earmarked in this Ministry's plan for research and development projects on nutrition.

(c) The research and development projects are essentially in the area of nutrition promotion.

World Bank Assistance for Health Sector

2516. SHRI R. SURENDER REDDY: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the World Bank has sanctioned 500 million dollars for the development of health sector in the country;

(b) if so, the details thereof indicating the programme to be covered thereunder; and

(c) the amount earmarked for each State under the said assistance?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI D.K. THARADEVI SIDDHARTHA): (a) and (b). No, Sir. However, an IDA Credit of US \$ 500 million for the Social Safety Net, which includes the health sector, has been recently negotiated with the World Bank. The proposal would be considered by the Board of the World Bank in the meeting scheduled for 27th December, 1992. The Social Safety Net Programme includes primary health, disease control, primary education and nutrition programmes and the National Renewal Fund.

(c) No amount has been earmarked for the States.

Sambalpur Station

2517. DR. KRUPASINDHU BHOI: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is no Model Station in Western Orissa;

(b) whether the proposal to develop Sambalpur Railway Station as a Model Station is pending with South Eastern Railway since long; and

(c) if so, the steps proposed to be taken in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MAL-

LIKARJUN): (a) No Station has been selected for development as Model Station in Western Orissa.

(b) No, Sir.

(c) Does not arise.

Reduction in Manpower

2518. SHRI CHITTA BASU: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Indian Railways propose to introduce a 40 percent cut in manpower by the turn of the century; and

(b) if so, the reason therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MAL-LIKARJUN): (a) No, Sir.

(b) Does not arise.

Extension of Hapa-Ahmedabad Intercity Train Upto Baroda

2519. SHRI CHANDRESH PATEL: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Government have received representations from the passengers of Jamnagar, Rajkot, Ahmedabad, Baroda and Bombay that the 'Hapa-Ahmedabad Intercity Train' be extended upto Baroda so that the passengers get the facility for going to Bombay, Delhi and other parts of the country and to minimise the passenger traffic;

(b) if so, the details of the representations and Demands; and

(c) the details of the action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MAL-LIKARJUN): (a) and (b). Shri Chandresh Patel, Shri S.N. Vekaria, Smt. Dipika H. Topiwala, MPs; Shri Parmanand Khattar, MLA; Shri Nalin Bhatt, MLA; Shri Shashi Kant Lakhani, Minister of Industries, Law & Judiciary, Government of Gujarat; Shri Zala-wad Chamber of Commerce and Industry, Rajkot Chamber of Commerce, Gujarat Chamber of Commercial; Federation of Kutch Saurashtra Chamber of Commerce and Industry; Central Gujarat Chamber of Commerce; Nawanagar Chamber of Commerce and Industry and Jamnagar Region Passenger Association have represented to the Railways suggesting extension of 9153/9154 Hapa/Rajkot-Ahmedabad Express upto Vadodara.

(c) Examined but not found feasible.

Ban on Animals In Circus

2520. SHRI V.S. VIJAYARAGHAVAN: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the Union Government propose to ban the use of animals in circus;

(b) if so, the details thereof; and

(c) the steps being taken to safeguard the interests of the people depending on circus as means of livelihood?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FOR-ESTS (SHRI KAMAL NATH): (a) and (b). In terms of the provisions of Section 22 of the Prevention of Cruelty to Animals Act, 1960, the Government have banned training and exhibition of Bears, Monkeys, Tigers and Panthers. **The matter has been agitated in Delhi High Court by the Indian Circus Fed-eration and the Orders have been stayed by**

the High Court, pending disposal of the case.

(c) Even after the ban orders become operative, circuses can continue to stage performances not involving the banned ani-mals. Alternative avenues of employment would have to be explored for only trainers of such animals.

Manufacture of Intravenous Fluids by AIIMS

2521. SHRI GURUDAS KAMAT: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether an unit has specially been set up in AIIMS for the manufacture of intra-venous fluids;

(b) if so, the details thereof;

(c) whether this unit has recently been closed;

(d) if so, the reasons thereof; and

(e) the steps proposed to be taken for its reopening?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D.K. THARADEVI SIDDHARTHA): (a) and (b). Yes, Sir. The Unit was set up in 1975-76 to manufacture I.V. fluids, among other items like Saline and Sterile distilled water. The unit was set up with a capacity of producing 450-500 bottles at a time when it was economical to manu-facture fluids because of the availability of re useable glass bottles.

(c) to (e). It has been reported by AIIMS that the Unit is functioning and is manufac-turing special solutions which are not easily available in the market.

Quilon-Madura Line

2522. SHRIRAMESH CHENNITHALA: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Government have any proposal to construct a direct railway line from Quilon to Madura; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MAL-LIKARJUN): (a) No, Sir

(b) Does not arise.

Co-ordination between Rail-Road Transport in Calcutta

2523. SHRI AMAL DATTA: Will the Minister of RAILWAYS be pleased to state:

(a) the arrangement that exists for co-ordination between suburban commuter service of Calcutta with road transport at suburban stations and the details of efficiency/adequacy of the arrangement;

(b) the number of suburban stations where feeder services are available out of the total number of stations; and

(c) the reasons for non-availability of this facility in other stations.

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MAL-LIKARJUN): (a) to (c). Historically the railway line in the suburban section of Eastern Railway serving Calcutta and the Roads network have developed side-by-side. Most of the suburban stations in Calcutta area have got adequate connections with the road feeder systems. The suburban stations and the feeder services of the road transport

network have had an independent development. There is however no nodal authority to direct and coordinate such development.

[Translation]

Scholarship to Teachers and Students Abroad

2524. SHRI N.J. RATHVA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Government have taken any decision to grant scholarship to the teachers and students for their studies in Germany during 1993-94;

(b) if so, the number of applications received therefor particularly from Gujarat; and

(c) the details of the teachers and students selected therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): (a) to (c). Under the Indo-German Cultural Exchange Programme, the Federal Republic of Germany has offered 9 fellowships to Department of Education for 1993-94. Applications have been invited from all over the country. The final selection is yet to be made. Four applications have been received from Gujarat. According to information furnished by UGC, the Commission has a scheme of sponsoring teachers annually in Germany for higher education/research under Indo-German Cultural Exchange Programme. The selection for the year 1993-94 will be made during 1992-93. Applications were invited from all universities by the UGC in August, 1992 and no application has been received from Gujarat under the DAAD Fellowship Programme - 1993-94.

[English]

Development of New Delhi Railway Station

2525. SHRI SANAT KUMAR MANDAL: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Government have formulated an ambitious renovation plan to give a major face lift to the New Delhi railway station; and

(b) if so, the broad features thereof and the estimated expenditure likely to be incurred thereon?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MAL-LIKARJUN): (a) No, Sir.

(b) Does not arise.

Medicinal Plants

2526. SHRIMATI VASUNDHARA RAJE: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Union Government propose to give financial assistance in 1992-93 for growing more medicinal plants in Rajasthan to promote Ayurvedic system of medicine; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D.K. THARADEVI SIDDHARTHA): (a) and (b). As per information received from the National Afforestation and Eco-Development Board, they have sanctioned an amount of Rs. 29.00 lakhs to Rajasthan Government under the Centrally Sponsored Scheme for raising of plantation of Minor Forest Produce including medicinal

plants during 1992-93. An amount of Rs. 12.00 lakhs has already been released.

The Indian Council of Agricultural Research have also an adhoc scheme on "Development of suitable Culture of Safed Musli for high-root yield and acceptable medicinal quality" is running at Rajasthan College of Agriculture, Udaipur and the outlay in 1992-93 is about Rs. 2.14 lakhs. The Udaipur Centre under the "All India Co-ordinated Research Project on Medicinal & Aromatic Plants" has a provisional outlay of Rs. 7.00 lakh for 1992-93.

[Translation]

Polluting Industries in Gujarat

2527. SHRI KASHIRAM RANA: SHRI CHHITUBHAI GAMIT:

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state the industries identified in Gujarat under the Action Plan for pollution control?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): The Industries that have been identified in Gujarat under the Action Plan are the major and medium units in the identified 17 heavily polluting sectors. The units are in the categories of cement, thermal power, distillery, sugar, fertilizer, steel, refinery, caustic soda, leather, petrochemicals, pulp & paper, sulphuric acid, pesticides, basic drugs and pharmaceuticals and dye and dye intermediates.

[Translation]

Ticketless travelling

2528. SHRI SWAMI SURESHANAND: Will the Minister of RAILWAYS be pleased to state:

(a) the number of surprise/megisterial checks conducted by the Railway during 1992 to apprehend passengers travelling without tickets;

(b) the total revenue collected from such passengers;

(c) whether there is any proposal to restrict the entry of Monthly Seasonal Ticket holders in reserved coaches; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHIR MALIKARJUN): (a) 5.31 lakh checks were conducted from January, 1992 to September, 1992.]

(b) Railway dues amounting to Rs. 23.95 crores were realised.

(c) and (d). As per Rules, Monthly Season Ticket holders are not permitted to travel by reserved coaches. However, taking into consideration the convenience and need of the daily commuters, permission has been granted to the Season Ticket holders to travel by reserved coaches of some of the trains over certain sections.

[*English*]

Clearance of Development Projects

2529. SHRI D. VENKATESWARA
RAO:
SHRI YOGANAND
SARASWATI:
SHRI HARISH NARAYAN
PRABHUZANTYE:
SHRI V.S. VIJAYAR-
AGHAVAN:

SHRI SARAT CHANDRA
PATTANAYAK:
SHRI YAIMA SINGH YUM-
NAM:
SHRIMATI KESHARBAI
SONAJIKSHIRSAGAR:
MAJ.GEN.(RETD.)BHUWAN
CHANDRA KHANDURI:
SHRI SUKHENDU KHAN:
SHRI CHINMAYANAND
SWAMI:

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) the names of the development projects cleared by his Ministry during the last one year under the Forest (Conversation) Act, 1980, State-wise;

(b) the names of the projects rejected during the period, State-wise;

(c) the names of the development projects pending with the Government for clearance as on date alongwith the area for diversion of forest land in each case, State-wise;

(d) since when these are pending and the reasons for delay in clearing the projects; and

(e) the steps taken to clear these projects early?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH) : (a) to (d). Statement I, II and III attached.

(e) After receipt of complete information from the State Governments, the proposals are examined expeditiously for final decision.

STATEMENT - I

State-wise details of proposals approved during last one year i.e. from 1.11.91 to 31.10.92., as referred to in part(a) of Unstarred Question No. 2529, due for reply on 08.12.92

Sl.No.	Name of the State	District	Name of the Proposal	Area (in hc.)	Approval Date
1	2	3	4	5	6
1.	Arunachal Pradesh	Lower Sobansini	400 KV D/C transmission line from Dikrong Power Station to Biliara Sub-Station	67.6	16.7.92
2.	Andhra Pradesh	Khammam	Renewal of mining lease	0.50	26.11.91
3.	Andhra Pradesh	Ranga-Reddy	Construction of slaughter house	0.15	18.09.92
4.	Andhra Pradesh	Chittoor	Construction of solar powered lights by Air Port Authorities	0.04	20.03.92
5.	Assam	Kamrup	200 KV D/C T/L from Chandrapur Thermal Power Station to Sarisakao	32.02	12.08.92
6.	Assam	Kamrup	220 K.V. Line from Longpi to Guwahati	30.255	17.08.92
7.	Assam	Goalpara	200 K.V. D/C T/L from Salakati to Agia	26.5	17.08.92
8.	Bihar	Singhbhum	400 K.V. Jamshedpur-Rourkela T/L	20.258	01.07.92
9.	Bihar	Singhbhum	Laying of 200 K.V. line	0.9978	08.05.92

Sl.No.	Name of the State	District	Name of the Proposal	Area (in hc.)	Approval Date
1	2	3	4	5	6
10.	Goa	South Goa	Approach	0.967	15.09.92
11.	Goa	South Goa	Construction of road	0.009	15.09.92
12.	Gujarat	Bharuch	Construction of canal	0.5936	03.12.91
13.	Gujarat	Surat	Construction of check dam	0.33	24.12.91
14.	Gujarat	Vadodara	Construction of brack canal	0.2142	17.01.92
15.	Gujarat	Sabarkantha	Construction of approach road	0.016	17.01.92
16.	Gujarat	Jamnagar	Pipeline for drinking water supply scheme	0.0618	17.01.92
17.	Gujarat	Ankleshwar	Construction of bridge	0.05	17.01.92
18.	Gujarat	Vadodara	Construction of branch canal	0.1739	17.01.92
19.	Gujarat	Vadodara	Construction of Dora branch canal	0.225	17.01.92
20.	Gujarat	Vadodara	Construction of Vadodara branch canal	0.1152	17.01.92
21.	Gujarat	Bharuch	Construction of Amleshwar branch Canal	0.2192	17.01.92
22.	Gujarat	Vadodara	Construction of Debar branch canal	0.1607	24.01.92

Sl.No.	Name of the State	District	Name of the Proposal	Area (in hc.)	Approval Date
1	2	3	4	5	6
23.	Gujarat	Vadodra	Laying of Pipeline for Gaikund Regional water supply scheme	0.706	05.03.92
24.	Gujarat	Vadodara	Construction of branch canal at Nimeta	0.34	24.03.92
25.	Gujarat	Junagadh	Collection of loose stone	0.95	20.4.92
26.	Gujarat	Vododara	Construction of Nahra Branch canal	0.1260	20.04.92
27.	Gujarat	Vadodara	Mijagamma branch canal	0.23	03.07.92
28.	Gujarat	Junagadh	Camp for Gujarat State maintaining Centre	0.80	03.07.92
29.	Gujarat	Vadodara	Construction of Sakarada branch on Narmada Project	0.1288	07.07.92
30.	Gujarat	Baruch	Construction of Luwara Branch canal at village Sausord	0.60	07.07.92
31.	Gujarat	Vadodara	Water pipeline for Baroda city	0.6750	09.07.92
32.	Gujarat	Mehsana	Construction of road	0.03	09.07.92

<i>Sl.No.</i>	<i>Name of the State</i>	<i>District</i>	<i>Name of the Proposal</i>	<i>Area (in hc.)</i>	<i>Approval/Date</i>
1	2	3	4	5	6
33.	Gujarat	Baruch	Ambeshwar branch canal	0.2128	09.07.92
34.	Gujarat	Baruch	Luwara branch canal at village Tankaria	0.1648	09.07.92
35.	Gujarat	Panchmahal	Laying of irrigation/Drinking water pipeline	0.831	09.07.92
36.	Gujarat	Baruch	Branch canal at village Vagsa	0.3136	09.07.92
37.	Gujarat	Surat	Construction of Pcik up weir	0.50	29.06.92
38.	Gujarat	Vaddara	Sakarda branch canal	0.1180	29.06.92
39.	Gujarat	Jamnagar	Installation of 2nd Oil Thermal t Gulf of Kutch	9.6	09.01.92
40.	Gujarat	Vadodra	Renewal of mining lease	22.5	31.01.92
41.	Gujarat	Panchmahal	Construction of main canal	29.722	30.04.92
42.	Gujarat	Dangs	Land for Gantal purposes	1947.26	30.04.92
43.	Gujarat	Banaskantha	Construction of P. T. village Ghante	4.70	06.05.92

Sl.No.	Name of the State	District	Name of the Proposal	Area (in hc.)	Approval Date
1	2	3	4	5	6
44.	Gujarat	Panchmahal	66 KV Rabari - Devagadh Power line	2.142	30.04.92
45.	Gujarat	Dangs	11 KV transmission line	20.119	06.07.92
46.	Gujarat	Dangs	11 KV transmission line	21.025	06.07.92
47.	Gujarat	Banaskantha	Construction of road	1.00	24.07.92
48.	Gujarat	Panchmahal	Construction of Sukhi canal work	12.286	24.07.92
49.	Gujarat	Banaskantha	Construction of MIP in village Kapasia	26.35	31.07.92
50.	Gujarat	Baruch	Land for 4 lane of NH No. 8 from Km. 204/0 to 208/0	4.80	15.10.92
51.	Gujarat	Banaskantha	Construction of M.I. Scheme at Kampura	7.28	16.10.92
52.	Himachal Pradesh	Solan	Setting of cement plant at Darlaghat	102.8	13.02.92
53.	Himachal Pradesh	Shimla	Tehitoli Stands road	1.45	21.05.92

Sl.No.	Name of the State	District	Name of the Proposal	Area (in hc.)	Approval Date
1	2	3	4	5	6
54.	Himachal Pradesh	Shimla	22 KV H.T. line from Lasot-Dadra Kawar REC project	7.5	01.10.92
55.	Himachal Pradesh	Shimla	Gaj Hydro Electric project	11.9872	14.01.91
56.	Haryana	Karnal	Approach road to HSP outlet	0.012	14.01.92
57.	Haryana	Ambala	Widening of chank of Ambala-Kalka road	0.13	06.11.91
58.	Haryana	Ambala	Construction of lay bye on Ambala-Kalka road (NH-22)	0.5928	11.12.91
59.	Haryana	Ambala	Check barrier of Km. No.8.330 on Ambala Kalka road	0.6612	27.01.92
60.	Haryana	Faridabad	LPG Godown	0.0928	09.04.92
61.	Haryana	Rohtak	Construction of laybye road for saletax barrier	0.315	29.04.92
62.	Haryana	Faridabad	Construction of drain along Badthal Palli Road	0.105	29.07.92

Sl.No.	Name of the State	District	Name of the Proposal	Area (in hc.)	Approval Date
1	2	3	4	5	6
63.	Haryana	Karnal	Diversion of forest land in Junction of NH and Industrial road	0.170	04.08.92
64.	Haryana	Ambala	Improvement of Junction Km.44.310 of Ambala-Kaika road	0.291	25.08.92
65.	Haryana	Karnal	Installation of NDFC sewerage	0.0024	22.09.92
66.	Himachal Pradesh	Shimla	Installation of Ropeway	0.40	23.02.92
67.	Himachal Pradesh	Mandi	Construction of Inspection Hut	0.005	06.05.92
68.	Himachal Pradesh	Dharamshala	Installation of seismic observatory	0.1301	25.08.92
69.	Himachal Pradesh	Lahul and	Construction of Company HQ of S.S.B.	0.252	25.08.92
70.	Madhya Pradesh	Shadol	Laying of pipeline by SECL	0.0414	17.01.92
71.	Madhya Pradesh	Raisen	Cow protection centre	0.960	24.02.92
72.	Madhya Pradesh	Bhopal	Construction of building for Bhopal Gas Tragedy Claims	0.2	25.02.92
73.	Madhya Pradesh	Satna	Renewal of mining lease for M/s		

Sl.No.	Name of the State	District	Name of the Proposal	Area (in hc.)	Approval Date
1	2	3	4	5	6
			Madhya Pradesh Mineral Processing Pvt. Ltd.	2.500	23.01.92
74.	Madhya Pradesh	Chindwara	Underground mining of coal by WCL (Tandsi Project)	299.44	20.11.91
75.	Madhya Pradesh	Satna	Renewal of mining lease of lime stone in favour of M/s Madhya Pradesh Minerals Processing Maihar	2.720	23.01.92
76.	Madhya Pradesh	Sidhi	Land for coal mining by NCL Ltd. Jayant Project	100.00	23.03.92
77.	Madhya Pradesh	Seoni	Extension of Bandgarh National Park for rehabilitation of villagers	216.226	14.05.92
78.	Madhya Pradesh	Satna	Mining of lime stone to M/s Maihar Cement Company	5.00	18.05.92
79.	Madhya Pradesh	Satna	Instal over land belt conveyor system for M/s Maihar Cement Company	4.00	18.05.92
80.	Madhya Pradesh	Stana	Mining of lime stone to M/s Maihar Cement Company	2.374	18.05.92

Sl.No.	Name of the State	District	Name of the Proposal	Area (in hc.)	Approval Date
1	2	3	4	5	6
81.	Madhya Pradesh	Satna	Mining of lime stone to M/s Maihar Cement Company	14.585	18.05.92
82.	Madhya Pradesh	Satna	Mining of lime stone to M/s Maihar Cement Company	103.398	19.05.92
83.	Madhya Pradesh	Raigarh	Lower Sirpani Project	3.110	23.05.92
84.	Madhya Pradesh	Satna	Ban Sagar Project for stone mining	20.00	23.6.92
85.	Madhya Pradesh	Bastar	Dorde Tank	4.04	23.6.92
86.	Madhya Pradesh	Shahdol	Kathotia Tank	4.468	23.6.92
87.	Madhya Pradesh	Shahdol	Ainjhar Tank	1.704	23.6.92
88.	Madhya Pradesh	Bastar	Sonapur Tank	5.001	23.6.92
89.	Madhya Pradesh	Hoshangabad	Gudikheda Tank Project	4.13	17.7.92
90.	Madhya Pradesh	Chhindwara	Rehabilitation of oustes	72.00	17.7.92
91.	Madhya Pradesh	Raisen	Rampura Tank Project	17.98	17.7.92

Sl.No.	Name of the State	District	Name of the Proposal	Area (in hc.)	Approval Date
1	2	3	4	5	6
92.	Madhya Pradesh	Hoshangabad	Amadihi Tank Project	41.04	17.7.92
93.	Madhya Pradesh	Raipur	Bodra Badha Tank Project	72.41	17.7.92
94.	Madhya Pradesh	Raisen	Parsora Tank	47.438	17.7.92
95.	Madhya Pradesh	Raisen	Piplai Tank Project	41.305	17.7.92
96.	Madhya Pradesh	Chhatrapur	Land to M/s Kajuraho Minerals Chhatrapur for mining	2.368	17.7.92
97.	Madhya Pradesh	Chhindwra	Tamia Tank Project	12.97	17.7.92
98.	Madhya Pradesh	Gun	400 K.V. Beena - Malanpur line	45.25	17.7.92
99.	Madhya Pradesh	Raisen	Jujharpur Tank	20.00	17.7.92
100.	Madhya Pradesh	Rajnandgaon	Bagdoor Tank Project	1.29	17.7.92
101.	Madhya Pradesh	Rajnandgaon	Bakarkatta Tank Project	6.999	17.7.92
102.	Madhya Pradesh	Hoshangabad	Clay mining in favour of M/s Narmada Tiles	0.809	3.3.92

Sl.No.	Name of the State	District	Name of the Proposal	Area (in hc.)	Approval Date
1	2	3	4	5	6
103.	Madhya Pradesh	Jhabua	Extension of Air Strio	0.9975	5.3.92
104.	Madhya Pradesh	Seoni	Jagoti Nalla Scheme	0.960	5.3.92
105.	Madhya Pradesh	Satna	approach road by M/s Maihar Cement	0.950	25.3.92
106.	Madhya Pradesh	Sarguja	Chirimiri colliery by SECL	0.833	31.3.92
107.	Madhya Pradesh	Khargaon	Excavation of white earth	0.992	2.7.92
108.	Madhya Pradesh	Shadol	Construction of sub power service station	0.455	9.7.92
109.	Madhya Pradesh	Sarguja	Estf. of basic seed multiplication and Training Centre	179.68	17.7.92
110.	Madhya Pradesh	Damoh	Ondi-Jaitgarh Irrigation Tank	39.220	17.7.92
111.	Madhya Pradesh	Morena	Borgawa-Paipur road.	50.50	17.7.92
112.	Madhya Pradesh	Sagar	Nirandpur Tank	30.76	17.7.92
113.	Madhya Pradesh	Sagar	Jhiriya Tank Project	6.98	17.7.92

Sl.No.	Name of the State	District	Name of the Proposal	Area (In hc.)	Approval Date
1	2	3	4	5	6
114.	Madhya Pradesh	Hoshangabad	Renewal of mining lease in favour of M/s Trishul Tiles Works	4.00	22.7.92
115.	Madhya Pradesh	Devas	Asta-Kannod, Kannod-Satwas Dhasad road	12.39	31.8.92
116.	Madhya Pradesh	Indore	Kotia-Jhiri Tank Project	10.660	31.8.92
117.	Madhya Pradesh	Raisen	Nagri Tank Project	18.380	31.8.92
118.	Madhya Pradesh	Rajnandgaon	Amdania Diversion Scheme	5.240	23.9.92
119.	Madhya Pradesh	Teekamgarh	Renewal of lease to M/s Eastern Minerals for mining diaspore phrophyllite	12.00	22.10.92
120.	Madhya Pradesh	Gwalior	Singpur Field Firing Rang	24.556	22.10.92
121.	Maharashtra	Dhule	Construction of tank and laying of pipeline	0.33	17.12.91
122.	Maharashtra	Kolhapur	Construction of Minor Irrigation Project	0.8844	23.12.91
123.	Maharashtra	Wardha	Laying of 33 KV transmission line	0.48	17.1.92

Sl.No.	Name of the State	District	Name of the Proposal	Area (in hc.)	Approval Date
1	2	3	4	5	6
124.	Maharashtra	Ahmednagar	Construction of Forocolation Tank	0.10	17.1.92
125.	Maharashtra	Thane	Construction of Switch room	0.035	17.1.92
126.	Maharashtra	Raigadh	Underground water supply line.	0.503	17.1.92
127.	Maharashtra	Chandrapur	Lift Irrigation Scheme.	0.9540	17.1.92
128.	Maharashtra	Nasik	Erection of wireless tower	0.18	17.1.92
129.	Maharashtra	Jalgaon	Laying of underground pipeline	0.047	17.1.92
130.	Maharashtra	Nagpur	Laying of drinking water pipeline	0.09	24.2.92
131.	Maharashtra	.	School Building	0.56	11.2.92
132.	Maharashtra	Ahmednagar	Construction of Percolation Tank	0.82	24.2.92
133.	Maharashtra	Raigarh	Konkan Railway Project.	4.038	17.1.92
134.	Maharashtra	Bhandara	Land for M/s Pavri Kynite Mines	10.12	27.1.92
135.	Maharashtra	Buldana	Torna River Project	58.21	24.3.92

Sl.No.	Name of the State	District	Name of the Proposal	Area (in hc.)	Approval Date
1	2	3	4	5	6
136.	Maharashtra	Raigadh	400 KV T/L in village Hedavali	6.24	25.3.92
137.	Maharashtra	Kolhapur	220 KV Double circuit line	11.4093	3.4.92
138.	Maharashtra	Ahmednagar	Ghatghr Pump Storage Scheme	62.09	12.5.92
139.	Maharashtra	Ahmednagar	Upper Prawara-Nilwanda M.T. Tank	384.85	12.5.92
140.	Maharashtra	Ahmednagar	M.T. Tank at Sangvi	8.43	16.7.92
141.	Maharashtra	Jalgaon	Waghur River Project	319.21	27.7.92
142.	Maharashtra	Raigarh	Laying of underground pipeline	0.9436	13.3.92
143.	Maharashtra	Dhule	Quarry of stone for construction of Dehaili Medium Project	0.99	13.3.92
144.	Maharashtra	Kolhapur	11KV transmission line at Ambark village	0.42	13.3.92
145.	Maharashtra	Raigarh	400 KV pipeline to Kharkhar Station	0.494	9.7.92
146.	Maharashtra	Kolhapur	Rural water supply scheme	0.88	29.6.92

Sl.No.	Name of the State	District	Name of the Proposal	Area (in hc.)	Approval Date
1	2	3	4	5	6
147.	Maharashtra	Pune	Laying of pipeline for water Supply.	0.0026	28.7.92
148.	Maharashtra	Amravati	Construction of approach road from village Symuhora to Nimbhi.	0.39	6.8.92
149.	Maharashtra	Satara	Installation of eight seasonal stalls for the casement of the Tourist.	0.0137	14.8.92
150.	Maharashtra	Raigarh	Construction of Konkan Railways	0.96	15.9.92
151.	Maharashtra	Ahmednagar	500 KV HVDC Chandrapur Padagha T/Lines	40.8616	5.10.92
152.	Maharashtra	Satara	Venna Lake for drinking water supply scheme	28.12	16.10.92
153.	Maharashtra	Yavatmal	Chapdah Medium Tank Project	0.88	16.10.92
154.	Maharashtra	Yeotmal	Deogaon Tank Project	12.10	19.10.92
155.	Meghalaya	East Khasi Hills	Laying of ground feeder etc.	0.1805	10.12.91
156.	Meghalaya	East Khasi Hills	Construction of road	0.027	24.12.1991

<i>Sl.No.</i>	<i>Name of the State</i>	<i>District</i>	<i>Name of the Proposal</i>	<i>Area (in hc.)</i>	<i>Approval Date</i>
1	2	3	4	5	6
157.	Orissa	Keonjhar	Land in favour of Sh. N. Patnaik for mining of Iron & Manganese Ores.	15.068	7.2.92
158.	Orissa	Balasore	Renewal of Swarnachuda stone quarry M/s N.N. Panda & Co.	17.00	4.3.92
159.	Orissa	Dhenkanal	Taichar-Sambalpur Fly. line	249.625	6.4.92
160.	Orissa	Koraput	Construction of Jeypore to Gazuwaka-400 KV	1.237	8.9.92
161.	Orissa	Keonjhar	Improvement of road	0.9549	13.1.92
162.	Orissa	Puri	Construction of water storage Tank	0.5125	18.2.92
163.	Orissa	Keonjhar	Mining lease in favour of Sh. Balram Sahu	0.90	24.6.92
164.	Punjab	Jalandhar	220 KV transmission line from Kartarpur to Jalandhar.	0.8400	9.12.91
165.	Punjab	Jalandhar	Super passage Bist Doab Canal	0.0404	26.2.92

Sl.No.	Name of the State	District	Name of the Proposal	Area (in hc.)	Approval Date
1	2	3	4	5	6
166.	Rajasthan	Jaipur	4 laning road on Delhi-Jaipur NH.8	77.25	30.9.92
167.	Rajasthan	Jaipur	Observatory of Indian Institute of GEOMETRITINS.	0.84	10.7.92
168.	Tamil Nadu	Nilgiris	Forest land in favour of NTPC.	0.8	4.9.92
169.	Tamil Nadu	Dharmapuri	Bridge by Tourism Department	0.002	18.12.91
170.	Tamil Nadi	Periyar	Renewal of Black Granite Quarry under Forest (Conservation) Act, 1980	2.35	1.10.92
171.	Tamil Nadu	Selam	Renewal of black granite quarry	1.10	7.10.92
172.	Tamil Nadu	Salam	Renewal of lease for black granite in favour of T.N. Minerals Ltd.	2.035	7.10.92
173.	Tripura	N. Tripura	Approach road & drill site by ONGC	2.53	22.7.92
174.	Tripura	W. Tripura	Land for drilling operation by ONGC at BRM-KY	1.93	22.9.92

Sl.No.	Name of the State	District	Name of the Proposal	Area (in hc.)	Approval Date
1	2	3	4	5	6
175.	Tripura	W. Tripura	Laying of underground pipeline	0.535	22.6.92
176.	Tripura	W. Tripura	Eviction of flare stock by ONGC	0.25	22.6.92
177.	Tripura	W. Tripura	Construction of drill site & approach road at BRM-F.	3.43	29.9.92
178.	Uttar Pradesh	Dehradun	Dhader kheda drinking water supply scheme.	0.2302	6.11.92
180.	Uttar Pradesh	Haridwar	33/11 KV transmission line.	0.75	6.11.91
181.	Uttar Pradesh	Almora	Simoli drinking water supply Scheme	0.09	14.1.92
182.	Uttar Pradesh	Almora	Kanchindrinking water supply Scheme.	0.53	14.1.92
183.	Uttar Pradesh	Almora	Dina Tok drinking water supply Scheme.	0.1804	14.1.92
184.	Uttar Pradesh	Almora	Pataill levi Milk Dairy	0.09	14.1.92
185.	Uttar Pradesh	Almora	Unkhuli drinking water supply Scheme.	0.2754	1.1.92
186.	Uttar Pradesh	Pithoragarh	Barakha drinking water supply Scheme.	0.1446	4.2.92

Sl.No.	Name of the State	District	Name of the Proposal	Area (in hc.)	Approval Date
1	2	3	4	5	6
887.	Uttar Pradesh	Almora	Hawalbagh-Basdi motor road	0.4612	7.2.92
188.	Uttar Pradesh	Dehradun	Laying of pipeline	0.1785	4.2.92
189.	Uttar Pradesh	Almora	Tolgandh olgandh drinking water supply scheme.	0.1268	4.2.92
190.	Uttar Pradesh	Pauri	Challa drinking water supply scheme.	0.723	1.4.92
191.	Uttar Pradesh	Almora	Maurauli Dasoii drinking water supply scheme.	0.53	3.4.92
192.	Uttar Pradesh	Almora	Rachnatok drinking water supply scheme.	0.349	12.5.92
193.	Uttar Pradesh	Almora	Patharkhala water supply scheme	0.2192	17.6.92
194.	Uttar Pradesh	Pauri	Vinna water supply scheme.	0.1813	18.6.92
195.	Uttar Pradesh	Pauri	Silkholia water supply scheme.	0.12	18.6.92
196.	Uttar Pradesh	Uttar Kashi	Tikochi duchang brigle path.	0.91	18.8.92

<i>Sl. No.</i>	<i>Name of the State</i>	<i>District</i>	<i>Name of the Proposal</i>	<i>Area (in hc.)</i>	<i>Approval Date</i>
1	2	3	4	5	6
197.	A & N Islands	Andman	Construction of Police look out post at peell Islands	0.90	23.4.92
198.	Karnataka	North Kanada	Grant of quarry lease	0.40	26.11.91
199.	Karnataka	Uttar Kanada	Reconstruction of bridge	0.22	23.9.92
200.	Karnataka	Mysore	Land on lease basis in Sathyagal Jahageer	70.00	24.9.92
201.	Kerala	Palakhad	Construction of Police Station	0.12	22.9.92
202.	Kerala	Trichur	Extension of lease to Telecommunication Department.	0.0056	23.9.92
203.	Kerala	Kottayam	Drawal of L. T. line	0.045	23.9.92
204.	Kerala	Trichur	220 KV T/L in Idduki Ernakulam	11.347	25.8.92

STATEMENT-II

Sl.No.	Name of the State UT	District	Name of Proposal	Area (in hc.)	Date of rejection
1	2	3	4	5	6
1.	Arunachal Pradesh	Changlang	Construction of Office-cum-Camp	0.4	4.6.92
2.	Haryana	Ambala	Mini Cement Plant.	32.4	22.11.91
3.	Haryana	Sonepat	Approach road from G.T. Road to New Bus Stand at Ganaur.	0.047	30.4.92
4.	Haryana	Kaithal	New bye pass at Kaithal	0.69	30.4.92
5.	Haryana	Faridabad	Gas base power project.	0.4	4.9.92.
6.	Himachal Pradesh	Mandi	Construction of post office Sarkeghat.	0.031	30.4.92
7.	Himachal Pradesh	Kullu	In favour of Agriculture Department.	0.4	11.11.92
8.	Himachal Pradesh	Kangra	Construction of Circuit House	0.127	11.11.92
9.	Karnataka	Uttar Kannada	Establishment of an automobile workshop.	0.4	20.3.92
10.	Madhya Pradesh	Bilaspur	Vanvasi Seva Samiti.	56.49	12.5.92

Sl.No.	Name of the State UT	District	Name of Proposal	Area (in hc.)	Date of rejection
1	2	3	4	5	6
11.	Maharashtra	Yavatmal	Laying of pipeline.	0.1125	24.1.92
12.	Maharashtra	Nasik	Laying of 11 KV trans. line	0.84	24.1.92
13.	Maharashtra	Dhule	Laying of underground pipeline.	0.012	24.1.92
14.	Maharashtra	Dhule	Stone quarry for const. of Dam.	0.99	24.1.92
15.	Maharashtra	Jalgaon	Laying of pipeline at Village Wadgaon.	0.020	8.4.92
16.	Maharashtra	Pune	Laying of pipeline at Village Veer	0.0513	8.4.92
17.	Maharashtra	Amravati	Laying of water supply pipeline.	0.0018	13.4.92
18.	Maharashtra	Yeotmal	Laying of water pipeline.	0.1125	9.7.92
19.	Maharashtra	Kolhapur	Laying of electric line.	0.18	1.9.92
20.	Orissa	Balasore	Brackish water Fisheries Project	187.65	17.7.92
21.	Punjab	Patiala	220 KV line from Moga to Ferozpur.	0.6593	9.12.91
22.	Punjab	Amritsar	Construction of bus bays.	0.64	5.3.92

Sl.No.	Name of the State UT	District	Name of Proposal	Area (in hc.)	Date of rejection
1	2	3	4	5	6
23.	Punjab	Sangrur	Construction of new bridge on Kotla Branch Canal.	0.3252	5.3.92
24.	Punjab	Sangrur	220 KV Bhakra Mahaipur line.	0.184	5.3.92
25.	Punjab	Ropar	220 KV Ganguwal-Mohali line.	0.270	5.3.92
26.	Sikkim	West Sikkim	Const. of intake structure across river Ramman for Ramman HEP.	0.001	29.7.92
27.	Uttar Pradesh	Pithoragarh	Mahargoli drinking water supply scheme.	0.0185	28.5.92
28.	Uttar Pradesh	-do-	Betala Canal.	0.422	28.5.92
29.	Uttar Pradesh	Dehradun	Jolly grant Rajpur LMVR.	0.95	28.5.92
30.	Uttar Pradesh	Almora	Malhi Vidholi Drinking Water supply scheme.	0.183	3.4.92
31.	Uttar Pradesh	Almora	Basti drinking water supply scheme.	0.2211	13.5.92
32.	Uttar Pradesh	Dehradun	Chandrawat Bhist gram motor road.	0.87	28.5.92

Sl.No.	Name of the State UT	District	Name of Proposal	Area (in hc.)	Date of rejection
1	2	3	4	5	6
33.	Uttar Pradesh	Varanasi	Mining of Minerals.	319.33	31.7.92
34.	Uttar Pradesh	Pithoragarh	Didihat drinking water supply scheme.	0.0241	28.5.92
35.	Uttar Pradesh	-do-	Amtoda Tok drinking water scheme.	0.1225	28.5.92
36.	Uttar Pradesh	-do-	Novoliya graon drinking water scheme.	0.6509	28.5.92
37.	West Bengal	Darjeeling	Construction of approach road by Army.	0.360	4.9.92
38.	A & N Islands	Andaman	Establishment of lighter Beacon.	0.04	4.9.92

STATEMENT III

Sl. No.	Name of State	Name of Proposal	Area (in ha.)	Pending since	Reason for pending
1	2	3	4	5	6
1.	Andhra Pradesh	1. Assignment Sugalis for culture purpose.	200.00	Above 6 months	Site Inspection report awaited from Regional office, Bangalore.
		2. Line Stone Mining Lease to ACC Adilabad.	122.61	-do-	Under process.
		3. Opencast Coal Mining Project III at Manuguo.	181.00	-do-	Under process.
		4. Coal Mining of Yeliandu OCP-II in Chimalapad R.F.	48.00	-do-	Under Process.
		5. Laying of Double track Railway line.	32.00	1 month	To be placed before next Advisory Committee meeting.
		6. Sriram Sagar Project Saraswati Canal.	3.30	-do-	Under process.
2.	Arunachal Pradesh	1. KIP Bridge for use of Army.	720.00	1 month	To be discussed in next Advisory Committee meeting.

Sl. No.	Name of State	Name of Proposal	Area (in ha.)	Pending since	Reason for pending
1	2	3	4	5	6
3.	Assam	2. Alternate Route to Towang. 3. Kathalguni to Dimapur Trans mission line. 2. New B. G. Railway line from Jogighopa to Guwahati.	13.8 19.80 121.56	1 month 1 months 1 month	Under process. Under process. Under process.
4.	Bihar	3. Kopili Hydro-Electric Project by NEE & Co. 1. Indentification to field firing Range.	3685.60 -	2 month 2-3 months	To be discussed in next Advisory Committee meeting Under process.
5.	Gujarat	1. Damanganga Project. 2. Lekhia Minor Irrigation Scheme. 3. Zonkhari Irrigation Scheme.	977.875 10.00 1120.00	1 month 2 months. 3 months	Under process. Under process. To be discussed in next Advisory Committee Meeting.
6.	Haryana	4. Wala Irrigation Project. 5. Renewal of Mining Lease in favour of Akhil Udyog Vikash Sahakari Mandal. 1. Sidhmukh Nahar Project.	433.08 16.20 196.8	Above 6 months. Above 6 months 2 months	Under process. Site inspection report awaited from Regional Office, Bhopal. Site inspection report awaited from Regional office, Chandigarh.

Sl. No.	Name of State	Name of Proposal	Area (in ha.)	Pending since	Reason for pending
1	2	3	4	5	6
2.		400 KV Transmission Line from Panipat to Molerkotla.	3.37	2 months	Under transfer to Regional Office, Chandigarh.
3.		Land to Radha Swamy Satsang.	40.93	3 months	Under process.
7.	Himachal Pradesh	1. Construction of transit Camp by Army.	12.00	Above 6 months	Under transfer to Regional Office, Chandigarh.
8.	Karnataka	1. 400 KV Transmission Line from Guttur to Nelamangola.	31.76	1 months	To be discussed in next Advisory Committee Meeting.
		2. Renewal of Mining in favour of S.A. Tawab.	31.6	Above 6 months.	Under process.
		3. Mining Lease to Smt. K.M. Saroja.	89.6	-do-	To be discussed in next Advisory Committee Meeting.
		4. Renewal of Mining Lease to Mysore Minerals	80.93	-do-	To be discussed in next Advisory Committee Meeting.

Sl. No.	Name of State	Name of Proposal	Area (in ha.)	Pending since	Reason for pending
1	2	3	4	5	6
5.		Mining Lease to Dalmia	327.63	-do- Cement.	-do-
9.	Kerala	Land to Idduki Development Authority.	397.04	3-6 months	Under process.
10.	Madhya Pradesh	Field Firing Range by Indian Army	16630.441	2 months	Site Inspection report awaited.
2.		Barcha field firing range	3650.12	2 months	-do-
3.		Kosarteda Minor Irrigation Project.	447.247	2 months	Under process.
4.		Construction of PV 103 Irrigation Project	95.930	2 months	Site inspection report awaited.
5.		Nebta Tank Project.	33.204	2 months.	To be discussed in next Advisory Committee Meeting.
6.		Khudri Irrigation Project.	7.710	2 months	Under process.
7.		Dandibahora Tank Project	13.584	2 months	Under process.

Sl. No.	Name of State	Name of Proposal	Area (in ha.)	Pending since	Reason for pending
1	2	3	4	5	6
8.		Dhabahbar Tank Project	54.520	2 months	Site inspection report awaited.
9.		Lakhsenwohi Tank.	21.650	2 months	Under process.
10.		Kolhijaon Tank Project.	38.125	2 months	Under process.
11.		Gohannalla Tank Project.	37.600	2 months	Under process.
12.		Lilar Diversion Scheme	13.190	2 months	Under transfer to Regional Office, Bhopal.
13.		Bagain Tank Project.	70.00	2 months	Under process.
14.		Godlanalla Tank.	53.703	2 months	Site inspection report awaited.
15.		Lower Bhandora Rank.	115.628	2 months	To be discussed in next Advisory Committee Meeting.
16.		Pedhi Tank Project	204.620	2 months	-do-
17.		Naik Bandha Tank	49.48	2 months	-do-
18.		Kansalbal Diversion Scheme.	2.765	2 months	Under transfer to Regional Office, Bhopal.

1	2	3	4	5	6
Sl. No.	Name of State	Name of Proposal	Area (in ha.)	Pending since	Reason for pending
19.		Dhyamgiri Irrigation Project.	8.552	3 months	Under transfer to Regional Office, Bhopal.
20.		Batra Irrigation Project.	109.725	3 months	Site inspection report awaited.
21.		Murai Tank Project.	18.466	3 months	-do-
22.		Bodhghat HEP.	5704.332	2 months	Under consideration.
23.		Birampur Irrigation Project.	12.001	3 months	Under transfer to Regional Office, Bhopal.
24.		Diversion for spiritual	1.00	3 months	-do-
25.		Mining lease to Konark Minerals	20.234	3 months	Site inspection report awaited.
26.		Dhumorpali Irrigation Project.	40.090	3 months	-do-
27.		Denapara Irrigation Project.	46.500	3 months	-do-

1	2	3	4	5	6
Sl. No.	Name of State	Name of Proposal	Area (in ha.)	Pending since	Reason for pending
28.		Pohda Irrigation Project.	44.00	3 months	Site Inspection Report awaited.
29.		Under ground Right to WCL in Pathokhore.	1349.2	3 months	Site inspection report to be done. by Advisory Committee Member.
30.		Chander Nagar Irrigation Project.	17.39	3 months	Under Transfer to Regional Office, Bhopal.
31.		Sagar Irrigation Project.	24.245	3 months	To be discussed in next Advisory Committee Meeting.
32.		Srowpur Tank Project.	45.31	3 months	Site inspection report awaited.
33.		Dhokriya Nalla Irrigation Project.	136.290	Above 6 month.,	Under process.
34.		Land for Digawberjain Aquishaq shetre.	11.97	-do-	Under process
35.		Shop stone mining to Narmada Minerals	4.048	-do-	Under transfer to Regional Office, Bhopal.

1	2	3	4	5	6
Sl. No.	Name of State	Name of Proposal	Area (in ha.)	Pending since	Reason for pending
36.		Mining lease to M.P. MMP.	29.173	-do-	Under process.
37.		Loharena tank project.	35.100	-do-	Under process.
38.		Sultapura Irrigation Project	29.805	-do-	Site Inspection report awaited.
11.	Maharashtra	1. Extension of Dealdi Field Firing Range.	-	-do-	Under process.
		2. Sarekha M.I. Tank.	39.12	-do-	Under process.
		3. Pendheinala M.I. Tank.	156.91	-do-	To be discussed in next Advisory Committee
Meeting.		4. Sindwewahi Tank	139.76	-do-	Under Process.
		5. Aswall M.I. Tank.	25.900	-do-	To be discussed in next Advisory Committee
Meeting.		6. Harashi M.I. Tank.	44.92	-do-	Under Process.

1	2	3	4	5	6
Sl. No.	Name of State	Name of Proposal	Area (in ha.)	Pending since	Reason for pending
7.	q	Sagarnalla Medium Irrigation project	170.76	1 month	To be placed in next Advisory Committee Meeting.
8.		Warpari M.I. Tank.	35.60	Above 6 months	-do-
9.		Punard M.I. Tank.	57.90	-do-	-do-
10.		Acquisition of forest land under Moha Act.	7598.726	-do-	Under Process
11.		Oware M.I. Tank	129.800	2 months	Site inspection report awaited.
12.		Mor Reservoir Project.	117.00	1 month	To be placed before next Advisory Committee Meeting.
13.		Bhatsa Dam Stage II	2027.860	2 months	Site inspection report awaited.
14.		Dudhaganga Irrigation Project.	1178.5540	1 month	Under process.

Sl. No.	Name of State	Name of Proposal	Area (in ha.)	Pending since	Reason for pending
1	2	3	4	5	6
15.		Dhanoli M.I. Tank.	49.50	2 months	Under process.
16.		Parada M.I. Tank	2.690	1 month	Under process.
17.		Wazatola M.I. Tank	10.720	2 months	Under process.
18.		Salad M.I. Tank.	8.660	2 months	Under process.
19.		Niwgam M.I. Tank	141.620	2 months	Site Inspection Report awaited.
20.		Palandur M.I. Tank	64.150	2 months	-do-
21.		Parkobodu M.I. Tank	69.180	2 months	To be placed before next Advisory Committee Meeting.
22.		Umarjhari Project and Canal	245.418	2 months	Site inspection report awaited.
23.		400 KV Electric line Bahaleswar to Dhale.	21.528	1 month	Under process.
12.	Manipur	Loktak down stream project	420.00	1 month	Under process.
13.	Orissa	Renabilitation of 395 families	532.97	Above 6 months	To be placed in next Advisory Committee Meeting.

Sl. No.	Name of State	Name of Proposal	Area (in ha.)	Pending since	Reason for pending
1	2	3	4	5	6
2.		Pattern Small Hydro-Electric Project.	12.83	2 months	Under process.
3.		Basundhara Open Cast Project.	21.59	2 months	To be placed in next Committee Meeting.
4.		Chroivate Mining lease to M/s FACOR Ltd.	187.03	1 month	Site inspection report awaited.
5.		Mining lease to N. Patnaik.	36.42	1 month	-do-
14.	Punjab	Damsal Dam.	78.04	1 month	Under process.
15.	Rajasthan	Construction of 4 landing road NH. 8	30.00	Above 6 months	Under process.
		Bilas Irrigation Project.	622.2	2 months	Under process.
16.	Sikkim	1200 M W Teesta stage III Hydro Electric Project.	363.057	Above 6 months	Site inspection report awaited.
17.	Tamil Nadu	Karadikanthi Quarry	1.00	-do-	Under transfer to Regional Office, Bangalore.
2.		Mining lease to ACC Ltd.	65.18	-do-	Site inspection to be done by Advisory Committee Member.

Sl. No.	Name of State	Name of Proposal	Area (in ha.)	Pending since	Reason for pending
1	2	3	4	5	6
18.	Tripura	1. Raising rubber plantation. 2. Field firing range for Indian Army	9019.52 519.88	above 6 moths 1 month	Under process. To be placed before next Advisory Committee Meeting.
19.	Uttar Pradesh	1. Daggada Canal 2. 400 KV Transmission line from Unnao to Lucknow. 3. Sabar Dunga Motor Road. 4. Madnavely Diban Motor Road.	1.23 2.153 3.9627 3.915	1 month 1 month 1 month 3 months	Under process. Under process. Under process. Under process.
20.	West Bengal	1. Mining lease to A.K. Banerjee	21.608	3 months	Site inspection report awaited.

[*Translation*]

Study on Pollution around Taj Mahal

2530 SHRI GIRDHARI LAL BHAR-
GAVA: Will the Minister of ENVIRONMENT
AND FORESTS be pleased to state:

(a) whether his Ministry have requested to National Environment Engineering Institute, Nagpur to study the pollution around the Taj Mahal;

(b) if so, whether the Government have received any report from the Institute;

(c) if so, the recommendations made therein and the action being taken by the Government thereon; and

(d) if not, the time by which the report is likely to be received by the Government?

THE MINISTER OF STATE IN THE
MINISTRY OF ENVIRONMENT & FOR-
ESTS (SHRI KAMAL NATH):

(a) Yes, Sir. A*Project to study the pollution load in Taj Trapezium has been awarded to National Environment Engineering Research Institute, Nagpur.

(b) No, Sir.

(c) Does not arise

(d) The report is expected by September, 1993.

[*English*]

Basic Education Programmes

2531. SHRI R. SURENDER REDDY:
Will the Minister of HUMAN RESOURCE
DEVELOPMENT be pleased to state:

(a) whether there is any proposal to take a series of multi-million basic education programmes in the country;

(b) if so, the details thereof; **Statewise;**

(c) the amount likely to be involved on these programmes; and

(d) the details of the financial resources for such programmes?

THE DEPUTY MINISTER IN THE
MINISTRY OF HUMAN RESOURCE DE-
VELOPMENT (DEPARTMENT OF EDUCA-
TION AND DEPARTMENT OF CULTURE)
(KUMARISELJA): (a) to (d). For Elementary
Education Programmes, Planning Commis-
sion has allocated Rs. 284 crores for 1992-
93. The Schemewise details are as below:

<i>S.No</i>	<i>Scheme</i>	<i>(Rs. in crores)</i> <i>Amount allocated</i>
1.	Operation Blackboard	99.14
2.	Strengthening of Teacher's Training Institutions	64.50
3.	Non-Formal Education	90.10
4.	Externally Assisted Projects	24.40
5.	Monitoring of UFE	0.86

S.No	Scheme	(Rs. in crores) Amount allocated
6.	Operationalising Microplanning	3.00
7.	Improvement of Learners Achievement	2.00
		-284.00

2. Allocation of these funds statewise is decided on receipt of proposals from states/UTs and after analysing their performance in earlier phases, utilisation of the amount sanctioned and unspent balances available with them.

3. In addition, foreign assistance is also available for improvement of elementary education in following states:

1. Andhra Pradesh

The overseas development Administration of UK is providing assistance to the order of £ 31.1 million for Andhra Pradesh Primary Education Project (1989-94).

2. Bihar

UNICEF has pledged a US \$ 8 million, from its general resources and to raise supplementary funds US \$ 100 million, for Bihar Education Project (1991-95).

3. Rajasthan

The Swedish International Development Authority is providing assistance for a Scheme called Shiksha Karmi Project being implemented in remote villages in Rajasthan. The expenditure during 1989-91 would be the order of Rs. 4.61 crores. The same agency is also providing funds for Lok Jumbish projects in the State of Rajasthan. For first phase 1992-94 an expenditure of Rs. 18

crores is envisaged. This will be shared amongst SIDA, Government of India and Government of Rajasthan in the ratio of 3:2:1.

In addition, a basic education project in Uttar Pradesh has been posed to the World Bank.

[Translation]

Child Survival and Safe Motherhood Programme

2532 SHRI N.J.RATHVA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the outlay earmarked for Gujarat under the Child Survival and Safe Motherhood programme during the Eighth plan and for 1992-93 and 1993-94;

(b) whether the CSSM Programme is being extended to all the districts of Gujarat, especially in the backward and tribal areas; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE:(SHRIMATI D.K. THARADEVI SIDDHARTHA): (a) to (c). The Child Survival and Safe Motherhood (CSSM) Pro-

gramme has, inter-alia, the following components:

- (a) sustaining and strengthening the on-going Immunization, Oral Rehydration Therapy and Prophylaxis Programmes;
- (b) improving maternal care at the community level by providing an enhanced reporting fee of Rs. 10.00 per case to the Traditional Birth Attendants (TBAs) and disposable delivery kits to pregnant women;
- (c) expanding, in a phased manner, the programme for control of Acute

Respiratory Infections (ARI) for children below 5 years of age;

While the UIP, ORT, Prophylaxis schemes and essential maternity care at the community level are already being implemented in all districts of the country including the districts of Gujarat, the ARI component will be expanded in a phased manner beginning with 51 districts in 1992-93. The phasing plan for the districts of Gujarat is annexed.

The outlay earmarked for Gujarat under the CSSM Programme during the 8th Plan period is estimated at Rs. 3222.11 lakhs. The outlay for 1992-93 and 1993-94 are as under:-

Year	<i>(Rs. in lakhs)</i>		
	Cash	Kind	Total
1992-93	118.50	355.50	474.00
1993-94	249.23	382.00	631.23

STATEMENT

Phasing Plan for Inclusion of Districts of Gujarat under child survival and safe motherhood programme

- 1992-93: VADODARA, JAMNAGAR
- 1993-94: RAJKOT, JUNAGARH, AMRELI, BHAVNAGAR, SURENDRANAGAR
- 1994-95: KHEDA, PANCHMAHALS, BHARUCH, BHUJ (KUTCH)
- 1996-96: AHMEDABAD, GANDHINAGAR, MEHSANA, BANASKANTHA, SBARKANTHA
- 1995-97: SURAT, DANGS, VALSAD.

Navodaya Vidyalayas

2533. SHRI SHIVRAJ SINGH CHAUHAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether complaints have been received that Navodaya Vidyalayas have been opened in certain districts by closing the schools already in existence;

(b) if so, the reasons therefor; and

(c) the steps taken to ensure that Navodaya Vidyalayas are opened as additional facilities in the district?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): (a) Navodaya Vidyalaya Samiti has informed that it has not received any such complaint.

(b) and (c). Do not arise.

[English]

Death Due to Infection in Delhi Hospitals

2534 SHRI MADAN LAL KHURANA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the number of patients who died of infection in the Government Hospitals of Delhi during the last one year;

(b) whether the Government propose to set up an expert committee to look into the cause of such deaths so as to avoid such incidents in future;

(c) if so, the details thereof; and

(d) the other steps taken or proposed to be taken by the Government for the upgradation of surgical wards of Hospitals of Delhi so as to make them infection free?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D.K. THARADEVI SIDDHARTHA): (a) to (c). There have been no cases of death caused by infection in Government Hospitals reported in Delhi, in the last one year. In view of this there is no such proposal.

(d) The level of infection in the high risk areas and wards are being monitored and all efforts are made to eliminate infection. Operation Theatres, pre-operative and post-operative rooms are being sterilized by regular fumigation.

Profit on Running of Rajdhani Expresses

2535. SHRI J. CHOKKA RAO: Will the Minister of RAILWAYS be pleased to state:

(a) the occupancy rate of Rajdhani Express trains for Bombay and Howrah in each class;

(b) whether these trains are running in profit;

(c) if so, the details thereof including the cost of running the trains;

(d) whether the free pass holders of Railways are entitled to travel in the said train; and

(e) if so, the average percentage of such travel?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) Both Bombay and Howrah

Rajdhani Express trains are generally fully occupied.

1986-87, these trains were profitable.

(b) As per specific study conducted in

(c) The details of the cost of operating these trains and earnings derived per trip (one way) were as under:

	<i>New Delhi- Howrah Express</i>	<i>New Delhi - Bombay Express</i>
<i>(Figures in Rupees)</i>		
Working Expenses	2,18,896	2,11,098
Depreciation	12,421	11,464
Interest	19,428	18,524
Total Cost	2,50,745	2,41,086
Earnings	2,86,870	2,78,491

Working Expenses include the cost of repairs and maintenance of locos and coaches, traction costs, lubricants, power generation for airconditioning, staff costs, catering, maintenance of track, signalling and other transportation, overhead charges, etc.

(d) Only a limited number of berths/ seats by these trains are allotted to railway staff travelling on duty and retired/serving Board Members travelling on their post retirement/privilege passes.

(e) It is less than 2.4%

Sale of Sugar in Open Market

2536. SHRI K. THULASIAH VANDAYAR: Will the Minister of FOOD be pleased to state:

(a) whether the Government have taken a decision to allow new sugar units to sell 88

per cent of the produce in the open market;

(b) if so, the impact on the sugar prices in the open market;

(c) whether this scheme would cover all the sugar units; and

(d) if not, the units which will not be covered under the scheme?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI TARUN GOGOI): (a) to (d). Formulation of a new incentive scheme to cover new sugar factories and expansion projects is presently under the consideration of Government.

Blood Cell Abnormalities due to Radiation

2537. DR.R.MALLU: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it has been reported that Indian Rare Earths in Kerala emits low dose radiation causing blood cell abnormalities;

(b) if so, the salient features of the report presented so far in this regard; and

(c) the steps taken to ensure safety of people residing in Kerala in the vicinity of Indian Rare Earths?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D.K. THARADEVI SIDDHARTHA): (a) to (c). As per the information received from the Indian Council of Medical Research low dose radiation is suspected to be a factor of causation of leukemia. The studies by the Bhaba Atomic Research Centre (BARC) are indicative that the background radiation levels in the vicinity of Indian Rare Earths, Kerala are within the safe limits.

Dearness Allowance for N.Y.S. Kendras' Employees

2538. SHRIMATI SURYAKANTA PATIL: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the employees of Nehru Yuva Sangathan/ Kendras are treated at par with Central Govt. employees;

(b) if not, the details of pay, D.A. and other facilities/ benefits provided to them;

(c) whether the Govt. propose to grant them dearness allowance in proportionate to increase in price index as prevalent for Central Government employees; and

(d) if not, the reasons therefor?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) and (b). There are two catego-

ries of employees in the Nehru Yuva Kendra Sangathan. The first category is of direct recruit employees and deputationists from State Government employed in the Department before the formation of the Sangathan who continue to work in the Sangathan due to a pending Court case and are treated to be equivalent to Central Government employees. The second category are the ones who have been employed by the Sangathan after its formation and they are not treated at par with central Govt. employees. This category of employees are getting a consolidated pay plus House Rent Allowance @ 20% of their pay. Further, the employees who have completed their period of probation satisfactorily and rendered more than one year's service, as on 1.1.1990, have been given one increment. Similarly, those who have completed more than two years service, as on 1.1.1990, have been granted 2 increments. The Sangathan also provides for a Contributory Provident Fund Scheme to the employees who have been recruited after its formation.

(c) and (d). The Board of Governors recommended payment of Dearness Allowance at Central Government rates. The recommendation is being processed in consultation with the Department of Personnel and Department of Expenditure.

Patients Welfare Society In Dr. Ram Manohar Lohia Hospital Delhi

2539. DR. C. SILVERA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether a Welfare Society in aid of Patients has been functioning in Dr. Ram Manohar Lohia Hospital;

(b) if so, the broad functions of the society; 2

(c) whether this society has been granted any financial aid by the Government; and

(d) if so, the details thereof indicating the financial grants given and amount collected by the society during the last two years?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D.K. THARADEVI SIDDHARTHA): (a) and (b). Yes, Sir. The

aims and objects of the society are to look after the welfare of the hospital patients, including those who are disabled, poor or needy. One of the functions is to liaise between the hospital staff and the patients etc.

(c) and (d). Yes, Sir. The details of the financial grant given by the Delhi Ad Social Welfare Advisory Board and funds collected by the society from other sources during the last two years are as under:-

<i>Years</i>	<i>Grant received from the Government (in Rupees)</i>	<i>Funds collected from the other sources (in Rupees)</i>	<i>Total</i>
1990-91	20,000	47,957	67,957
1991-92	20,000	58,941	78,941

Admission In M.B.B.S. Course

2540. SHRIRAM VILAS PASWAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether there are provisions for granting mercy chance for appearing in MBBS Examination;

(b) if so, the number of mercy chances given to general candidates and Scheduled Caste and Scheduled Tribe candidates respectively in Delhi during the last three years;

(c) the criteria laid down for granting such mercy chances;

(d) whether any discrimination in granting such mercy chances to reserved candidates has been reported; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D.K. THARADEVI SIDDHARTHA): (a) to (e). The information is being collected and will be laid on the Table of the House.

Suburban Railway System in Bombay

2541. SHRI ANANTRAO DESHMUKH: Will the Minister of RAILWAYS be pleased to state:

(a) the details regarding works being undertaken for optimisation on suburban railway system in Bombay Metropolitan Region;

(b) the funds allocated for this purpose during 1992-93; and

(c) the steps proposed to be taken for its completion as per schedule?

LIKARJUN: (a) and (b). A statement is attached.

THE MINISTER OF STATE IN THE
MINISTRY OF RAILWAYS: (SHRI MAL-

(c) Completion of projects is dependent on availability of funds.

STATEMENT-I

Sl. No.	Name of the work	Estimated cost (Rs. Crores)	Exp. upto end of 1991-92	Exp. upto end of 1992-93	Outlay for 1992-93
1	2	3	4	5	5
1.	Bombay VT-Remodelling suburban yard to provide double discharge platforms	17.07	16.25		0.25
2.	Bombay-Kalyan slow corridor Replacing of signals	9.21	0.15		0.96
3.	Ambernath sub station	1.62	0.65		0.96
4.	Parsik Tunnel sub station	1.34	1.02		0.32
5.	Tha-kurli Power House	2.29	0.01		1.19
6.	Dativli sub station	2.08	1.03		0.65
7.	Mumbra sub station	2.87	0.03		0.08
8.	Thakurli sub station	1.67	1.25		0.42
9.	Vidya vihar sub station	1.69	0.78		0.91
10.	Ambivil sub station	2.01	new work		0.04

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Sl. No.	Name of the work	Estimated cost (Rs. Crores)	Exp. upto end of 1991-92	Outlay for 1992-93
1	2	3	4	5
11.	Naigaon sub station	6.46	0.51	1.85
12.	Mahim, Mira road and Jirar sub station work	2.57	new work	0.08
13.	Marine Lines sub station	9.35	new work	0.16
14.	Rolling stock	441.33	25.89	32.12

[*Translation*]

Establishment of Central Malaria Research Centre

2542. KUMARI VIMLA VERMA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Government propose to set up a Central Malaria Research Centre in Madhya Pradesh;

(b) if so, the details thereof; and

(c) whether the Government propose to set up such Centres in other parts of the country for carrying out research work in Malaria?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D.K. THARADEVI SIDDHARTHA): (a) Apart from the temporary field station established at Mandla in Madhya Pradesh there is no plan to set up another Malaria 'Research Centre in the State at present.

(b) Does not arise.

(c) Currently under the Malaria Research Centre of the Indian Council of Medical Research there are twelve temporary field stations in different parts of the country. There is no plan to augment this number at present.

[*English*]

Alleged Irregularities in Central Research Institutes on Ayurveda and Sidha

2543. SHRI ANIL BASU: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether complaints about irregularities in the Central Research Institute on Ayurveda and Sidha has been reported;

(b) if so, the details thereof including the enquiry report made in this regard; and

(c) action taken/proposed to be taken against the erring officials?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D.K. THARADEVI SIDDHARTHA): (a) to (c). Yes, Sir. The complaints relate to alleged administrative irregularities covering various facets of the functioning of Central Council for Research in Ayurveda and Sidha. On the basis of the findings of preliminary inquiry, proceedings have been initiated under the relevant rules.

Liver/Kidney Transplantation Facilities

2544. SHRI VIJAY KUMAR YADAV: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the names of Government hospitals which have facilities for the transplantation of liver and kidney; and

(b) whether the Government propose to provide such facilities in other major hospitals of the country so as to mitigate the problems of patients who go abroad for such transplantation?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRIM. L. FOTEDAR): (a) and (b). The facilities for kidney transplantation are available in All India Institute of Medical Sciences, New Delhi and P.G.I. Chandigarh. However, facilities for Liver transplantation are not available in any of the Government hospitals in the country at present. The same can be developed only after the Organ Transplant Bill introduced in the Rajya Sabha is approved by Parliament to

permit removal of organs after occurrence of brain stress death.

Punched with Alcohol

2545. SHRI BRIJBHUSHAN SHARAN SINGH:
SHRI MOHAN RAWALE:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether there is a proposal under consideration to allow marketing of cola punched with alcohol;

(b) if so, whether the said beverage is likely to have any adverse effect on human health;

(c) if so, the details of studies made in this regard;

(d) whether the Government propose to restrict the sale of such a beverage; and

(e) if not, the steps proposed to be taken to ensure that it is fit for human consumption?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D.K. THARADEVI SIDDHARTHA): (a) to (e). The prescribing/monitoring of specifications, standards, strength, permissible blends etc. in respect of drinks having an alcohol content is done by the concerned State Governments/Union Territories Under their respective excise laws/rules.

Utilisation of Howrah and Haldia section

2546. SHRI BASUDEB ACHARIA: Will the Minister of RAILWAYS be pleased to state:

(a) whether any survey has been conducted to assess the extent of utilisation of the existing transport net work between Howrah and Haldia;

(b) if so, the details of the findings thereof; and

(c) the steps being taken for proper/optimum utilisation of the section?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALIKARJUN): (a) and (b). Extent of utilisation of the net work is 92% in some parts. Determination of utilisation is a continuous process. No separate survey has been conducted.

(c) Section is being adequately utilised.

[Translation]

Expenditure In Education

2547 ACHARYA VISHWANATH DAS SHASTRI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state the allocations made in the Eighth Plan for Education under different heads especially for implementing centrally sponsored NPE Schemes and for assistance proposed to be given to States/Union Territories, Heads-wise and State-wise?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): The provisional allocations made for different sub-sectors of education and the centrally sponsored schemes are given in Statement I and II.

Central assistance is provided to the State Governments under the centrally sponsored schemes based on the proposals

received from them as also depending on the funds available for the purpose.

STATEMENT-I

Central Sector allocation for Eighth Plan under different sub-sectors

<i>(Rs. in crores)</i>	
<i>Name of the Sub-sector</i>	<i>8th Plan allocation</i>
1. Elementary Education	2880.00
2. Secondary Education	1519.00
3. University & Hr. Education	700.00
4. Adult Education	1400.00
5. <i>Language</i>	
(a) Hindi	30.95
(b) MIL	14.25
(c) English	3.80
(d) Sanskrit	21.00
Total (Languages)	70.00
6. Scholarships	10.00
7. Book Promotion	8.00
8. Planning & Administration	32.00
9. Technical Education	824.00
TOTAL	7443.00

STATEMENT -II*Plan allocations for various Centrally Sponsored Schemes during 8th Plan**(Rupees in crores)*

<i>Name of the Scheme</i>	<i>8th Plan Allocation</i>
<i>Elementary Education</i>	
1. Operation Blackboard	950.00
2. Teacher Education	607.00
3. <i>Non-Formal Education</i>	
(a) NFE for 9-11 age group	345.00
(b) NFE Centres for girls	280.00
<i>Secondary Education</i>	
4. Education Technology	108.00
5. CLASS	146.00
6. Environmental Orientation	10.00
7. Improvement of Science Edn.	120.00
8. Vocationalisation of Edn.	410.00
9. IEDC	25.00
10. Promotion of Yoga	3.25
<i>Adult Education</i>	
11. RFLP	25.00
12. Post Literacy & Continuing Edn.	132.00
13. Strengthening of Adm. Structure	28.00
<i>Languages</i>	
14. Appointment of Hindi Teachers and their Training	12.00

<i>Name of the Scheme</i>	<i>8th Plan Allocation</i>
15. Appointment of MIL Teacher and their training	3.00
16. Urdu Teachers	
17. Area Intensive Programme for Ed.Backward Minorities	16.27
TOTAL:	3220.52

[English]

Settlement of Pension Cases

2548. SHRI RAM KAPSE: Will the Minister of RAILWAYS be pleased to state:

(a) the number of cases of retired railway employees, group-wise, pending for final settlement of their claims for more than one year, two years and three years as on March, 1991;

(b) whether the Government have evolved any scheme for expeditious settlement/payment of retirement dues;

(c) if so, the details thereof and when it is to be implemented; and

(d) if not, the reasons therefore?

THE MINISTER OF STATE IN THE
MINISTRY OF RAILWAYS (SHRI MAL-
LIKARJUN): (a):

	<i>More than one year but less than two years.</i>	<i>More than two year but less than three years.</i>	<i>More than three years</i>
Group A	36	14	10
Group B	48	19	14
Group C	968	59	605
Group D	371	22	321

(b) to (d). Instructions already exist to the effect that the amount of pension and gratuity etc. due to the retiring railway employees should be assessed well in time so as to ensure that the pension payment order and the order for payment of gratuity are issued immediately on retirement of the

employees. Strict compliance of these instructions by the Railway Administrations is emphasised from time to time. However, the settlement dues are sometimes held up for various reasons, such as non-vacation by the employees of railway quarters, non-submission by the employees of legal docu-

ments and DAR/Vigilance cases against the employees and Court cases etc. and on clearance of these, such cases are finalised without any further delay.

Pension Scheme for Employees of Gandhi Smriti and Darshan Samiti

2549. SHRI SHASHI PRAKASH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the benefit of pension scheme has been extended to employees of Gandhi Smriti and Darshan Samiti who retired before April 1990;

(b) the number of cases pending in this regard;

(c) whether any final decision has been taken for early sanction of pension to them;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): (a) No, Sir.

(b) According to the information received from Gandhi Smriti and Darshan Samiti, five cases are pending in this regard.

(c) to (e). The five employees are not prima facie eligible as the pension-cum-gratuity scheme does not apply with retrospective effect.

World Book Fair

2550. SHRI PANDURANG PUNDLIK FUNDKAR: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased

to state:

(a) the performance of our country in the recent World Book Fair at Frankfurt; and

(b) the steps the Government propose to take to improve our performance in the World Book Fair in future?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): (a) The performance of India at the 44th Frankfurt Book Fair held from 30 Sept. to 5 October, 1992 was satisfactory. There were 37 participants from India besides National Book Trust, India. According to a tentative estimate, business worth Rs. 90 Lakhs was transacted during the Fair. The value of contracts signed for translation/co-publication rights, printing jobs etc. was around Rs. 45 Lakhs.

(b) The steps proposed to be taken to improve Indian participation at the Frankfurt Book Fair include;

(i) The National Book Trust, India and the Chemicals and Allied Products Export Promotion Council (CAPEXIL) will prepare for the next Frankfurt Book Fair in a more cohesive manner so that instead of having separate identities the Indian participants at the Fair jointly present a common Indian image.

(ii) The National Book Trust will concentrate on the promotion of books of Indian languages for translation into major European languages such as German, French and Spanish.

[*Translation*]

Margin of Profit on Levy Sugar

2551. SHRI GIRDHARI LAL BHARGAVA: Will the Minister of FOOD be pleased to state:

(a) whether any survey has been conducted in regard to the margin of profit on the wholesale and retail sale of sugar being distributed under Public Distribution System and the actual expenditure incurred thereon;

(b) if so, the details thereof;

(c) whether the cooperative societies have been left out from this distribution system due to the loss suffered as a result of less margin;

(d) whether the Government of Rajasthan has submitted any recommendation to the Union Government for increasing this margin;

(e) if so, the details thereof; and

(f) the action proposed to be taken by the Union Government in this regard.

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI TARUN GOGOI): (a) No, Sir.

(b) and (c). Do not arise.

(d) Yes, Sir.

(e) and (f). The Government of Rajasthan have recommended that the margins payable for distribution of levy sugar may be enhanced to Rs. 1.65 per quintal for State nominees, Rs. 27.14 per quintal for wholesalers and Rs. 12.74 per quintal (excluding realisation from empty gunny bag) for retailers. It may be stated that the margins payable in the State of Rajasthan for

distribution of levy sugar, which were reviewed in 1991, are Rs. 1.15 per quintal for State nominees, Rs. 16.27 per quintal for wholesalers and Rs. 7.46 per quintal (excluding realisation from empty gunny bag) for retailers. These margins are effective from 1.4.1993 and are normally revised after every three years.

In view of the requests received from various States, including Rajasthan, for enhancement of their margins, the norms governing determination of these margins are being revised. Once these norms are revised, the margins payable to wholesalers/retailers for distribution of levy sugar in respect of all States/UTs, including Rajasthan, would be revised accordingly.

11.02 hrs.

*The Lok Sabha then Adjournment till
Fourteen of the clock
The Lok Sabha Re-assembled at Fourteen
of the Clock*

[*Translation*]

RE: KAR SEVA IN AYODHYA ON
6.12.1992 AND CONSEQUENT DEVELOPMENTS IN THE COUNTRY

SHRI ATAL BIHARI VAJPAYEE (Lucknow): Mr. Speaker, Sir, with your permission I would like to submit that I along with Shri Jaswant Singh had met you and requested to get released the opposition leader Shri Lal Advani, who had been arrested in the morning and make proper arrangements so that he may attend the House.....(*Interruptions*)

SHRI MADAN LAL KHURANA (South Delhi): Mr. Speaker, Sir, what is all this happening?

[English]

14.02m hrs.

SHRI RAM VILAS PASWAN (Rosera): You first ask the Prime Minister to resign and then start the business of the House. (*Interruptions*)

At this stage Shir Phool Chand Verma and some other Hon. Members came and stood on the floor near the Table

[Translation]

SHRI BASUDEB ACHARIA (Bankura). I have given notices today to suspend Question Hour and also for Adjournment Motion. (*Interruptions*)

SHRI ATAL BIHARI VAJPAYEE . Mr. Speaker, Sir, what is all this going on, how can the House function in such a situation. (*Interruptions*)

MR. SPEAKER : I will allow you. (*Interruptions*)

MR. SPEAKER: The House stands adjourned to re-assemble tomorrow at 11.00 a m.

SHRI BASUDEB ACHARIA : The entire country is burning and they are the creators of the riot and you are allowing Mr. Vajpayee to speak, he should not be allowed to speak. You should first allow us to speak. More than thousand people have died.. (*Interruptions*)

1404 hrs.

The Lok Sabha then adjourned till Eleven of the Clock On Wednesday, December 9, 1992/Agahayana 18, 1914 (Saka)